

**BEFORE THE HON'BLE NATIONAL  
GREEN TRIBUNAL,  
WESTERN ZONE BENCH, AT PUNE.**

**APPEAL NO. 32 of 2024.**

**M/s SHCHEM CORPORATION**

**Applicant**

**Versus**

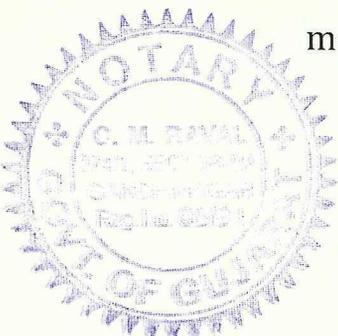
**GUJARAT POLLUTION CONTROL BOARD**

**Respondent**

**AFFIDAVIT IN REPLY ON BEHALF OF THE RESPONDENT- GPCB.**

I, Mr. Arunkumar Gulabbhai Patel, Adult, Environment Engineer, Gujarat Pollution Control Board, the authorised signatory of the Respondent, do hereby state on solemn affirmation and make this Affidavit in Reply, as under:

1. At the outset, I say that the Appeal, as filed by the Appellant is not maintainable and deserves to be dismissed with costs.



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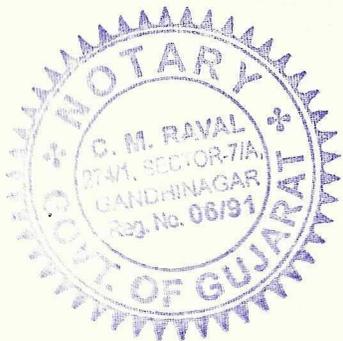








- vi. The Respondent states that on 17.03.2021, the Appellant unit was inspected once again, with reference to a telephonic message received by the Board from the NCT monitoring team regarding the acidic waste water in GIDC storm water. This unit is inspected with reference to telephonic message from NCT monitoring team regarding acidic waste water found in GIDC storm water drain near the unit of M/s. Shchem Corporation. During inspection, the production plant was not found in operation. All the ETP units were found empty as no generation of waste water from the plant. However, during Inspection, Blackish coloured domestic waste water having neutral pH flowing in GIDC storm water drain near the main gate of the unit and upside of the unit was found. One waste water sample was collected from the GIDC storm water at back side of the Appellant unit having Blackish brown colour & pH @ 4 on pH. During Inspection, one Tanker No. GJ 16 X 8412 was observed within the unit premises and the acidic liquid material filled in the said tanker was being filled into drums. One sample of acidic liquid material was collected from the tanker. Upon inquiry from the concerned person at the Tanker, he did not furnish any documents/records for the said tanker and thus, it appeared to be an activity carried out without permission of GPCB within the Appellant unit premises. During Inspection, 39 MT Stable Bleaching Powder packed in Bags (25 kg cap. each), 21 MT Caustic lye filled in drums (300 kg cap each)



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was observed to be stored within unit premises and @ 300 nos. drums filled with various materials were observed stored on open land within the unit premises. A copy of such Report is annexed hereto and is marked as "ANNEXURE - R6".

- vii. The Respondent states that thereafter, on 31.03.2021, the Appellant unit was again inspected by the Board with reference to telephonic message from NCT monitoring team regarding acidic waste water found in GIDC storm water drain near M/s. Shchem Corporation. During inspection acidic waste water stock was found stored @ 2 KL in reaction vessel in plant shed, @ 1 KL in Collection tank of ETP and @ 5 KL in final treated waste water holding cum CTEP disposal tank. Remaining ETP units were found empty. It was further found that the Appellant Unit has provided flexible pipe line with pump from reaction vessel to final treated waste water holding cum CTEP disposal tank, flexible pipe line with pump in collection tank of ETP and has also provided flexible pipe line with pump in final treated waste water holding cum CETP disposal tank. During Inspection, Blackish coloured domestic waste water having neutral pH flowing in GIDC storm water drain near the main gate of the unit and other places was found. During the inspection, total four nos. of waste water samples were collected (1) from GIDC storm water at back side of the unit having Blackish brown colour &



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pH @ 2 on pH strip, (2) from Collection tank of ETP having yellow colour & pH @ 2 on pH strip, (3) from final treated waste water holding cum CETP disposal tank having yellow colour & pH @ 2 on pH strip and (4) from reaction vessel in plant shed having yellow colour & pH @ 2 on pH strip. During Inspection, 43 nos. of drums filled with HCl were found stored within factory premises in open land however some of the drums were found open hence acidic fuming was also observed from the open drums. During Inspection, @ 300 nos. drums filled with various materials were observed stored on open land within the unit premises. A copy of such inspection report is annexed hereto and is marked as "ANNEXURE - R7".

viii. The unit was asked to submit the procurement details and source of Hazardous waste found during inspection on 12.02.2021 vide communication dated 03.05.2021, a copy of which is annexed hereto and is marked as "ANNEUXRE - R8".

ix. The Respondent states that in view of such constant and continuous violations committed by the Appellant unit, on 07.04.2021, the Ld. Collector of the District was requested to seal the Appellant Unit Premises. A copy of such communication is annexed hereto and is marked as "ANNEXURE - R9".



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unit premises in open as well as in plant shed in haphazard manner. White coloured chemical contaminated empty open mouth drums were found stored within premises in open and white coloured chemical/waste powder was also observed dumped on open land within premises in haphazard manner. Over and above the same, lot other violations were also observed which have been in detail narrated in the site report prepared and a copy of the same with the relevant photographs, is annexed hereto and is marked as "ANNEXURE - R10".

- xi. The Respondent Board states that thereafter also, on 02.07.2022, when the Appellant unit was visited for the routine monitoring, the Appellant Unit was surprisingly found in operation and manufacturing process for the production of mebendazole crude in SSR & GLR reactors was going on. During visit provided natural gas fired boiler and cooling tower was also found in operation and thus, it was evident that the unit was not complying with the Closure Order issued by the Board earlier. Illegally, the power supply and water supply was also found to be available. Over and above the same large nos. of drums (200 litter of each) were found filled with various unknown materials without any identification/marking in open land within premises as well as in plant shed. Lot of other serious violations were observed which have been in detail enumerated in the visit



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report, a copy of which is annexed hereto as "ANNEXURE - R11".

xii. In view of such conduct of the Appellant Unit in constantly violating the orders passed by the Board, the Respondent Board vide communication dated 22.08.2022, sent a reminder letter to the Ld. District Collector for sealing the premises of the Appellant Unit. On the very same day, a letter was also sent to the concerned Authority, Ankleshwar, to disconnect all water supply of the Appellant unit, as the water supply was found to be active. Copies of both the said communications are annexed hereto and are marked as "ANNEXURE - R12" and "ANNEXURE - R13", respectively. Over and above the same, a letter was also sent to the DGVCL, to disconnect the existing power supply of the Appellant Unit and a copy of such letter dated 22.08.2022, is also annexed hereto and is marked as "ANNEXURE - R14".

xiii. In view of the requests made by the Respondent Board to seal the premises of the Appellant, on 11.10.2022, the Appellant unit was visited in presence of the Circle Officer, Dist. Bharuch, and during such visit, it was observed that the production plant of the Appellant Unit has multiple entrances without doors and thus, the sealing of production plant area was not possible and hence, the main electric panel board, by switching off main electric switch and manhole (material charging hole) of total 6 nos. of reaction vessels provided in



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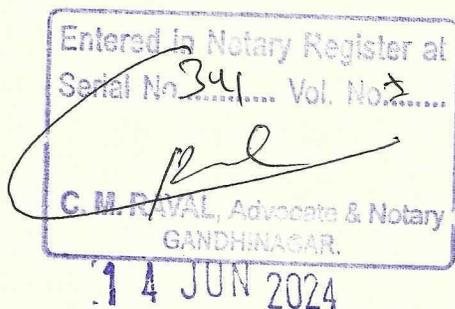


unit dated 03.06.2024, is annexed hereto and is marked as "ANNEXURE - R21" and "ANNEXURE - R22", respectively.

In view of the foregoing facts, it is more than evident that the Appellant unit has blatantly violated the orders passed by the Respondent Board and thus, in such facts, the relief, as prayed for in the present Appeal cannot be granted. The Respondent Board is not filing a paragraph wise and the same may in no manner be termed or interpreted as an admission on part of the Respondent Board to such contentions and all the allegations and averments made and the contentions raised in the Appeal are denied and the Respondent Board craves leave of this Hon'ble Tribunal to file further detailed reply or Affidavit, incase and as and when the need arises. The respondent Board denies the so called grounds in ints totality that have been raised by the Appellant in the Appeal.

What is stated herein above is true and correct.

Solemnly affirmed at Amreli on this 14<sup>th</sup> day of June, 2024.



*Amreli*  
Deponent.

Solemnly Affirmed  
Before Me

(C. M. RAVAL)  
NOTARY  
Govt. of Gujarat  
14 JUN 2024



# Gujarat Pollution Control Board

Annexure-R1

PCB Id: 26937

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

## 1 Industry Details Shchem Corporation

Outward No: 36420-20/10/2020

Email : shchem@yahoo.com  
 Telephone : 00000000000  
 Inspection Id : 581437 ( On/For Revocation )  
 PLOT NO:4001/A-2,GIDC ANKLESWAR,  
 -, -,  
 ANKLESHWAR - 393002  
 DIST : Ankleshwar, TAL : Ankleshwar, SIDC : Ankleshwar  
 Ro Name : Ankleshwar

2 Type / Scale / Sector / Status : RED / SMALL / Pharmaceuticals / In Operation

3 Inspection Dt & Time : 14/10/2020 12:20 / Water Person Contacted : Mr. Vijay R. Sheth, Manager

4 Env Audit Detail : Sch : N.A , , Year : , On Dt :

Commissioned Dt : 25/01/1985 Production Start Dt : 25/01/1985 Applicability of CRZ Rules : No

5 Water Consumption in Kilo Lts Per Day Ind : 5.000 Dom : 1.000 Borewells: 0

6 Waste Water generation / Discharge (klpd) : Ind : 5.000 Dom : 1.000 Tubewells: 0

7 Consumer No.(Electric Meter): Source of Water Supply: Tankers

8 Disposal Mode of Industrial / Domestic : Zero Discharge / Irrigation

9 Discharge Pt / Final Receiving Body (Ultimate): CETP (ETL) Member / No generation of industrial wastewater

10 Status of water consent Under the Water Act,1974: AWH-95266-02/06/2023 Last Inward:139361-03/06/2018[GRT]

11 Effluent Treatment plant (ETP) : Units, if provided and status :

ETP Details : P-Collection Cum Equalization,P-Collection Tank

12 Whether Industry is a member of CETP ? No

13 Boilers=1 , DG Sets=0 , Flue Gas =1, Process =1 , ETP Cap = 10 , Capacity of All =

APCM Details : Scrubber  
Fuel Used : Natural Gas  
Stack Attached to : Boiler

14 TSDF Name : B.E.I.L, Ankleshwar [14983]

15 Lab Charges Pending : Rs. 5440.00 Water Cess Charges Pending : NIL

16 Last Env. Form V : 2017-2018 Water Cess Return : 2017-2018 HW Monthly Return : 2018-04

17 Last 3 Legal Action :

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
25/05/2018	REV	21/06/2018	PER,	481903	REV	DIR	458957
28/02/2018	DIR	20/04/2018	33A,IMM,	470815	DIR	ROU	452487
18/07/2016	REV	29/07/2016	PER,	398339	REV	REV	364468

Monthly Patrak Data : Last Return : 201804 HAZD Waste Disposal : 0.000 (0 Trucks)

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 3575, ETP - 0, APCM - 0	Meter Reading - 0, Kilo Litre - 107	Meter Reading - 0, Kilo Litre - 0



# Gujarat Pollution Control Board

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(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

## One Time Updatations

k	-	Recycler Registration Valid ??	Yes	
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## General Observation

a	-	R.O File No	ID:26937	
a	-	Is the Industry in Operation ??	Yes	
b	-	Industry Operating without CCA	No.	
c	-	Has Production exceeded (last 3 MTHs) than CCA-Qty	No.	
d	-	Any products-NOT in CCA, manufactured-Last 3 MTHs	No.	
e	-	Foul Odour/Fugitive Emission/Bye Pass in Premises ??	No.	
f	-	Industry Name CHANGED in recent times ??	No.	
g	-	Has Regn with CETP or TSDF expired ??	No.	
h	-	Seperate Energy Meter for A.P.C.M ?	Yes	
h	-	Provision of any STAND-BY Pump ??	No.	

## Water Parameter

b	-	Source of Water Supply	Tankers	
c	-	W.W.G is EXCEEDING the CCA Limits	No.	
d	-	W.W Disposal as per the Consent Conditions ?	Yes	
e	-	Was the ETP in operation ?	Yes	
f	-	Treatment System ADEQUATE to handle existing effluent	Adequate	
g	-	Did u observe ANY ILLEGAL Discharge ??	No.	
h	-	Nos of Samples collected	2	

Remarks :

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

Site Observations during Inspection , PCB-ID: ( 26937 )



• Unit is jointly visited with NCT team member regarding discharge of w/w outside premises by this unit. • This unit was traced out for the reason yellowish colored water observed in natural open khadi within GIDC Ankleshwar. • During visit brownish colored w/w observed in GIDC open drain near the boundary wall of the unit & the stretch of this w/w was found to be @ 80-90 feet. One sample of w/w was collected from this GIDC open drain having brownish color & pH @ 10 on pH strip. • Immediately the unit was inspected. During visit unit is found in operation & production of 3, 4 Di amino Benzophenone is going on. • ETP was found not in operation but w/w is observed in settling tank. Color of this w/w was observed brownish & pH @ 9-10 on pH strip. One sample of w/w was collected from settling tank. • Unit is a member of CETP, ETL, Ankleshwar for the disposal of waste water. • Characteristics of both the w/w sample i.e. w/w sample collected from GIDC open drain near the boundary wall of the unit & from settling tank of ETP of the unit were found same. • Fresh soil was observed in open area near ETP to hide the earlier disposed/overflow of w/w in ETP area. (photo attached). • During visit daily work (rojkam) was done with NCT member & it is attached separately. • Housekeeping within premises & near ETP area was found very poor. • Looking to the site situation within premises as well as outside premises, it was observed that unit discharges their waste water into GIDC open storm water drain in odd hours instead of treatment & disposal as per CCA conditions. • 3 day notice given during visit. • Photographs taken during visit are attached herewith. [4736]-19/10/2020

~ RO Comments/Reply :AR awaited. Strict actions recommended-20/10/2020

W.C Notings:

## **Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance**

1. આગાઉ આપેલ સૂચનાઓ પૈકી પડતર સૂચનાઓનું Compliance કરવું.
2. ETP તથા Plant Areaનું House Keeping ખુબજ નબળું જોવા અમ્લેલ તો તે અંગેના સુધારાત્મક પગલા લઇ અત્રેની કચેરીને જાણ કરવી.
3. આપના એકમના છેલ્લા ત્રણ માસના production data, water Consumption, waste water generation તથા , Hazardous Waste ના Data Submit કરાવવા.
1. મુલાકાત સમયે આપના એકમમાં આવેલ ETPની Settling Tank માં રહેલ વેસ્ટ વોટર તથા એકમને અડીને આવેલ GIDC Strom waste Drain માં રહેલ વેસ્ટવોટર ના Color Brown તથા PH Alkaline જોવા મળેલ તથા બંને જગ્યા પરના વેસ્ટ વોટરના એક -એક નમુના લેવામાં આવેલ Sample ની Characteristic જોતા આપના દ્વારા Waste water ને Odd hours માં એકમની બહાર છોડવામાં આવે છે. તેવું ફલિત થાય છે. સદર બાબતે ખુલાસો કરવો.

## **Compliance Observed in this Inspections.**



# Gujarat Pollution Control Board

PCB Id: 26937

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
૩] આપના એકમનું અંકલેક્ષર GIDC માં આવેલ અન્ડર ગ્રાઉન્ડ વેસ્ટ વોટરનું વહન કરતી લાઈનમાં કોઈ કનેક્શન ન હોવા અંગેનું GIDC નં પ્રમાણપત્ર રજુ કરવું .	484248(14/06/18)	Still Pending
૧] આપના એકમમાં આશરે ૨ મે.ટન જેટલો જુનો સ્લજ સ્ટોર કરેલ જણાયેલ જેનો યોગ્ય નિકાલ કરવો.	484248(14/06/18)	Fully Complied
૨] આપના ETP ની કલેક્શન ટેંકમાં સંગ્રહિત વેસ્ટ વોટરને ETL માં મોકલવું .	484248(14/06/18)	Partial Compliance
૧] આપના દ્વારા તા: ૧૧/૦૫/૨૦૧૮ ના રોજ આપવામાં આવેલ અન્ડરટેકિંગનું પાલનકરવું.	481903(25/05/18)	Partial Compliance
(૨)આપના ઉદ્યોગમાં નામદાર સર્વોચ્ચ અદાલતનાં આદેશ મુજબ Adequate, functional primary ETP જોવા મળેલ નહિ જે તાત્કાલિક બનાવવો તથા તેને કાર્યરત કરવો	470815(28/02/18)	Fully Complied
આપના એકમ ની મુલાકાત દરમ્યાન પર્યાવરણીય કાયદા સંદર્ભે ગભીર પ્રકાર ની ત્રુતિઓ/ક્ષતિઓ જોવા/જણવા મળેલ છે, જે આધારે પગલા લેતા પહેલા કુદરતી ન્યાય ના સિધ્ધાત મુજબ આપને સાંભળવાની તક પુરી પાડવાના હેતુથી નીચે જણાવેલ મુદ્દાઓ/સુચના પરત્વે આપનો લેખિત ખુલાસો/સ્પષ્ટતા/પુર્તતા અહેવાલ કામકાજ ના દિન-૩ માં બોર્ડ ની વડી કચેરી તથા પ્રાદેશિક કચેરી ને રજુ કરવા આથી નોટીસ આપવામાં આવે છે. (૧) આજ રોજ ઉદ્યોગની મુલાકાત સમયે આપના દ્વારા ZCL chemicals Ltd અંકલેક્ષરનું જોબવર્ક કરવામાં આવતું જણાયેલ છે. તથા વિવિધ કોડેડ પ્રોડક્ટ નું ઉત્પાદન કરવામાં આવતું જોવા મળેલ છે આ કોડેડ પ્રોડક્ટ ના ઉત્પાદન માટે જરૂરી તમામ પરવાનગીઓની વિગતવાર સ્પષ્ટતા કરવી.	470815(28/02/18)	Partial Compliance
(૫) મુલાકાત સમયે આપની ડીલીવરી ચલણ ફાઈલ તપાસ માટે લીધેલ છે.	470815(28/02/18)	Partial Compliance
(૩) આપે જણાવ્યા મુજબ આપ સી.ઈ.ટી.પી ETL નાં મેમ્બર છો. તથા આપે છેલ્લા બે વર્ષમાં સી.ઈ.ટી.પી કોઈ વેસ્ટ વોટર મોકલેલ નથી ઉપરોક્ત મુદ્દા ૧ માં દર્શાવેલ ઉત્પાદનમાં ઉદ્ભવતા વેસ્ટ વોટરના નિકાલ અંગે ખુલાસો કરવો પ્રીમાઈસીસ માંથી અયોગ્ય. Odd hours માં વેસ્ટ વોટર નો નિકાલ કરવાનું તાત્કાલિક બંધ કરવું	470815(28/02/18)	Partial Compliance
(૪)અપના ઉદ્યોગના ઉત્પાદનની વિગત April -૨૦૧૭ થી જાન્યુઆરી- ૨૦૧૮ ની Excise ER 1/GST નાં ઓનલાઈન વેરિફિકેશન સહિત દિન-૩ માં રજુ કરવી	470815(28/02/18)	Partial Compliance



# Gujarat Pollution Control Board

PCB ID: 26937

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

## Annexure Details - Air, Stack, Hazardous Waste & Samples PCB-ID: (26937)

### A Sample Details

Sr	Act	Ph/Temp/Air Sampled	Time	Type	Sampling Point	Col-Cond
1	W-13	@ 10 on ph strip / 33	1230-1230	REP	from storm water drain near boundary wall of the unit ~	Brownish
2	W-13	@ 9-10 on ph strip / 33	1240-1240	REP	## final outlet of the etp ~ from settling tank of the etp unit	Brownish

### B Process Stacks

Sr	Stack attached to	Mts	Remark	Details of APCM	Probable Pollutants.
1	Chloro-Sulphonation	11	reactor m-2	SCR	SO2-40, HCL-15, CHI-9,

### C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	Boiler	10	NON IBR BABY BOILER CAP. 0.4 TPH	NO	N.A	Natural Gas	100 SCM/DAY	

### D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Spent Catalyst	I -28.2	0.024-M.T	COL, DSS, STO, TRA, DST
2	Spent Solvents	I -28.6	66.000-M.T	COL, REU, STO
3	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	12.000-M.T	COL, DCO, DSS, REU, STO, TRA
4	Chemical sludge from waste water treatment	I -35.3	1.200-M.T	COL, DSS, STO, TRA, DST

### E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	3,4 di amino benzophenone	2.000	2.000 - M.T	0.000	
2	medendazole IP/BP/USP	2.000	2.000 - M.T	0.000	

### F Raw material :

### G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 6.000	WWG : 6.000	Water Source	Remark
1	Boiler Feed	0.500	0.100	Tankers	
2	Cooling Water	1.000	0.000	Tankers	
3	Domestic Purpose	1.000	1.000	Tankers	
4	Mnfg Process	3.000	4.400	Tankers	
5	Others .....	0.500	0.500	Tankers	for APCM

### H Solid Waste

Inspection Team : R.B. Makwana, SSA - MS. ALPA AMRUTBHAI VASAVA

**I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.**

Signature By (R.B. Makwana, SSA )



**brownish coloured w/w in GIDC open drain near the boundary wall of M/s. Shchem Corporation**



**ETP of M/s. Shchem Corporation**



**Fresh soil was observed in open area near ETP to hide the earlier disposed/overflow of w/w in ETP area**



**settling tank of ETP**



**Poor housekeeping near ETP Area**



**Poor housekeeping near ETP Area**



# GUJARAT POLLUTION CONTROL BOARD

Regional Office - Ankleshwar Cleaner Technology Development Centre Building (ARAIL),  
1st Floor, Plot No. 1501, GIDC Estate, Ankleshwar - 393 002.  
Dist. Bharuch (Gujarat) Ph. No. : (02646) 222933 Fax : (02646) 222932

## તપાસ માટે દાખલ થવાની સૂચના (નોટીસ)

નંબર : 26937

તારીખ : 14/10/2020

પાણી અધિનિયમ 1974ની કલમ-23, હવા અધિનિયમ 1981ની કલમ-24 અને પર્યાવરણ (સુરક્ષા) અધિનિયમ - 1986ની કલમ-10 હેઠળ અમોને મળેલ સત્તાની રૂએ અમો નીચે સહી કરનાર અમોને જરૂરી લાગે તેની સહાય લઈને તમામ સમયે નીચેના હેતુઓ માટે આપની જગ્યામાં દાખલ થવાનો અને તપાસ કરવાનો અધિકાર ધરાવીએ છીએ.

- (1) અમોને સોંપેલા રાજ્ય બોર્ડ/કેન્દ્ર સરકારનાં કાર્ય બજાવવાના હેતુ માટે,
- (2) આવા કોઈ કાર્યો બજાવવાના છે કે કેમ અને તેમ હોય તો કઈ રીતે તે બજાવવાના છે અથવા આ અધિનિયમ અથવા તે હેઠળ કરેલા નિયમોની અથવા આ અધિનિયમ હેઠળ બજાવેલી કોઈ નોટીસની, કરેલા કોઈ કુકમની, આદેશની અથવા આપેલા કોઈ અધિકારપત્રની કોઈ ખોટવાઈનું પાલન કરવામાં આવી રહ્યું છે કે પાલન કરવામાં આવ્યું છે કે કેમ તે નક્કી કરવાના હેતુ માટે,
- (3) કોઈ સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય કોઈ મહત્વની વસ્તુની તપાસ કરવા અને તેની કસોટી કરવાના હેતુ માટે અથવા જે જગ્યામાં તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલા નિયમો મુજબ કોઈ મુન્ને કરવામાં આવ્યો છે, અથવા થવાની તૈયારીમાં છે, તેવી કોઈ જગ્યાની ચકાસી લેવા માટે અને તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલ નિયમો હેઠળ શિક્ષાપાત્ર કોઈ ગુનો કર્યાનો પુરાવો, તેવા સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય કોઈ મહત્વની વસ્તુ કબજે લેવા માટે અમે નીચે જણાવેલ સમયે દાખલ થઈએ છીએ.

ઉદ્યોગ/કારખાનામાં દાખલ થવાનો સમય : સવારના/સાંજના 12:20 તા. 14 / 10 / 20 20  
hrs

અમારી સાથે સહાય માટે નીચેની વ્યક્તિઓ પણ છે.

1. R.B. Makumal (SSA)

2. —

3. —

પ્રતિ,

M/s. Shchem. Corporation

Plot No. 4001/A-2

GIDC, Ankleshwar

Tal. Ankleshwar

નકલ મળેલ છે.

આ સૂચના (નોટીસ) મેળવનારની સહી :-  
Mr. Vijay Sheth

(Manager)

સહી :-

અધિકારીનું નામ :- A.A. Vasava

હોદ્દો :-

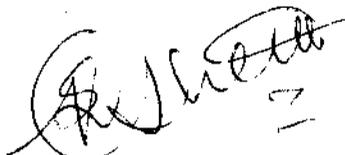
AGE

નોટીસ

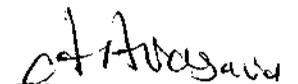
આપના એકમની આજ મુલાકાત દરમિયાન પર્યાવરણીય કાયદાઓ સંદર્ભે ગંભીર પ્રકારની ત્રુટિઓ/કસિઓ જોવા/જણાવા મળેલ છે, જે આધારે પગલાં લેવા પહેલા કુદરતી ન્યાયના સિદ્ધાંત મુજબ આપને સાંભળવાની તક પુરી પાડવાના હેતુથી નીચે જણાવેલ મુદ્દાઓ/સુચનાઓ પરત્વે આપનો લેખિત ખુલાસો/પુર્તતા અહેવાલ કામકાજના દિન-૩ માં બોર્ડની વડી કચેરી તથા પ્રાદેશિક કચેરીને રજુ કરવા નોટીસ પાઠવવામાં આવે છે.

- (1) કુલાકાત સમયે આપના એકમના સમગ્ર ETP ની settling tank નો રોલ વરસ વોરસ તથા એકમને સ્થિતિ આવેલ ETPDC storm waste સિસ્ટમમાં રોલ વરસ વોરસ નાં લાંબાજા Brown તથા DM Alkaline કોલ નોલેવ નાં ના લગે જરૂરી પરના વરસ વોરસના એક-એક જમુના નિષ્કાસાં આવેલ, Sample ની characteristic કિતા આપના કારી waste water ને add નાવડ માં એકમની વરસ દાંડામાં આવે છે તેવું કિલિત આપે છે તરસ ભાવને ખુલાસા કરો.
- (2) ETP તમા Plant Area નું House keeping ખુલાસા મળેલું જોવા મળેલ તો તે સંગોના મુદ્દાપત્રમાં પગલાં વડી એકમની કચેરીને જાણ કરવી.
- (3) આપના એકમના કિલા કામ માં Production Dept, Water Treatment, Waste water Generation તમાં નાં 2. Waste નાં કિલા Submit કરાવો.
- (4) અગાઉ આપના મુરાતારને કિલિ પુસ્તક જાણવા માટે Compliance કરવું.

ગુ.પ્ર.નિ. બોર્ડના નામે અને વતી,

  
(નોટીસ મેળવનાર)  
Mr. V. Jay Seth  
(Manager)

  
P. B. Motwani  
(SSA)

  
(નોટીસ આપનાર)  
A. A. Vasava  
(AEE)

શાન રીપ માટે 14/10/2020 ના રોજ 12:20 કલાકે  
 GPCB ના NCT ની રીમ ફીલ ~~મુલાકાત~~ એ. Shchem  
 Corporation નજીક GIDC Open storm water drain  
 ની સ્થિતિ કરતાં Brownish colourનું આરો 10 PH  
 (on PH strip) જેવા મળેલ. અને વેસ્ક લોરનો એક  
 નમુનો પૂરવડા અને લેવામાં આવેલ છે. વધુ તપાસ કરતાં  
 GIDC storm water drainને અડીને આવેલ એ.  
 Shchem Corporation, Plot No: 4001/A-2, GIDC Anklesh  
 ની મુલાકાત કરતાં અને એકમના ETP ના settling tank  
 (After Neutralization tank) ના પાણીમાં પણ Brownish  
 color નું waste water જેવા મળેલ. અને tank ની  
 waste water નો એક નમુનો લેવામાં આવેલ જેનો  
 colour Brown જેવા PH 9-10 (PH on PH strip) જેવા  
 મળેલ. મુલાકાત અને એકમની live Discharge  
 જેવા મળેલ નથી.

તા. ૧૪/૧૦/૨૦૨૦

એ. એ. વાલા (મ.પ.ઈ) A. Vasava  
 આર. બી. મસાલ (SSA) R. B. Masal  
 રશિન વાલા (NCT-Employ)

*[Signature]*  
 R. B. Masal

*[Signature]*  
 એ. વિરવલા (મેનેજર)  
 Shchem Corporation  
 Plot No. 4001/A-2  
 GIDC Ankleshwar.



Sample ID:290893 - Analysis Completion:04/11/2020

Pharmaceuticals / LAB Inward : 42330

**TEST REPORT**

Test Report No. : 42330

Date: 04/11/2020

1. Name of the Customer : Shchem Corporation - 26937
2. Address : 4001/A-2,GIDC ANKLESWAR,-,-  
ANKLESHWAR-393002, Taluka : Ankleshwar, District : Ankleshwar,
3. Nature of Sample : REP-Representative/Grab, (Insp Type : REV-On/For Revocation)
4. Sample Collected By : R.B. Makwana, SSA
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 290893
7. Date & Time of Collection & Inwarding : 14/10/2020 , (1240 to 1240) & 19/10/2020
8. Date of Start & Completion of Analysis : 20/10/2020 & 04/11/2020
9. Sampling Point : ## Final Outlet of the ETP ~ From settling tank of the ETP unit
10. Flow Details (Remarks) : --
11. Mode of Disposal : Into CETP-ETL through tanker
12. Ultimate Receiving Body : No generation of industrial wastewater
13. Temperature on Collection : 33 & pH Range on pH Strip :@ 9-10 on pH strip
14. Carboys Nos for : Barcode & Color & Appearance :Brownish  
: Ind :5.000 , Dom :1.000 & Ind :5.000 , Dom :1.000
15. Water Consumption & W.W.G (KLPD) : 13 ,Cap No & Weight :

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	33
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	8.68
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	70
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	6645
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	535
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Stand	1 - 2000 mg/l.	101
7	Acidity as Caco3	mg/l	Titration Method. (2310 B APHA Standard Methods 2	1 – 1000 mg/l	BDL
8	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard N	1 - 50000 mg/l	625
9	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	2991
10	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	4116
11	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	1.6
12	Phenolic Compounds	mg/l	4 Amino Antipyrene method without Chloroform Extra	0.1 – 50 mg/l	BDL
13	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	1050

**Laboratory Remarks** : Approved By:236-lab\_236 Dt.: 04/11/2020

*D. N. Vasadia*

**D. N. Vasadia, Lab Head**

Note :

1. The results relate only to the items sampled and tested.
2. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
3. The report shall not be reproduced except in full or part without approval of the laboratory.
4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

\*\*\* END OF TEST REPORT \*\*\*



Sample ID:290892 - Analysis Completion:04/11/2020

Pharmaceuticals / LAB Inward : 42329

## TEST REPORT

Test Report No. : 42329

Date: 04/11/2020

1. Name of the Customer : Shchem Corporation - 26937  
 2. Address : 4001/A-2,GIDC ANKLESWAR,-,-  
 ANKLESHWAR-393002, Taluka : Ankleshwar, District : Ankleshwar,  
 3. Nature of Sample : REP-Representative/Grab, (Insp Type : REV-On/For Revocation)  
 4. Sample Collected By : R.B. Makwana, SSA  
 5. Quantity of Sample Received : 5 lit  
 6. Code No. of the Sample : 290892  
 7. Date & Time of Collection & Inwarding : 14/10/2020 , (1230 to 1230) & 19/10/2020  
 8. Date of Start & Completion of Analysis : 20/10/2020 & 04/11/2020  
 9. Sampling Point : From storm water drain near boundary wall of the unit ~  
 10. Flow Details (Remarks) : Yes  
 11. Mode of Disposal : --  
 12. Ultimate Receiving Body : No generation of industrial wastewater  
 13. Temperature on Collection : 33 & pH Range on pH Strip :@ 10 on pH strip  
 14. Carboys Nos for : Barcode & Color & Appearance :Brownish  
 : Ind :5.000 , Dom :1.000 & Ind :5.000 , Dom :1.000  
 15. Water Consumption & W.W.G (KLPD) : 13 ,Cap No & Weight :

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	33
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	11.40
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	1000
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	63405
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	555
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Stand	1 - 2000 mg/l.	294
7	Acidity as Caco3	mg/l	Titration Method. (2310 B APHA Standard Methods 2	1 – 1000 mg/l	BDL
8	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard N	1 - 50000 mg/l	18500
9	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	28490
10	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	43529
11	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	1.2
12	Phenolic Compounds	mg/l	4 Amino Antipyrene method without Chloroform Extra	0.1 – 50 mg/l	BDL
13	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	10880

**Laboratory Remarks** : Approved By:236-lab\_236 Dt.: 04/11/2020

D. N. Vasadia, Lab Head

## Note :

- The results relate only to the items sampled and tested.
- Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
- The report shall not be reproduced except in full or part without approval of the laboratory.
- The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
- Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
- Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
- Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
- Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

\*\*\* END OF TEST REPORT \*\*\*



GPCB

# 202 GUJARAT POLLUTION CONTROL BOARD

Annexure-R2

PARYAVARAN BHAVAN

Sector-10-A, Gandhinagar-382 010

Phone : (079) 23226295

Fax : (079) 23232156

Website : www.gpcb.gov.in

BY R.P.A.D.

**CLOSURE DIRECTION UNDER SECTION 33-A OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT-1974 [HEREINAFTER REFERRED TO AS THE WATER ACT] AS AMENDED FROM TIME TO TIME**

WHEREAS you are having an industrial plant at Plot No: 4001/A-2, GIDC ANKLESHWAR, DIST.BHARUCH.

AND WHEREAS Gujarat Pollution Control Board has granted you consent under the provisions of water Act-1974 by its Consent Order No.AWH -95266, valid up to 02/06/2023 for operation of the industrial plant with various conditions mentioned therein.

AND WHEREAS during the inspection of your industrial plant on 14/10/2020 under section-23 of the Water Act by the authorized officer of the Board it has been noticed that:

1. Brownish colored wastewater observed in GIDC open drain near the boundary wall of the unit & the stretch of this wastewater was found to be @ 80-90 feet. Wastewater sample collected from GIDC open drain near the boundary wall of the unit shows pH: 11.4, COD: 43529 mg/l, NH3-N: 294 mg/lit.
2. ETP was found not in operation, however wastewater is observed in settling tank.
3. Color of wastewater observed in Settling tank (final outlet of ETP) of the unit was observed brownish & pH @ 9-10 on pH strip. Wastewater collected from settling tank of ETP shows pH: 8.68, COD: 4116 mg/l, NH3-N: 101 mg/lit.
4. Fresh soil was observed in open area near ETP to hide the earlier disposed/overflow of wastewater in ETP area.
5. Housekeeping within premises & near ETP area was found very poor.
6. Looking to the site situation observed within premises as well as outside premises, it was observed that unit discharges their waste water into GIDC open storm water drain in odd hours instead of treatment & disposal as per CCA conditions.

*Clean Gujarat Green Gujarat*

ISO - 9001 - 2008 & ISO - 14001 - 2004 Certified Organisation

Outward No: 5224/1/2020

AND WHEREAS the non-compliance as narrated above, observed in your industry is contributing to the pollution problem in Ankleshwar area.

UNDER THE CIRCUMSTANCES, as directed, I M. P. Solanki, Dy. Environment Engineer, Gujarat Pollution Control board issue the direction under Section 33(A) of the Water Act - 1974 as under:

1. To prohibit the manufacturing activity on **15<sup>th</sup> day** at Plot No: 4001/A-2, GIDC ANKLESHWAR, DIST.BHARUCH.
2. To stop operation of D.G. set and CPP on 15<sup>th</sup> day (if any) .
3. To close the operation of your industrial plant on the above mentioned site on 15<sup>th</sup> day.
4. To direct the concerned authority to stop supply of electricity and water on 15<sup>th</sup> day.
5. This order will be effective with **15<sup>th</sup> day**.

IF the above direction is not complied on 15<sup>th</sup> day, you are liable for prosecution under Section 41(2) of the Water (Prevention and Control of Pollution) Act-1974 which provides punishment with imprisonment for a term not less than one year and six months and may extend to six years and with fine.

This letter is issued with the approval of the competent authority.

**For and on behalf of  
Gujarat Pollution Control Board**



**(M.P.Solanki)**

**Dy. ENVIRONMENT ENGINEER**

NO: GPCB/ANK/CCA-977/ID-26937/

Dated: /11/2020

Issued to:

**M/s. SHCHEM CORPORATION**

PLOT NO: 4001/A-2,

GIDC ANKLESHWAR,

DIST: BHARUCH, GUJARAT.

(P.T.O.)

Outward No: 3225/10/11/2020



# 204 GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN

Sector-10-A, Gandhinagar-382 010

Phone : (079) 23226295

Fax : (079) 23232156

Website : www.gpcb.gov.in

## COPY TO:

### 1. The Dy. Engineer (O&M)

Dakshin Gujarat Vij Company Ltd (DGVCL),  
GIDC Sub-Division, DGVCL,  
Plot No.U/4/2, opp: GIDC Police Station,  
GIDC Ankleshwar, Dist. Bharuch.....

I am directed to request you to disconnect supply of **ELECTRICITY** (except single phase) with **15<sup>th</sup> day effect** from the date of issue of this order to the industrial plant of **M/s. SHCHEM CORPORATION**, PLOT NO: 4001/A-2, GIDC ANKLESHWAR, DIST.BHARUCH & intimate to us accordingly.

### 2. The Chief Officer

Ankleshwar Notified Area  
Plot No.618/619,  
GIDC Ankleshwar,  
Dist: Bharuch .....

I am directed to request you to disconnect supply of **WATER** with **15<sup>th</sup> day effect** from the date of issue of this order to the industrial plant of **M/s. SHCHEM CORPORATION**, PLOT NO: 4001/A-2, GIDC ANKLESHWAR, DIST.BHARUCH & intimate to us accordingly.

### 3. Regional Officer

Gujarat pollution Control Board,  
Regional Office,  
Ankleshwar..... to follow up for compliance of this direction & send IR/AR.

For and on behalf of  
Gujarat Pollution Control Board

(M.P.Solanki)

Dy. ENVIRONMENT ENGINEER

Outward No:572954,10/11/2020

*Clean Gujarat Green Gujarat*

ISO - 9001 - 2008 & ISO - 14001 - 2004 Certified Organisation



# Gujarat Pollution Control Board

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Annexure-R3

PCB Id: 26937

## 1 Industry Details Shchem Corporation

Outward No: 36655-05/12/2020

Email : shchem@yahoo.com PLOT NO:4001/A-2,GIDC ANKLESWAR,  
 Telephone : 000000000000 ANKLESHWAR - 393002  
 DIST : Ankleshwar, TAL : Ankleshwar, SIDC : Ankleshwar  
 Inspection Id : 585721 ( After Direction ) Ro Name : Ankleshwar

2 Type / Scale / Sector / Status : RED / SMALL / Pharmaceuticals / In Operation

3 Inspection Dt & Time : 27/11/2020 15:04 / Water Person Contacted : Mr. Vijay R. Sheth, partner

4 Env Audit Detail : Sch : N.A , , Year : , On Dt :

Commissioned Dt : 25/01/1985 Production Start Dt : 25/01/1985 Applicability of CRZ Rules : No

5 Water Consumption in Kilo Lts Per Day Ind : 5.000 Dom : 1.000 Borewells: 0

6 Waste Water generation / Discharge (klpd) : Ind : 5.000 Dom : 1.000 Tubewells: 0

7 Consumer No.(Electric Meter): Source of Water Supply: Tankers

8 Disposal Mode of Industrial / Domestic : Zero Discharge / Irrigation

9 Discharge Pt / Final Receiving Body (Ultimate): CETP (ETL) Member / No generation of industrial wastewater

10 Status of water consent Under the Water Act,1974: AWH-95266-02/06/2023 Last Inward:139361-03/06/2018[GRT]

11 Effluent Treatment plant (ETP) : Units, if provided and status :

ETP Details : P-Collection Cum Equalization,P-Collection Tank

12 Whether Industry is a member of CETP ? No

13 Boilers=1 , DG Sets=0 , Flue Gas =1, Process =1 , ETP Cap = 10 , Capacity of All =

APCM Details : Scrubber  
Fuel Used : Natural Gas  
Stack Attached to : Boiler

14 TSDF Name : B.E.I.L, Ankleshwar [14983]

15 Lab Charges Pending : Rs. 10680.00 Water Cess Charges Pending : NIL

16 Last Env. Form V : 2017-2018 Water Cess Return : 2017-2018 HW Monthly Return : 2018-04

17 Last 3 Legal Action :

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
14/10/2020	DIR	10/11/2020	33A,O15,	581437	DIR	REV	572954
25/05/2018	REV	21/06/2018	PER,	481903	REV	DIR	458957
28/02/2018	DIR	20/04/2018	33A,IMM,	470815	DIR	ROU	452487

Monthly Patrak Data : Last Return : 201804 HAZD Waste Disposal : 0.000 (0 Trucks)

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 3575, ETP - 0, APCM - 0	Meter Reading - 0, Kilo Litre - 107	Meter Reading - 0, Kilo Litre - 0



# Gujarat Pollution Control Board

PCB Id: 26937

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

## General Observation

a	-	Is the Industry in Operation ??	No.	under closure by Board
a	-	R.O File No	ID:26937	
b	-	<b>Industry Operating without CCA</b>	No.	
c	-	<b>Has Production exceeded (last 3 MTHs) than CCA-Qty</b>	No.	Not verified
d	-	<b>Any products-NOT in CCA, manufactured-Last 3 MTHs</b>	No.	
e	-	<b>Foul Odour/Fugitive Emission/Bye Pass in Premises ??</b>	No.	
f	-	Industry Name CHANGED in recent times ??	No.	
g	-	<b>Has Regn with CETP or TSDF expired ??</b>	No.	
h	-	Seperate Energy Meter for A.P.C.M ?	No.	
h	-	Provision of any STAND-BY Pump ??	No.	

## Water Parameter

b	-	Source of Water Supply	Tankers	
c	-	<b>W.W.G is EXCEEDING the CCA Limits</b>	No.	
d	-	<b>W.W Disposal as per the Consent Conditions ?</b>	No.	
e	-	Was the ETP in operation ?	No	
f	-	Treatment System ADEQUATE to handle existing effluent	Repair/Main Reqd	
g	-	<b>Did u observe ANY ILLEGAL Discharge ??</b>	Yes	By physical observation as per pH and color
h	-	Nos of Samples collected	2	

Remarks :

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

**Site Observations during Inspection, PCB-ID: ( 26937 )**



During routine monitoring of Ankleshwar GIDC, greenish colored turbid waste water is observed in open GIDC storm water drain passed near pumping station A. So by back trashing of upstream area of GIDC drain with NCT team, we have reached to this industry. Looking to physical appearance (color & pH), the same colored alkaline waste water is found in GIDC storm water drain outside of this unit. And the upstream GIDC storm water drain of this unit is flowing domestic waste water. For further investigation, we have entered in the premises. During visit, all the ETP tanks of the unit were found to have w/w similar to the w/w in the Strom water drain (GIDC) outside the unit but with highly concentrated. As well as around the ETP area and near ETL holding cum discharge tank, the same waste water Patches were found on the ground. On the back side of the manufacturing plant, huge amount of Mother Liquor/ RM containing drums having intense smell are stored in hap-hazard manner in open area. Housekeeping in the unit premises was found to be very poor. Unit has made kachcha drain to carry waste water generated from plant to ETP area so unit needs to make it acid proof so that w/w stops flowing into the soil. Two waste water sample is collected from (1) ETP intermediated tank (2) GIDC storm water drain (outside unit). This unit is found not in operation and no any manufacturing activity was going on as closure direction is issued by Board on dated 10/11/2020 with 15 day effect. Power connection is also cut off by GEB and presently unit is having single phase of power supply. 3-day notice is issued to the unit. Photographs taken during inspection is attached in pdf document. [677]-02/12/2020

~ RO Comments/Reply :AR of the samples are awaited, Strict actions recommended-05/12/2020

During routine monitoring of Ankleshwar GIDC, greenish colored turbid waste water is observed in open GIDC storm water drain passed near pumping station A. So by back trashing of upstream area of GIDC drain with NCT team, we have reached to this industry. Looking to physical appearance (color & pH), the same colored alkaline waste water is found in GIDC storm water drain outside of this unit. And the upstream GIDC storm water drain of this unit is flowing domestic waste water. For further investigation, we have entered in the premises. During visit, all the ETP tanks of the unit were found to have w/w similar to the w/w in the Strom water drain (GIDC) outside the unit but with highly concentrated. As well as around the ETP area and near ETL holding cum discharge tank, the same waste water Patches were found on the ground. On the back side of the manufacturing plant, huge amount of Mother Liquor/ RM containing drums having intense smell are stored in hap-hazard manner in open area. Housekeeping in the unit premises was found to be very poor. Unit has made kachcha drain to carry waste water generated from plant to ETP area so unit needs to make it acid proof so that w/w stops flowing into the soil. Two waste water sample is collected from (1) ETP intermediated tank (2) GIDC storm water drain (outside unit). This unit is found not in operation and no any manufacturing activity was going on as closure direction is issued by Board on dated 10/11/2020 with 15 day effect. Power connection is also cut off by GEB and presently unit is having single phase of power supply. 3-day notice is issued to the unit. Photographs taken during inspection is attached in pdf document. [677]-02/12/2020~ RO Comments/Reply :AR of the samples are awaited, Strict actions recommended-05/12/202

W.C Notings: -----[677-DEE]~

### Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance



# Gujarat Pollution Control Board

PCB Id: 26937

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

3. એકમ પરિસરમાં હાઉસકીપીંગ ખુબજ ખરાબ જોવા મળેલ જેને સુધારવું.

1. GIDC અંકલેક્ષર એરિયાની મુલાકાત દરમ્યાન જુઆઈડીસી Pumping Station A પાસેથી પસાર થતી GIDC ખુલ્લી drain માં greenish colour ના turbid w/w નો ફલો જોવા મળેલ. સદર બાબતે drainની upstream માં તપાસ કરવા આપના એકમની બાજુમાં આવેલ GIDC ની drainમાં સદર પ્રકારનું w/w જોવા મળેલ. જ્યારે આપના એકમથી આગળ આવેલ GIDCની drain માં સાદુ w/w જોવા મળેલ. આપના એકમની મુલાકાત દરમ્યાન આપના એકમની ETPની બધીજ ટેન્કોમાં એકમની બહાર આવેલ Strom water drain (GIDC) માં રહેલ w/w જેવુજ સામ્યતા ધરાવતું પરંતુ Highly Concentrated ધરાવતું w/w ભરેલ જોવા મળેલ. તેમજ એકમ વિસ્તારમાં ETP ની આસપાસ તથા ETL, Holding cum discharge tank ની આજુબાજુ w/w ફેલાયેલ હોય તેવા જમીન પર પેચીસ જોવા મળેલ. સદર બાબતે ખુલાસો કરવો. અને generate થયેલ w/w નો મંજુરી મુજબ નિકાલ કરવો.

5. આપને તા. ૧૦/૧૧/૨૦૨૦ના રોજ વડીકચેરી દ્વારા ૧૫ દિવસ ની અસરથી બંધના હુકમો ઉપરોક્ત દર્શાવેલ મુદ્દા નં. ૧ માટે મળેલ આમછતાં હાલમાં પણ એકમ પરિસરની બહાર આવેલ GIDC Strom water drain માં આપના એકમના w/w જેવી સામ્યતા ધરાવતા w/w જોવા મળેલ જેના માટે તાત્કાલિક સુધારાત્મક પગલા લેવા.

2. મુલાકાત સમયે એકમ પરિસરમાં મોટી માત્રામાં Mother Liquor /RM ભરેલા તિવ્રવાસ ધરાવતા ડ્રમ્સો ખુલ્લામાં hap-hazard manner માં જોવા મળેલ જેના માટે Seperate stroge વ્યવસ્થા કરવી તથા નામકરણ કરવું.

4. પ્રોડક્શન પ્લાન્ટમાંથી ઉદભવતા w/w ને ETP સુધી લઇ જવા માટે acid profing પાકી drain બનાવવી જેથી w/w જમીનમાં જતું અટકે.

## Compliance Observed in this Inspections.

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
4. આગાઉ આપેલ સૂચનાઓ પૈકી પડતર સૂચનાઓનું Compliance કરવું.	581437(14/10/20)	Pending !! Reminded AGAIN
2. ETP તથા Plant Areaનું House Keeping ખુબજ નબળું જોવા અમ્લેલ તો તે અંગેના સુધારાત્મક પગલા લઇ અત્રેની કચેરીને જાણ કરવી.	581437(14/10/20)	Pending !! Reminded AGAIN
3. આપના એકમના છેલ્લા ત્રણ માસના production data, water Consumption, waste water generation તથા , Hazardous Waste ના Data Submit કરાવવા.	581437(14/10/20)	Pending !! Reminded AGAIN
1. મુલાકાત સમયે આપના એકમમાં આવેલ ETPની Settling Tank માં રહેલ વેસ્ટ વોટર તથા એકમને અડીને આવેલ GIDC Strom waste Drain માં રહેલ વેસ્ટવોટર ના Color Brown તથા PH Alkaline જોવા મળેલ તથા બંને જગ્યા પરના વેસ્ટ વોટરના એક-એક નમુના લેવામાં આવેલ Sample ની Characteristic જોતા આપના દ્વારા Waste water ને Odd hours માં એકમની બહાર છોડવામાં આવે છે. તેવું ફલિત થાય છે. સદર બાબતે ખુલાસો કરવો.	581437(14/10/20)	Pending !! Reminded AGAIN
૩] આપના એકમનું અંકલેક્ષર GIDC મા આવેલ અન્ડર ગ્રાઉન્ડ વેસ્ટ વોટરનું વહન કરતી લાઈનમાં કોઈ કનેક્શન ન હોવા અંગેનું GIDC નં પ્રમાણપત્ર રજુ કરવું .	484248(14/06/18)	Still Pending
૧] આપના એકમમાં આશરે ૨ મે.ટન જેટલો જુનો સ્લજ સ્ટોર કરેલ જણાયેલ જેનો યોગ્ય નિકાલ કરવો.	484248(14/06/18)	Fully Complied
૨] આપના ETP ની કલેક્શન ટેંકમા સંગ્રહિત વેસ્ટ વોટરને ETL મા મોકલવું .	484248(14/06/18)	Partial Compliance
૧] આપના દ્વારા તા: ૧૧/૦૫/૨૦૧૮ ના રોજ આપવામાં આવેલ અન્ડરટેકિંગનું પાલનકરવું.	481903(25/05/18)	Partial Compliance



# Gujarat Pollution Control Board

PCB Id: 26937

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

## Annexure Details - Air, Stack, Hazardous Waste & Samples PCB-ID: (26937)

### A Sample Details

Sr	Act	Ph/Temp/Air Sampled	Time	Type	Sampling Point	Col-Cond
1	W-12	@ 10 on ph strip / 30	1510-1510	REP	from intermediate holding of etp ~	Brownish-yellow
2	W-12	@ 8 to 9 / 30	1520-1520	REP	from gdc storm water drain outside premises ~	greenish-black

### B Process Stacks

Sr	Stack attached to	Mts	Remark	Details of APCM	Probable Pollutants.
1	Chloro-Sulphonation	11	reactor m-2	SCR	SO2-40, HCL-15, CHI-9,

### C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	Boiler	10	NON IBR BABY BOILER CAP. 0.4 TPH	NO	N.A	Natural Gas	100 SCM/DAY	

### D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Spent Catalyst	I -28.2	0.024-M.T	COL, DSS, STO, TRA, DST
2	Spent Solvents	I -28.6	66.000-M.T	COL, REU, STO
3	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	12.000-M.T	COL, DCO, DSS, REU, STO, TRA
4	Chemical sludge from waste water treatment	I -35.3	1.200-M.T	COL, DSS, STO, TRA, DST

### E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	3,4 di amino benzophenone	2.000	2.000 - M.T	0.000	
2	medendazole IP/BP/USP	2.000	2.000 - M.T	0.000	

### F Raw material :

### G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 6.000	WWG : 6.000	Water Source	Remark
1	Boiler Feed	0.500	0.100	Tankers	
2	Cooling Water	1.000	0.000	Tankers	
3	Domestic Purpose	1.000	1.000	Tankers	
4	Mnfg Process	3.000	4.400	Tankers	
5	Others .....	0.500	0.500	Tankers	for APCM

### H Solid Waste

Inspection Team : Bhumika A. Bhuva, AEE - L.U.Katariya, SSA

**I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.**

Signature By (Bhumika A. Bhuva, AEE )



GIDC storm water drain near PS-A having alkaline pH



GIDC storm water drain outside the premises mix with other streams mostly domestic waste water pH found alkaline



ML/RM containing drums at back side of the manufacturing plant in hap hazard manner

211



Drain to carry waste water generated from plant to ETP area



Housekeeping of the plant





Sample ID:293285 - Analysis Completion:19/12/2020

Pharmaceuticals / LAB Inward : 42681

## TEST REPORT

Test Report No. : 42681

Date: 19/12/2020

1. Name of the Customer : Shchem Corporation - 26937  
 2. Address : 4001/A-2,GIDC ANKLESWAR,-,-  
 ANKLESHWAR-393002, Taluka : Ankleshwar, District : Ankleshwar,  
 3. Nature of Sample : REP-Representative/Grab, (Insp Type : DIR-After Direction)  
 4. Sample Collected By : Bhumika A. Bhuva, AEE  
 5. Quantity of Sample Received : 5 lit  
 6. Code No. of the Sample : 293285  
 7. Date & Time of Collection & Inwarding : 27/11/2020 , (1520 to 1520) & 01/12/2020  
 8. Date of Start & Completion of Analysis : 01/12/2020 & 19/12/2020  
 9. Sampling Point : From GIDC storm water drain outside premises ~  
 10. Flow Details (Remarks) : yes  
 11. Mode of Disposal : In to GIDC storm water drain  
 12. Ultimate Receiving Body : No generation of industrial wastewater  
 13. Temperature on Collection : 30 & pH Range on pH Strip :@ 8 to 9  
 14. Carboys Nos for : Barcode & Color & Appearance :greenish-black  
 : Ind :5.000 , Dom :1.000 & Ind :5.000 , Dom :1.000  
 15. Water Consumption & W.W.G (KLPD) : 12 ,Cap No & Weight :

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	30
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	8.32
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	3000
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	5028
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	1972
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Stand	1 - 2000 mg/l.	63
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	2145
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	244
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-20	5.0- 50000 mg/l	4260
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	73.2
11	Phenolic Compounds	mg/l	4 Amino Antiprene method without Chloroform Extra	0.1 – 50 mg/l	0.27
12	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	656

**Laboratory Remarks** : Approved By:236-lab\_236 Dt.: 19/12/2020

D. N. Vasadia, Lab Head

## Note :

- The results relate only to the items sampled and tested.
- Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
- The report shall not be reproduced except in full or part without approval of the laboratory.
- The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
- Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
- Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
- Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
- Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

\*\*\* END OF TEST REPORT \*\*\*



Sample ID:293284 - Analysis Completion:19/12/2020

Pharmaceuticals / LAB Inward : 42680

## TEST REPORT

Test Report No. : 42680

Date: 19/12/2020

1. Name of the Customer : Shchem Corporation - 26937  
 2. Address : 4001/A-2,GIDC ANKLESWAR,-,-  
 ANKLESHWAR-393002, Taluka : Ankleshwar, District : Ankleshwar,  
 3. Nature of Sample : REP-Representative/Grab, (Insp Type : DIR-After Direction)  
 4. Sample Collected By : Bhumika A. Bhuva, AEE  
 5. Quantity of Sample Received : 5 lit  
 6. Code No. of the Sample : 293284  
 7. Date & Time of Collection & Inwarding : 27/11/2020 , (1510 to 1510) & 01/12/2020  
 8. Date of Start & Completion of Analysis : 01/12/2020 & 19/12/2020  
 9. Sampling Point : From intermediate holding of ETP ~  
 10. Flow Details (Remarks) : ---  
 11. Mode of Disposal : ---  
 12. Ultimate Receiving Body : No generation of industrial wastewater  
 13. Temperature on Collection : 30 & pH Range on pH Strip :@ 10 on pH strip  
 14. Carboys Nos for : Barcode & Color & Appearance :Brownish-yellow  
 : Ind :5.000 , Dom :1.000 & Ind :5.000 , Dom :1.000  
 15. Water Consumption & W.W.G (KLPD) : 12 ,Cap No & Weight :

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	30
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	9.81
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	1500
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	68972
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	76
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Stand	1 - 2000 mg/l.	35
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	34150
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	1945
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-20	5.0- 50000 mg/l	43925
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	78.4
11	Phenolic Compounds	mg/l	4 Amino Antipyrine method without Chloroform Extra	0.1 – 50 mg/l	0.17
12	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	2600

**Laboratory Remarks** : Approved By:236-lab\_236 Dt.: 19/12/2020

D. N. Vasadia, Lab Head

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- Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
- Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
- Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

\*\*\* END OF TEST REPORT \*\*\*

submit interim EDC

M. P. SOLANKI(GoG-GPCB Dept.) <nuh-gpcb-ankl@gujarat.gov.in>

Sat 20-02-2021 11:40 AM

To:shchem@yahoo.com <shchem@yahoo.com>;

Sir,

With reference to your revocation application, as approved in file, you are required to pay Rs. 4,40,000/- as interim Environmental Damage Compensation through RTGS at the earliest.

Details of GPCB Bank Account is as under:

A

Name Of Payee

GUJARAT POLLUTION CONTROL BOARD

B

Bank Account Number

10325062238

C

Type of Account

CURRENT

D

Bank

STATE BANK OF INDIA

E

Branch

GANDHINAGAR ZONAL BRANCH

F

Branch Address

SECTOR-10/B, IN FRONT OF NEW SACHIVALAYA, GANDHINAGAR-382010

G

IFSC Code

SBIN0001355

Regards,  
P.B.Patel,  
Dy. Environment Engineer  
Unit - Ankleshwar  
Gujarat Pollution Control Board



# Gujarat Pollution Control Board

Annexure-R5

PCB Id: 26937

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

## 1 Industry Details Shchem Corporation

Outward No: 37254-17/03/2021

Email : shchem@yahoo.com  
 Telephone : 00000000000  
 Inspection Id : 596104 ( H.O.Reference )  
 PLOT NO:4001/A-2,GIDC ANKLESWAR,  
 -, -,  
 ANKLESHWAR - 393002  
 DIST : Ankleshwar, TAL : Ankleshwar, SIDC : Ankleshwar  
 Ro Name : Ankleshwar

2 Type / Scale / Sector / Status : RED / SMALL / Pharmaceuticals / In Operation

3 Inspection Dt & Time : 12/02/2021 15:00 / Water , Hazd Person Contacted : Mr. Vijay Sheth (Partner)

4 Env Audit Detail : Sch : N.A , , Year : , On Dt :

Commissioned Dt : 25/01/1985 Production Start Dt : 25/01/1985 Applicability of CRZ Rules : No

5 Water Consumption in Kilo Lts Per Day Ind : 5.000 Dom : 1.000 Borewells: 0

6 Waste Water generation / Discharge (klpd) : Ind : 5.000 Dom : 1.000 Tubewells: 0

7 Consumer No.(Electric Meter): Source of Water Supply: Tankers

8 Disposal Mode of Industrial / Domestic : Zero Discharge / Irrigation

9 Discharge Pt / Final Receiving Body (Ultimate): CETP (ETL) Member / No generation of industrial wastewater

10 Status of water consent Under the Water Act,1974: AWH-95266-02/06/2023 Last Inward:139361-03/06/2018[GRT]

11 Effluent Treatment plant (ETP) : Units, if provided and status :

ETP Details : P-Collection Cum Equalization,P-Collection Tank

12 Whether Industry is a member of CETP ? No

13 Boilers=1 , DG Sets=0 , Flue Gas =1, Process =1 , ETP Cap = 10 , Capacity of All =

APCM Details : Scrubber  
Fuel Used : Natural Gas  
Stack Attached to : Boiler

14 TSDF Name : B.E.I.L, Ankleshwar [14983]

15 Lab Charges Pending : Rs. 12000.00 Water Cess Charges Pending : NIL

16 Last Env. Form V : 2019-2020 Water Cess Return : 2017-2018 HW Monthly Return : 2020-99

17 Last 3 Legal Action :

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
14/10/2020	DIR	10/11/2020	33A,O15,	581437	DIR	REV	572954
25/05/2018	REV	21/06/2018	PER,	481903	REV	DIR	458957
28/02/2018	DIR	20/04/2018	33A,IMM,	470815	DIR	ROU	452487

Monthly Patrak Data : Last Return : 202011 HAZD Waste Disposal : NO DATA

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 541, ETP - 0, APCM - 0	Meter Reading - 0, Kilo Litre - 15	Meter Reading - 0, Kilo Litre - 0



# Gujarat Pollution Control Board

PCB Id: 26937

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

## One Time Updatons

k	- Recycler Registration Valid ??	Yes	
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## General Observation

a	- R.O File No	ID:26937	
a	- Is the Industry in Operation ??	Yes	
b	- Industry Operating without CCA	No.	
c	- Has Production exceeded (last 3 MTHs) than CCA-Qty	No.	
d	- Any products-NOT in CCA, manufactured-Last 3 MTHs	No.	
e	- Foul Odour/Fugitive Emission/Bye Pass in Premises ??	No.	
f	- Industry Name CHANGED in recent times ??	No.	
g	- Has Regn with CETP or TSDF expired ??	No.	
h	- Seperate Energy Meter for A.P.C.M ?	Yes	
h	- Provision of any STAND-BY Pump ??	No.	

## GEM

18	- Where Authorization Under BMW Rules 2016 obtained ? Provide Authorization No. / Date	Yes	
----	--	-----	--

## Haz Waste Related

a	- Haz waste Catg confirmitive with CCA	Yes	
b	- H.W generation exceeding CCA limits	No.	
c	- Collection, Storage, Treatmnt, Disposal Facility Adequate ??	Yes	
d	- Reusing or Recycling of Haz Waste by Industry ?	By SELF	
e	- LogBook / XGN Manifests / Disposal Records TALLYING ??	Fully	
f	- Stock of Haz-Waste @ premises/Whether EXCESS ?	----	
g	- Recycler/ Actual user has valid Authorization under rules 6 or 9 of HOWR-2016?	Yes	
h	- Installed capacity of the plane based on machinery installed (Capacity of Machine, No. of Batch/Day, Annual Capacity)	----	
i	- Technical capability and equipment complying with the SOP/Guideline?	Yes	
j	- Is unit complying the conditions gives in SOP/Guidelines?	Yes	
k	- Facility is adequate for the applied process	Yes	
l	- Passbook is maintained?	Yes	
m	- Details of PLI, if applicable	--	
n	- Details of safety specs provided by the facility	---	
o	- Seprate storage area for Haz. Waste for the utilization or generation from the process is provided?	Yes	
p	- Quantity of Hazardous waste procured as per CCA?	Yes	

## Water Parameter

b	- Source of Water Supply	Tankers	
c	- W.W.G is EXCEEDING the CCA Limits	No.	
d	- W.W Disposal as per the Consent Conditions ?	Yes	
e	- Was the ETP in operation ?	Yes	
f	- Treatment System ADEQUATE to handle existing effluent	Adequate	
g	- Did u observe ANY ILLEGAL Discharge ??	No.	
h	- Nos of Samples collected	0	



## Remarks :

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

## Site Observations during Inspection , PCB-ID: ( 26937 )

Inspection of this unit is carried out for further investigation in the matter with reference to H.O. mail dtd. 06.02.2021 regarding verifying the trading units M/s. Remi Fine Chem, T-17 gems plaza square, GIDC Ankleshwar and M/s. Shreenathji Chemical block No. B-205, Plot No. 3137, Tulsivan Residency, Opp. White House, New ESIC road, Sardar Park, GIDC Ankleshwar, which are selling sodium Bromide solution/HBr to M/s Raj Chem industries, Plot No: 12, B-65, Someshwar Industrial Park, Village: Tundali, District: Mehsana. Detail inspection report with requisite documents is uploaded herewith. Inspection report with all the documents is also sent to HO through e-mail dtd. 03.03.2021. [692]-03/03/2021

~ RO Comments/Reply :Recommended for strict actions-17/03/2021

I recommend : g. Recommend Strict Action

W.C Notings: -----[4736-DEE]~

## Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

1. આજરોજ આપના એકમની મુલાકાત Meet Chemopharma Trader ને મોકલવામાં આવેલ Sodium Bromide Solution બાબતેના Specific reference માટે લેવામાં આવેલ. સદર બાબતે આપના જાણાવ્યા અનુસાર આપના એકમમાંથી ઉદભવતા Sodium Bromide Solution ને આપના દ્વારા Meet Chemopharma trader ખાતે નીકાલ કરવામાં આવેલ. આપની હયાત CCA માં સદર Sodium Bromide Solution નો ઉલ્લેખ નથી. તથા મુલાકાત સમયે એકમમાં આશરે ૭૦ નંગ ડ્રમ્સ Sodium Bromide Solution આપના જાણાવ્યા મુજબ (with nomenclature as MB-III ML), આશરે ૫૦ ડ્રમ્સ NaSH Solution, @ 7 drums Causitic lye, 1 drum n- Propyl bromide (NPBr) - al above drums 200 Lit each, 1 Carboy (50 Lit) NPBr, @ ૪૦ નંગ N- Propyl Alcohol (200 Lit each), 1 drum DMF (200 Lit Cap.) વગેરે જોવા મળેલ જે raw material list માં અમુક material દર્શાવેલ નથી જે બાબતે ખુલાસો કરવો તથા સદર Chemicals ના ઉપયોગ, generated Sodium Bromide Solution ના નીકાલ બાબતેની કોઈ દસ્તાવેહી પુરાવા રજુ કરેલ નથી તો આધાર સહ રજુ કરવા.
2. આપના દ્વારા Meet Chemopharma trader ને મોકલવામાં આવેલ Sodium Bromide Solution ના અંતીમ નીકાલ અંગે ખુલાસો કરવો.
3. મુલાકાત સમયે ઉત્પાદનની વિગતો, Sodium Bromide Solution generation- disposal data રજુ કરેલ નથી તો આ બાબતે ખુલાસો કરવો તથા છેલ્લા ૬ મહિનાના ઉત્પાદનની વિગતો આધાર પુરાવા સાથે રજુ કરવું.
4. આપના દ્વારા જાણાવ્યા અનુસાર Organix નામે સદર Plot પર જ trading activity કરો છો તો તેની જરૂરી મંજૂરી માટેના દસ્તાવેજો રજુ કરેલ નથી જે જમા કરાવવા તથા Hazardous waste નું trading કરવું નહિ તથા Hazardous waste Managenemt Rules ની તમામ શરતોનું ચુસ્તપણે પાલન કરવું.

## Compliance Observed in this Inspections.



# Gujarat Pollution Control Board

PCB Id: 26937

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
૧) આપના એકમને આપવામાં આવેલ Closure Direction ની તમામ શરતોનું ચુસ્તપણે પાલન કરવું.	595418(08/02/21)	Partial Compliance
૩. મુલાકાત સમયે એકમના આવેલ Boiler નીબાજુના વિસ્તારમાં Housekeeping poor જોવા મળેલજેને Improve કરવું.	589094(23/12/20)	Partial Compliance
૬. મુલાકાત સમયે એક રીએક્ટર Replace કરવાની Activity ધ્યાને આવેલ સદર બાબતે ખુલાસો કરવો.	589094(23/12/20)	Partial Compliance
૫. એકમના ET માં Flow meter લગાવવું તથા તેનાં Operation સંબંધીત Record નિભાવવા.	589094(23/12/20)	Partial Compliance
૧. Production Plant માંથી effluent ETP સૂધીલાવવા માટે Pipeline laying કાર્ય પ્રગતીમાં જોવામળેલ જે સત્વરેપૂર્ણ કરીઆધારસહ જાણ કરવી.	589094(23/12/20)	Partial Compliance
૨. મુલાકાત સમયે એકમમાં Shed નીબહાર ખુલ્લામાં પડેલ ડ્રમ્સ અંદાજે ૧૨૦ Nos filled with Raw Material/ intermediate ML સ્ટોર થયેલ ધ્યાને આવેલ જે બાબતે સ્પષ્ટતા કરવી તેમજ તેને Shed માં store કરવા.	589094(23/12/20)	Fully Complied
૭. એકમની PLI Policy નીનકલરજુકરવીતથા MSIHC Rules - 1989 અંતર્ગત Site notification કરાવવાબાબતેસ્પષ્ટતાકરવી.	589094(23/12/20)	Partial Compliance
૪. એકમના મુખ્ય પ્રવેશ દ્વાર પર Public display board લગાવવું.	589094(23/12/20)	Fully Complied
૩. એકમ પરિસરમાં હાઉસકીપીંગ ખુબજ ખરાબ જોવા મળેલ જેને સુધારવું.	585721(27/11/20)	Still Pending
૧. GIDC અંકલેશ્વર એરિયાની મુલાકાત દરમ્યાન જીઆઈડીસી Pumping Station A પાસેથી પસાર થતી GIDC ખુલ્લી drain માં greenish colour ના turbid w/w નો ફ્લો જોવા મળેલ. સદર બાબતે drainની upstream માં તપાસ કરવા આપના એકમની બાજુમાં આવેલ GIDC ની drainમાં સદર પ્રકારનું w/w જોવા મળેલ. જ્યારે આપના એકમથી આગળ આવેલ GIDCની drain માં સાદુ w/w જોવા મળેલ. આપના એકમની મુલાકાત દરમ્યાન આપના એકમની ETPની બધીજ ટેન્કોમાં એકમની બહાર આવેલ Strom water drain (GIDC) માં રહેલ w/w જેવુજ સામ્યતા ધરાવતું પરંતુ Highly Concentrated ધરાવતું w/w ભરેલ જોવા મળેલ. તેમજ એકમ વિસ્તારમાં ETP ની આસપાસ તથા ETL, Holding cum discharge tank ની આજુબાજુ w/w ફેલાયેલ હોય તેવા જમીન પર પેચીસ જોવા મળેલ. સદર બાબતે ખુલાસો કરવો. અને generate થયેલ w/w નો મંજુરી મુજબ નિકાલ કરવો.	585721(27/11/20)	Partial Compliance
૫. આપને તા. ૧૦/૧૧/૨૦૨૦ના રોજ વડીકચેરી દ્વારા ૧૫ દિવસ ની અસરથી બંધના હુકમો ઉપરોક્ત દર્શાવેલ મુદ્દા નં. ૧ માટે મળેલ આમછતાં હાલમાં પણ એકમ પરિસરની બહાર આવેલ GIDC Strom water drain માં આપના એકમના w/w જેવી સામ્યતા ધરાવતા w/w જોવા મળેલ જેના માટે તાત્કાલિક સુધારાત્મક પગલા લેવા.	585721(27/11/20)	Partial Compliance
૨. મુલાકાત સમયે એકમ પરિસરમાં મોટી માત્રામાં Mother Liquor /RM ભરેલા તિવ્રવાસ ધરાવતા ડ્રમ્સો ખુલ્લામાં hap-hazard manner માં જોવા મળેલ જેના માટે Seperate stroge વ્યવસ્થા કરવી તથા નામકરણ કરવું.	585721(27/11/20)	Still Pending
૪. પ્રોડક્શન પ્લાન્ટમાંથી ઉદભવતા w/w ને ETP સુધી લઇ જવા માટે acid proofing પાકી drain બનાવવી જેથી w/w જમીનમાં જતું અટકે.	585721(27/11/20)	Still Pending



# Gujarat Pollution Control Board

PCB Id: 26937

( Inspection Report ) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

## Annexure Details - Air,Stack,Hazardous Waste & Samples PCB-ID: (26937)

### A Sample Details

Sr	Act	Ph/Temp/Air Sampled	Time	Type	Sampling Point	Col-Cond
1	W-5	@ 10 on ph strip / 29	1505-1505	REP	sample collected from drum of sodium bromide solution stored within premises. ~	Reddish Brown

### B Process Stacks

Sr	Stack attached to	Mts	Remark	Details of APCM	Probable Pollutants.
1	Chloro-Sulphonation	11	reactor m-2	SCR	SO2-40,HCL-15,CHI-9,

### C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	Boiler	10	NON IBR BABY BOILER CAP. 0.4 TPH	NO	N.A	Natural Gas	100 SCM/DAY	

### D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Spent Catalyst	I -28.2	0.024-M.T	COL,DSS,STO,TRA,DST
2	Spent Solvents	I -28.6	66.000-M.T	COL,REU,STO
3	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	12.000-M.T	COL,DCO,DSS,REU,STO,TRA
4	Chemical sludge from waste water treatment	I -35.3	1.200-M.T	COL,DSS,STO,TRA,DST

### E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	3,4 di amino benzophenone	2.000	2.000 - M.T	0.000	
2	medendazole IP/BP/USP	2.000	2.000 - M.T	0.000	

### F Raw material :

### G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 6.000	WWG : 6.000	Water Source	Remark
1	Boiler Feed	0.500	0.100	Tankers	
2	Cooling Water	1.000	0.000	Tankers	
3	Domestic Purpose	1.000	1.000	Tankers	
4	Mnfg Process	3.000	4.400	Tankers	
5	Others .....	0.500	0.500	Tankers	for APCM

### H Solid Waste

Inspection Team : MS. ALPA AMRUTBHAI VASAVA - Mr rana ravirajsinh p

**I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.**

Signature By(MS. ALPA AMRUTBHAI VASAVA )

**Inspection Report**

The following units are inspected with reference to H.O. mail dtd. 06.02.2021 regarding verifying the trading units M/s. Remi Fine Chem, T-17 gems plaza square, GIDC Ankleshwar and M/s. Shreenathji Chemical block No. B-205, Plot No. 3137, Tulsivan Residency, Opp. White House, New ESIC road, Sardar Park, GIDC Ankleshwar, which are selling sodium Bromide solution/HBr to M/s Raj Chem industries, Plot No: 12, B-65, Someshwar Industrial Park, Village: Tundali, District: Mehsana.

**Observations:****Inspection of M/s. Shreenathji Chemical**

**Date of Inspection: 08/02/2021**

**Inspection team: A.A.Vasava, N.M.Tholiya**

**Address: Block No. B-205, Plot No. 3137, Tulsivan Residency, Opp. White House, New ESIC road, Sardar Park, GIDC Ankleshwar**

The inspection is carried out in view of above mentioned reference. During inspection, it is observed that this is a residential area address. The door of above mentioned address is found locked. On inquiring the nearby neighbours, they told that Mr. Nirajbhai Mesiya named person is living at this address (Block No. 205) and has went to their native place one week ago.

**Date of Inspection: 12/02/2021**

**Inspection team: R.P.Rana, A.A.Vasava**

The address is again inspected on 12.02.2021. The door of above mentioned address is found locked. On inquiring the nearby neighbours, they told that Mr. Nirajbhai Mesiya living at this address (Block No. 205) has returned back from his native but is presently not at the house.

**Date of Inspection: 16/02/2021**

**Inspection team: R.J.Acharya, A.A.Vasava**

The inspection is again carried out on this address on 16.02.2021. During inspection, the unit at above mentioned address is found locked. On inquiring to the neighbours one of them gave contact number of Mr. Nirajbhai Mesiya as he is not at home. By telephonic contacting, Mr. Nirajbhai Mesiya he told that M/s.Shreenathji Chemical belongs to Mr. Vijaybhai Vachhani and is located at block no: 305 and not at block no 205. Mr. Nirajbhai Mesiya also gave the mobile number of Vijaybhai. We then telephonically contacted Mr. Vijaybhai as block no. 305

is also locked during inspection. We then informed Vijaybahi to come at office with all the requisite documents.

As per the telephonic discussion Mr. Vijaybhai Vachhani came at RO office with the documents on 18.02.2021. Upon inquiring he told that at Block No-B-305, Plot No-3137, Tulsivan residency opp White House New Esic Road, Sardar Park, GIDC, Ankleshwar-393002 he is operating the trading firm M/s. Shreenathji Chemical. He furnished details of purchasing spent HBr from M/s. Virupaksha Organics Limited (Unit-1), survey No. 10, gaddapotharam, Vill: Jinnaram Mandal, Dist. Sangareddy, Telangana-502319 on dated. 20/01/2021 (invoice no: VOL/DOM/1631). M/s. Shreenathji Chemical has sent spent HBr to M/s Raj chem industry, Mehsana on dated 21/01/2021 (invoice No. 49/2020-21). Unit has submitted the written statement that they have not sent any other material to Rajchem Industry. Unit is engaged in trading of spent HBr as per various bills of last three months submitted. Copies of bills furnished and statement of Mr. Vijaybhai are attached herewith as Annexure 1.

**Conclusion:** This trading firm is operating on residential address Block No. B-305, Plot No. 3137, Tulsivan Residency, Opp. White House, New ESIC road, Sardar Park, GIDC Ankleshwar. Unit is engaged in trading of hazardous waste as per bills submitted, which is in violation of the provisions of Hazardous Waste Management Rules 2016 and Amendments thereof.

### Inspection of M/s. Remi Fine Chem

**Date of inspection:** 08/02/2021

**Inspection team:** A.A.Vasava, N.M.Tholiya

**Address:** T-17 gems plaza square, GIDC Ankleshwar

The inspection is carried out in view of above mentioned reference. This is a trading unit operated in the commercial complex. During inspection, on inquiring regarding trading of sodium bromide/HBr solution contacted person verbally informed that sodium bromide solution is purchased from RFC industries, Plot No: 830/18,19 GIDC Jhagadia and these solutions were sold to other units through their trading firm.

During inspection, the unit has provided Invoice and e-way bill dtd. 23.12.2020 of sodium bromide solution sent to M/s Raj Chem industries, District: Mehsana. Contacted person informed that above mentioned Sodium Bromide solution sent by e-way bill dtd. 23.12.2020 was rejected by the M/s. Raj Chem industries, Dist: Mehsana due to less purity of NaBr solution and returned back to M/s Remi fine Chem, Ankleshwar through e-way bill no. 6212 5496 6692. During Inspection, Unit has not provided other selling bills of NaBr solution/HBr to M/s Raj Chem industries. Hence, other details could not be verified. During inspection, 3-day notice issued to the unit.

During visit following mentioned bill/invoice of M/s. Remi Fine Chem were verified:

1. Invoice of sodium bromide solution sent to M/s Raj Chem industries, Dist: Mehsana, Invoice No:17 dated 23/12/2020 and e-way bill No. 6512 4956 3676 dated 23/12/2020.
2. Debit Note. DB001 and E-way bill No.6212 5496 6692 dated 08/01/2021 of Sodium Bromide solution (returned Sodium Bromide solution) from M/s. Raj Chem industries, Dist: Mehsana to M/s. Remi Fine Chem, Ankleshwar.

Contacted person has not furnished any other documentary details pertaining to the procurement of the NaBr/HBr solution during inspection. However, this office has received letter from M/s Remi fine chem regarding the reply of inspection dated. 08/02/2021. In this letter, unit has informed that sodium bromide is purchased by them from M/s Meet Chemo Pharma on dated. 23/12/2020 (Bill No :-43/20-21 and Eway Bill No:-6212 4953 6330). This same NaBr solution is sold to M/s Raj Chem industry on dated. 23/12/2020 (Bill no:- 17 and E-way Bill No: . 6512 4956 3676). Sodium Bromide solution was rejected by the M/s. Raj Chem industries, Dist: Mehsana due to less Purity of NaBr solution so they have sent the solution back on dated. 08/01/2019 (E-way bill no. 6212 5496 6692 and Debit Note. DB001). The received returned NaBr solution was resend to M/s Meet Chemo Pharma on Dated.09/02/2021 (Debit Note: 01 and E-way:6712 5510 6289). Unit has also claimed in the letter dtd. 11.02.2021 that except this consignment they have not done any business with M/s. Rajchem Industries. 3-day notice issued to the unit and reply letter submitted by the unit is attached herewith as Annexure -2.

**Conclusion:** This trading firm is operating in commercial complex at T-17 gems plaza square, GIDC Ankleshwar. Unit is engaged in trading of hazardous waste as per bills submitted, which is in violation of the provisions of Hazardous Waste Management Rules 2016 and Amendments thereof.

### Inspection of M/s. Meet Chemopharma

**Date of Inspection:** 12/02/2021

**Inspection team:** R.P.Rana, A.A.Vasava

**Address:** 202, Surya Complex, opp. sports complex, GIDC Ankleshwar

This address is inspected for further investigation regarding the letter received from M/s Remi Fine Chem on dated. 11/02/2019. During inspection no any specific trading godown, dedicated area is observed and trading activity is carried out from this residential address. Upon inquiring contacted person at this address, Mr. Hiteshbhai Shah informed that trading activity is carried out in the name M/s Meet Chemo Pharma, 202, Surya complex, opp. sports complex, GIDC Ankleshwar. During inspection, unit has not furnished necessary permission for trading activity or any other relevant documents and unit is instructed to furnish the same.

On inquiring regarding the trading activities of NaBr/HBr solution contacted person informed that NaBr solution which is sent by M/s. Meet Chemopharma to M/s. Remi fine chem was purchased from M/s Shchem Corporation (Organix), Plot No-A-2/4001, GIDC Ankleshwar (Copy of bill furnished is attached herewith). Unit is instructed to clarify regarding the same and to stop the trading of any type of hazardous waste and strictly follow the conditions of Hazardous Waste Management Rules. Unit has not provided any documents regarding disposal of received returned solution of NaBr from M/s Remi fine chem, GIDC Ankleshwar. Unit has not furnished detail of purchasing NaBr solution from other units and chemical trading. Hence unit is instructed to submit these details with documentary proofs. During inspection, 3-day notice issued to the unit. 3-day notice issued to the unit, copy of above mentioned bill furnished and reply letter of the unit are attached herewith as Annexure – 3.

**Conclusion:** This trading firm is operating on residential address 202, Surya Complex, opp. sports complex, GIDC Ankleshwar. Unit is engaged in trading of hazardous waste as per bills submitted, which is in violation of the provisions of Hazardous Waste Management Rules 2016 and Amendments thereof.

### Inspection of M/s. Shchem Corporation

**Date of inspection: 12/02/2021**

**Inspection team: R.P.Rana, A.A.Vasava**

**Address: Plot No-A-2/4001, GIDC Ankleshwar**

This unit is inspected with reference to NaBr solution sent to M/s. Meet Chemopharma. Unit has obtained CCA for manufacturing of products mentioned therein valid up to 02.06.2023. During inspection unit is found not in operation as unit is under closure direction. During inspection, contacted person Shri Vijaybhai Sheth - Partner accepted that generated NaBr solution from their unit is sent to M/s. Meet Chemopharma via their trading firm M/s. Organix operating on the same plot. In CCA of this unit, there is no mention of NaBr solution. During inspection, @ 70 nos. of drums (200 litres each) filled with NaBr solution (nomenclature as MB-III ML), approx. 50 nos of drums (200 litres each) filled with NaSH solution, @ 7 nos. of drums (200 litres each) filled with caustic lye, 1 drum (200 litres) filled with n-propyl bromide (NPBr), 1 carboy (50 litres) filled with NPBr, @ 40 nos. of drums (200 litres each) filled with n-propyl alcohol, 1 drum filled with DMF, etc. is observed stored within unit premises. Some of the above materials are not reflected in the raw material list and unit is instructed to clarify regarding the same. During inspection, unit has not provided details of use of these chemicals, regarding generated NaBr solution and its disposal and unit is instructed to submit these details with documentary evidences. During inspection, unit has not furnished details pertaining to production & regarding generation of NaBr solution and its disposal. Contacted person informed that trading activity is carried out by them in the name of Organix on the same plot, but he has not furnished the necessary permission documents for trading. Unit is

instructed to stop the trading of any hazardous waste and strictly follow the condition of Hazardous waste management. During inspection, unit has provided invoice of NaBr solution sent to M/s. Meet Chemopharma on dated. 23/12/2020 (invoice no: 2020-21/F/20072). Unit is instructed to clarify regarding the end disposal of the sodium bromide solution that is sent to M/s. Meet Chemo Pharma. During inspection contacted person has submitted a letter in this regards which is uploaded herewith. Later on unit has submitted reply that the sodium bromide solution was rejected and returned back to them by M/s. Meet Chemo Pharma on 09.01.2020. 3-day notice issued to the unit, photographs taken during inspection, above mentioned letter submitted during inspection, reply submitted by the unit are attached herewith as Annexure – 4.

**Conclusion:** Looking to the stock of materials present within unit premises, chances that the unit may be engaged in manufacturing of non-consented products cannot be ruled out. Unit has also sent hazardous waste to traders without any manifest in violation of the provisions of Hazardous Waste Management Rules 2016 and Amendments thereof.

### Inspection of M/s RFC industries, GIDC Jhagadia

**Date of Inspection: 12/02/2021**

**Inspection team: R.P.Rana, A.A.Vasava**

**Address: Plot no. 830/18 & 19, GIDC Jhagadiya**

This unit is inspected with reference to verbal information received from M/s. Remi Fine Chem regarding NaBr solution trading done by this unit with M/s Remi Fine Chem. Upon inquiring regarding the same contacted person informed that they are using NaBr solution as raw material and they have not sent any NaBr/ HBr solution to M/s. Remi Fine Chem. Unit is instructed to clarify regarding any trading activity is done by the unit or not.

During inspection, within premises of the unit @ 20 KL NaBr solution (raw material), @ 2 KL HBr solution (raw material) are found stored. Unit has not provided procurement detail of NaBr/ HBr, necessary permission for procurement of the same, Copy of MOUs, rule-9 permission, production detail, raw material procurement detail, hazardous waste generation, disposal, etc., hence unit is instructed to submit these details with documentary evidences. During inspection, civil work is observed going on in unit premises and unit is instructed to clarify regarding the same. One GLR, scrubber, 1 HDPE reactor are observed kept on ground within unit premises and unit is instructed to clarify regarding the same. Unit is instructed to strictly follow the specific conditions of CCA.

As per details submitted by the unit later on vide letter dtd. 15.02.2021, unit is procuring the raw material NaBr and HBr solution from various units as hazardous waste through manifest system. Unit has been given specific condition in CCA no. AWH-110811 that – Unit shall use

fresh raw material only. Manifests submitted by the unit are attached herewith. MOUs done with various units and details regarding Rule 9 application is uploaded by the unit in 00.pdf and MOU tag. Unit has also later submitted an undertaking that M/s. RFC industries have never done any trading activity with M/s. Remi Fine chem & has submitted CA letter that M/s. RFC Industries has not made any sale to M/s. Remi Fine Chem, which are uploaded by the unit in 00.pdf. 3-day notice issued to the unit, copies of manifests submitted by unit are attached herewith as Annexure – 5.

**Conclusion:** Unit is procuring the NaBr and HBr solution from various units as hazardous waste through manifest system as their raw material in violation to the specific condition given to the unit i.e. – “Unit shall use fresh raw material only” in CCA order - CCA Amendment No: AWH-110811 dtd. 03.02.2021.

-sd-	-sd-		
N.M. Toholiya	A.A. Vasava	R.J. Acharya	R.P. Rana
A.P.E.	A.E.E.	A.E.E.	A.E.E.



**@ 70 nos. of drums (200 litres each) filled with NaBr solution (nomenclature as MB-III ML)**



**Approx. 50 nos of drums (200 litres each) filled with NaSH solution**



@ 7 nos. of drums (200 litres each) filled with caustic lye



@ 40 nos. of drums (200 litres each) filled with n-propyl alcohol



Sample ID:299291 - Analysis Completion:04/03/2021

Pharmaceuticals / LAB Inward : 43411

TEST REPORT

Test Report No. : 43411

Date: 06/03/2021

1. Name of the Customer : Shchem Corporation - 26937
2. Address : 4001/A-2,GIDC ANKLESWAR,-,-  
ANKLESHWAR-393002, Taluka : Ankleshwar, District : Ankleshwar,
3. Nature of Sample : REP-Representative/Grab, (Insp Type : HOR-H.O.Reference)
4. Sample Collected By : MS. ALPA AMRUTBHAI VASAVA
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 299291
7. Date & Time of Collection & Inwarding : 12/02/2021 , (1505 to 1505) & 18/02/2021
8. Date of Start & Completion of Analysis : 18/02/2021 & 04/03/2021
9. Sampling Point : Sample collected from Drum of Sodium Bromide Solution stored within
10. Flow Details (Remarks) premises. ~
11. Mode of Disposal : --
12. Ultimate Receiving Body : --
13. Temperature on Collection : No generation of industrial wastewater
14. Carboys Nos for : 29 & pH Range on pH Strip :@ 10 on pH strip  
Barcode & Color & Appearance :Reddish Brown
15. Water Consumption & W.W.G (KLPD) : Ind :5.000 , Dom :1.000 & Ind :5.000 , Dom :1.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	29
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	10.13
3	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	406130
4	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Stand	1 - 2000 mg/l.	2772
5	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	lysed (due to i

**Laboratory Remarks** : Approved By:236-lab\_236 Dt.: 06/03/2021

D. N. Vasadia, Lab Head

Note :

1. The results relate only to the items sampled and tested.
2. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
3. The report shall not be reproduced except in full or part without approval of the laboratory.
4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

\*\*\* END OF TEST REPORT \*\*\*

**Gujarat Pollution Control Board**

PCB Id: 26937

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

**1 Industry Details Shchem Corporation**

Outward No: 37301-18/03/2021

Email : shchem@yahoo.com PLOT NO:4001/A-2,GIDC ANKLESWAR,  
 Telephone : 0000000000000000 ANKLESHWAR - 393002  
 DIST : Ankleshwar, TAL : Ankleshwar, SIDC : Ankleshwar  
 Inspection Id : 600023 ( Others/Higher Authority ) Ro Name : Ankleshwar

**2 Type / Scale / Sector / Status :** RED / SMALL / Pharmaceuticals / In Operation**3 Inspection Dt & Time :** 17/03/2021 10:30 / Water **Person Contacted :** Mr. Vijay R. Sheth, Partner**4 Env Audit Detail :** Sch : N.A , , Year : , On Dt :

Commissioned Dt : 25/01/1985 Production Start Dt : 25/01/1985 Applicability of CRZ Rules : No

**5 Water Consumption in Kilo Lts Per Day** Ind : 5.000 Dom : 1.000 **Borewells:** 0**6 Waste Water generation / Discharge (klpd) :** Ind : 5.000 Dom : 1.000 **Tubewells:** 0**7 Consumer No.(Electric Meter):** **Source of Water Supply:** Tankers**8 Disposal Mode of Industrial / Domestic :** Zero Discharge / Irrigation**9 Discharge Pt / Final Receiving Body (Ultimate):** CETP (ETL) Member / No generation of industrial wastewater**10 Status of water consent Under the Water Act,1974:** AWH-95266-02/06/2023 Last Inward:139361-03/06/2018[GRT]**11 Effluent Treatment plant (ETP) : Units, if provided and status :**

ETP Details : P-Collection Cum Equalization,P-Collection Tank

**12 Whether Industry is a member of CETP ?** No**13 Boilers=1 , DG Sets=0 , Flue Gas =1, Process =1 , ETP Cap = 10 , Capacity of All =**

APCM Details : Scrubber

Fuel Used : Natural Gas

Stack Attached to : Boiler

**14 TSDF Name :** B.E.I.L, Ankleshwar [14983]**15 Lab Charges Pending :** Rs. 14940.00 **Water Cess Charges Pending :** NIL**16 Last Env. Form V : 2019-2020** **Water Cess Return :** 2017-2018 **HW Monthly Return :** 2020-99**17 Last 3 Legal Action :**

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
14/10/2020	DIR	10/11/2020	33A,O15,	581437	DIR	REV	572954
25/05/2018	REV	21/06/2018	PER,	481903	REV	DIR	458957
28/02/2018	DIR	20/04/2018	33A,IMM,	470815	DIR	ROU	452487

**Monthly Patrak Data :** Last Return : 202011 **HAZD Waste Disposal :** NO DATA

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 541, ETP - 0, APCM - 0	Meter Reading - 0, Kilo Litre - 15	Meter Reading - 0, Kilo Litre - 0



# Gujarat Pollution Control Board

PCB Id: 26937

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

## One Time Updatons

0	- Air - Water - Hazd ACTs Applicability ?	Air, Water, Haz	
e	- Electric Company Name (Power Supply)	DGVCL	
p	- On East Direction of the location of the Company	within GIDC	
p	- On North Direction of the location of the Company	within GIDC	
p	- On South Direction of the location of the Company	within GIDC	
p	- On West Direction of the location of the Company	within GIDC	
o	- Production since (Date) or Proposed	25/01/1985	
k	- <b>Recycler Registration Valid ??</b>	N.A	
m	- W.W.G Treatment thru Pri / Sec / Tertiary / N.A :	Primary	
n	- Nos of Flow-Meters - W.C / W.W.G / ETP =	0, 0, 0	
d	- Is Industry ZERO DISCHARGE Catg (If Yes, HOW ?)	Yes	

## General Observation

a	- Is the Industry in Operation ??	No.	as closure direction
a	- R.O File No	ID:26937	
b	- <b>Industry Operating without CCA</b>	No.	
c	- <b>Has Production exceeded (last 3 MTHs) than CCA-Qty</b>	No.	
d	- <b>Any products-NOT in CCA, manufactured-Last 3 MTHs</b>	No.	
e	- <b>Foul Odour/Fugitive Emission/Bye Pass in Premises ??</b>	No.	
f	- Industry Name CHANGED in recent times ??	No.	
g	- <b>Has Regn with CETP or TSDF expired ??</b>	No.	
h	- Seperate Energy Meter for A.P.C.M ?	No.	
h	- Provision of any STAND-BY Pump ??	No.	

## Water Parameter

b	- Source of Water Supply	Tankers	
c	- <b>W.W.G is EXCEEDING the CCA Limits</b>	No.	
d	- <b>W.W Disposal as per the Consent Conditions ?</b>	Yes	
e	- Was the ETP in operation ?	No	
f	- Treatment System ADEQUATE to handle existing effluent	Adequate	
g	- <b>Did u observe ANY ILLEGAL Discharge ??</b>	No.	
h	- Nos of Samples collected	2	

Remarks :

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

**Site Observations during Inspection, PCB-ID: ( 26937 )**



This unit is inspected with reference to telephonic message from NCT monitoring team regarding acidic w/w found in GIDC storm water drain near the M/s. Shchem Corporation. During inspection production plant is not found in operation. All the ETP units are found empty as no generation of w/w from the plant. During Inspection, Blackish coloured domestic w/w having neutral pH flowing in GIDC storm water drain near the main gate of the unit and upside of the unit however blackish brown coloured acidic w/w into GIDC storm water at back side near the boundary wall of the unit is observed. One w/w sample is collected from the GIDC storm water at back side of the unit having Blackish brown colour & pH @ 4 on pH strip as mentioned in sample detail. During Inspection, one Tanker No. GJ 16 X 8412 is observed within the unit premises and the acidic liquid material filled in tanker is being filling into drums from the same tanker. One sample of acidic liquid material is collected from the tanker as mentioned in sample detail. Upon asking for the tanker contacted person has not furnished any documents/records for the same tanker hence they are instructed to clarify regarding for same with proof and do not carried out this type of activity without permission of GPCB within unit premises. During Inspection, 39 MT Stable Bleaching Powder packed in Bags (25 kg cap. each), 21 MT Caustic lye filled in drums (300 kg cap each) is observed stored within unit premises. Hence, Unit is instructed to clarify regarding for the same with proof. During Inspection, @ 300 nos. drums filled with various materials are observed stored on open land within the unit premises hence, unit is instructed to clarify regarding the materials filled in drums with proof and to keep the drums in secured storage area with demarcation on it. Acidic w/w is frequently seen in the GIDC storm water drain passing near by the unit hence, unit is instructed to arrange CCTV camera in such a way that the GIDC storm water drain appears. 3-day notice issued to the unit with written instructions and photographs are uploaded here with as document. [4736]-18/03/2021

~ RO Comments/Reply :Further Strict actions recommended as the unit is already issued closure order-18/03/2021

**I recommend : g. Recommend Strict Action**

W.C Notings: -----[4736-DEE]~-----[4736-DEE]~

## **Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance**

1. આપના એકમની બહાર આવેલ સ્ટ્રોમ વોટર ડ્રેઈનની upstreamમાં Blackish Colourનું domestic w/w neutral જોવા મળેલ જ્યારે આપના એકમના પાછળની બાજુએ આવેલ દરવાજા પાસેથી સદર ડ્રેઈનમાં Acidic w/w થઈ જતું જોવા મળેલ સદર બાબતે સ્પષ્ટતા કરવી સદર ડ્રેઈનમાંથી w/wનો નમુનો પુષ્ટકરણ અર્થે અકેટ્ર કરેલ છે.
2. મુલાકાત સમયે આપના એકમમાં ટેન્કરનં. GJ16X8412 માંથી Acidic Liquide material એકમમાં રહેલા Drumમાં ખાલી કરતા જોવા મળેલ. સદર બાબતે આધાર પુરાવા સાથે ખુલાસો કરવો. તેમજ GPCBની પરવાનગી વગર આવા પ્રકારની કોઈ પણ કામગીરી આ પ્રીમાઈસીસમાં કરવી નહિ.
4. મુલાકાત સમયે આપના એકમ વિસ્તારમાં ખુલ્લી જગ્યા પર @ 300 જેટલા Drums વિવિધ મટીરીયલ ભરેલા જોવા મળે સદર Drumsમાં રાખેલ મટીરીયલ ની વિગતવાર માહિતી આધાર પુરાવા સહ રજૂ કરવી અને Drums ને Secured storage Areaમાં રાખવા.
3. મુલાકાત સમયે આપના એકમ વિસ્તારમાં 39 MT સ્ટેબલ બ્લીચીંગ પાઉડરની બેગો (25 kg cap) તેમજ 21 MT જેટલો costic soda lye Drums માં (300kg cap) ભરેલો જોવા મળેલ સદર મટીરીયલ બાબતે જરૂરી આધાર પુરાવા સાથે શા માટે લાવવામાં આવે છે તેની સ્પષ્ટતા કરવી.
5. આપના એકમની આગળ થી પસાર થતી સદર ડ્રેઈનમાં અવારનવાર Acidic w/w જોવા મળે છે સદર બાબતે ચકાસણી કરવા માટે સદર ડ્રેઈન દેખાઈ તે રીતે CCTV Cemaera ની વ્યવસ્થા કરવી.

## **Compliance Observed in this Inspections.**



# Gujarat Pollution Control Board

PCB Id: 26937

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
1. આજરોજ આપના એકમની મુલાકાત Meet Chemopharma Trader ને મોકલવામાં આવેલ Sodium Bromide Solution બાબતેનાં Specific reference માટે લેવામાં આવેલ. સદર બાબતે આપના જાણાવ્યા અનુસાર આપના એકમમાંથી ઉદભવતા Sodium Bromide Solution ને આપના દ્વારા Meet Chemopharma trader ખાતે નીકાલ કરવામાં આવેલ. આપની હયાત CCA માં સદર Sodium Bromide Solution નો ઉલ્લેખ નથી. તથા મુલાકાત સમયે એકમમાં આશરે ૭૦ નંગ ડ્રમ્સ Sodium Bromide Solution આપના જાણાવ્યા મુજબ (with nomenclature as MB-III ML), આશરે ૫૦ ડ્રમ્સ NaSH Solution, @ 7 drums Causitic lye, 1 drum n- Propyl bromide (NPBr) - al above drums 200 Lit each, 1 Carboy (50 Lit) NPBr, @ ૪૦ નંગ N- Propyl Alcohol (200 Lit each), 1 drum DMF (200 Lit Cap.) વગેરે જોવા મળેલ જે raw material list માં અમુક material દર્શાવેલ નથી જે બાબતે ખુલાસો કરવો તથા સદર Chemicals ના ઉપયોગ, generated Sodium Bromide Solution ના નીકાલ બાબતેની કોઈ દસ્તાવેહી પુરાવા રજૂ કરેલ નથી તો આધાર સહ રજૂ કરવા.	596104(12/02/21)	Still Pending
2. આપના દ્વારા Meet Chemopharma trader ને મોકલવામાં આવેલ Sodium Bromide Solution ના અંતિમ નીકાલ અંગે ખુલાસો કરવો.	596104(12/02/21)	Partial Compliance
3. મુલાકાત સમયે ઉત્પાદનની વિગતો, Sodium Bromide Solution generation-disposal data રજૂ કરેલ નથી તો આ બાબતે ખુલાસો કરવો તથા છેલ્લા છ મહિનાના ઉત્પાદનની વિગતો આધાર પુરાવા સાથે રજૂ કરવું.	596104(12/02/21)	Partial Compliance
4. આપના દ્વારા જાણાવ્યા અનુસાર Organix નામે સદર Plot પર જ trading activity કરો છો તો તેની જરૂરી મંજૂરી માટેના દસ્તાવેજો રજૂ કરેલ નથી જે જમા કરાવવા તથા Hazardous waste નું trading કરવું નહિ તથા Hazardous waste Managenemt Rules ની તમામ શરતોનું ચુસ્તપણે પાલન કરવું.	596104(12/02/21)	Partial Compliance
૧) આપના એકમને આપવામાં આવેલ Closure Direction ની તમામ શરતોનું ચુસ્તપણે પાલન કરવું.	595418(08/02/21)	Partial Compliance
3. મુલાકાત સમયે એકમના આવેલ Boiler નીબાજુના વિસ્તારમાં Housekeeping poor જોવા મળેલજેને Improve કરવું.	589094(23/12/20)	Partial Compliance
6. મુલાકાત સમયે એક રીએક્ટર Replace કરવાની Activity ધ્યાને આવેલ સદર બાબતે ખુલાસો કરવો.	589094(23/12/20)	Partial Compliance
5. એકમના ET માં Flow meter લગાવવું તથા તેનાં Operation સંબંધીત Record નિભાવવા.	589094(23/12/20)	Partial Compliance
1. Production Plant માંથી effluent ETP સૂધીલાવવા માટે Pipeline laying કાર્ય પ્રગતીમાં જોવામળેલ જે સત્વરેપૂર્ણ કરીઆધારસહ જાણ કરવી.	589094(23/12/20)	Partial Compliance
2. મુલાકાત સમયે એકમમાં Shed નીબહાર ખુલ્લામાં પડેલ ડ્રમ્સ અંદાજે ૧૨૦ Nos filled with Raw Material/ intermediate ML સ્ટોર થયેલ ધ્યાને આવેલ જે બાબતે સ્પષ્ટતા કરવી તેમજ તેને Shed માં store કરવા.	589094(23/12/20)	Fully Complied
7. એકમની PLI Policy નીનકલરજુકરવીતથા MSIHC Rules - 1989 અંતર્ગત Site notification કરાવવાબાબતેસ્પષ્ટતાકરવી.	589094(23/12/20)	Partial Compliance
4. એકમના મુખ્ય પ્રવેશ દ્વાર પર Public display board લગાવવું.	589094(23/12/20)	Fully Complied



# Gujarat Pollution Control Board

PCB Id: 26937

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

## Annexure Details - Air, Stack, Hazardous Waste & Samples PCB-ID: (26937)

### A Sample Details

Sr	Act	Ph/Temp/Air Sampled	Time	Type	Sampling Point	Col-Cond
1	W-8	@ 4 on ph strip / 30	1015-1015	REP	from gicd storm water drain outside premises ~ --	Blackish Brown
2	W-8	@ 2 on ph strip / 30	1040-1040	REP	from tanker no.gj-16, x8412, within factory premises ~	yellow

### B Process Stacks

Sr	Stack attached to	Mts	Remark	Details of APCM	Probable Pollutants.
1	Chloro-Sulphonation	11	reactor m-2	SCR	SO2-40,HCL-15,CHI-9,

### C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	Boiler	10	NON IBR BABY BOILER CAP. 0.4 TPH	NO	N.A	Natural Gas	100 SCM/DAY	

### D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Spent Catalyst	I -28.2	0.024-M.T	COL,DSS,STO,TRA,DST
2	Spent Solvents	I -28.6	66.000-M.T	COL,REU,STO
3	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	12.000-M.T	COL,DCO,DSS,REU,STO,TRA
4	Chemical sludge from waste water treatment	I -35.3	1.200-M.T	COL,DSS,STO,TRA,DST

### E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	3,4 di amino benzophenone	2.000	2.000 - M.T	0.000	
2	medendazole IP/BP/USP	2.000	2.000 - M.T	0.000	

### F Raw material :

### G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 6.000	WWG : 6.000	Water Source	Remark
1	Boiler Feed	0.500	0.100	Tankers	
2	Cooling Water	1.000	0.000	Tankers	
3	Domestic Purpose	1.000	1.000	Tankers	
4	Mnfg Process	3.000	4.400	Tankers	
5	Others .....	0.500	0.500	Tankers	for APCM

### H Solid Waste

Inspection Team : MS. ALPA AMRUTBHAI VASAVA - L.U.Katariya, SSA

**I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.**

Signature By(MS. ALPA AMRUTBHAI VASAVA )

Shchem Corporation (26937):



Storm water drain is found full with blackish brown coloured acidic waste water



Tanker No. GJ 16 X 8412 is observed within the unit premises which is found full with acidic liquid material & the acidic liquid material filled in tanker is being filling into drums from the same tanker.



39 MT Stable Bleaching Powder packed in Bags (25 kg cap. each) is found stored within premises.



21 MT Caustic lye filled in drums (300 kg cap each) is observed stored within unit premises



@ 300 nos. drums filled with various materials are observed stored on open land within the unit premises



# GUJARAT POLLUTION CONTROL BOARD

Regional Office - Ankleshwar Cleaner Technology Development Centre Building (ARAIL),  
1st Floor, Plot No. 1501, GIDC Estate, Ankleshwar - 393 002.  
Dist. Bharuch (Gujarat) Ph. No. : (02646) 222933 Fax : (02646) 222932

## તપાસ માટે દાખલ થવાની સૂચના (નોટીસ)

નંબર : 26937

તારીખ : 17/03/2021

પાણી અધિનિયમ 1974ની કલમ-23, હવા અધિનિયમ 1981ની કલમ-24 અને પર્યાવરણ (સુરક્ષા) અધિનિયમ - 1986ની કલમ-10 હેઠળ અમોને મળેલ સત્તાની રૂએ અમો નીચે સહી કરનાર અમોને જરૂરી લાગે તેની સહાય લઈને તમામ સમયે નીચેના હેતુઓ માટે આપની જગ્યામાં દાખલ થવાનો અને તપાસ કરવાનો અધિકાર ધરાવીએ છીએ.

- (1) અમોને સોંપેલા રાજ્ય બોર્ડ/કેન્દ્ર સરકારનાં કાર્ય બજાવવાના હેતુ માટે,
- (2) આવા કોઈ કાર્યો બજાવવાના છે કે કેમ અને તેમ હોય તો કઈ રીતે તે બજાવવાના છે અથવા આ અધિનિયમ અથવા તે હેઠળ કરેલા નિયમોની અથવા આ અધિનિયમ હેઠળ બજાવેલી કોઈ નોટીસની, કરેલા કોઈ હુકમની, આદેશની અથવા આપેલા કોઈ અધિકારપત્રની કોઈ જોગવાઈનું પાલન કરવામાં આવી રહ્યું છે કે પાલન કરવામાં આવ્યું છે કે કેમ તે નક્કી કરવાના હેતુ માટે,
- (3) કોઈ સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય કોઈ મહત્વની વસ્તુની સંભાળ કરવા અને તેની હસ્તોટ્ટી કરવાના હેતુ માટે અથવા જે જગ્યામાં તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલા નિયમો મુજબ કોઈ ગુનો કરવામાં આવ્યો છે, અથવા થવાની તૈયારીમાં છે, તેવી કોઈ જગ્યાની ઝડતી લેવા માટે અને તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલ નિયમો હેઠળ શિક્ષાપાત્ર કોઈ ગુનો કર્યાનો પુરાવો, તેવા સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય કોઈ મહત્વની વસ્તુ કબજે લેવા માટે અમે નીચે જણાવેલ સમયે દાખલ થઈએ છીએ.

ઉદ્યોગ/કારખાનામાં દાખલ થવાનો સમય : સવારના/સાંજના 10:30 તા. 17 / 03 / 2021

અમારી સાથે સહાય માટે નીચેની વ્યક્તિઓ પણ છે.

MRS.

1. L. U. Katarjiya (SSA)

2.

3.

પ્રતિ,

M/s. Sh. Chem. Corporation

Plot No. 4001/A-2...

GIDC...ANKLESHWAR

Tal: Ankleshwar, Dist: Bharuch

નકલ મળેલ છે.

આ સૂચના (નોટીસ) મેળવનારની સહી :-

Mr. Vijaybhai Sheth  
(Partner)

સહી :- A.A. Vasava

અધિકારીનું નામ :- A.A. Vasava

હોદ્દો :- AEE

નોટીસ

આપના એકમની આજ મુલાકાત દરમિયાન પર્યાવરણીય કાયદાઓ સંદર્ભે ગંભીર પ્રકારની ત્રુટિઓ/ક્ષતિઓ જોવા/જણાવા મળેલ છે, જે આધારે પગલાં લેતા પહેલા કુદરતી ન્યાયના સિદ્ધાંત મુજબ આપને સાંભળવાની તક પુરી પાડવાના હેતુથી નીચે જણાવેલ મુદ્દાઓ/સુચનાઓ પરત્વે આપનો લેખિત ખુલાસો/પુર્વતા અહેવાલ કામકાજના દિન-૩ માં બોર્ડની વડી કચેરી તથા પ્રાદેશિક કચેરીને રજુ કરવા નોટીસ પાઠવવામાં આવે છે.

- (1) આપના એકમની બહાર આવેલ સ્ટ્રોમ લેકર ડ્રેઇનની UPSTREAMમાં ~~Blockish~~ Blockish colourનું domestic W/W Neutral જોવા મળેલ ત્યારે આપના એકમના પાઇપની લાંબુ એ આવેલ દબાવણ પામી ત્યારે ડ્રેઇનમાં Acidic W/W વર્ધે જવું જોવા મળેલ, ત્યારે લાલતે સંપૂર્ણ કરવી. ત્યારે ડ્રેઇનમાંથી W/W નો નિકાલો પ્રદૂષણના અર્થે એકમ કોલે છે.
- (2) મુલાકાત સમયે આપના એકમમાં 20 કીર ને 16 X 8412 મીટર Acidic liquide material ડ્રમ્સમાં રહેલા ડ્રમ્સમાં પાણી જોવા જોવા મળેલ ત્યારે લાલતે આધાર પુરવા માટે ખુલાસો કરવો તેમજ HPCBની પ્રવાણગી લોક અથવા પ્રકારની કોઈ પણ કામગીરી આ પ્રવાણગીમાં કરવી નહીં.
- (3) મુલાકાત સમયે આપના એકમ ક્લિસ્ટારમાં 33 MT સ્ટેચન સ્પીરીટ પાઇપની ભેગા (25 kg cap) તેમજ 33 MT સ્ટેચન Cusic soda 142 ડ્રમ્સમાં (300 kg cap) ભરેલા જોવા મળેલ ત્યારે સ્પીરીટ લાલતે જુરી આધાર પુરવા માટે 21 માં લાલવામાં અવિ છે તેના અપરણા કરવી.
- (4) મુલાકાત સમયે આપના એકમ ક્લિસ્ટારમાં મુલ્લી જોવા પર @ 300 જેટલા Drumy વિવિધ સ્પીરીટ ભરેલા જોવા મળેલ ત્યારે ડ્રમ્સમાં અમિલ સ્પીરીટની વિગતવાર માહિતી આધાર પુરવા માટે રજુ કરવી એન ડ્રમ્સને sealed storage આરમમાં રાખવો.
- (5) આપના એકમની આગળ વી ખસાર વતી ત્યારે ડ્રેઇનમાં અવારનવાર Acidic W/W જોવા મળે છે, ત્યારે લાલતે વડાકારી કરવા માટે ત્યારે ડ્રેઇન દેખાઈ તે રી CTW લામમાંની લેવાઈ કરવી.



Mr. Vijaybhai Sheth  
(નોટીસ મેળવનાર)  
(Partner)



L. U. Katoriya  
(SSA)

ગુ.પ્ર.નિ. બોર્ડના નામે અને વતી,

AAVasava  
A. A. Vasava  
(નોટીસ આપનાર)  
AEE



Sample ID:301301 - Analysis Completion:01/04/2021

Pharmaceuticals / LAB Inward : 43649

**TEST REPORT**

Test Report No. : 43649

Date: 01/04/2021

1. Name of the Customer : Shchem Corporation - 26937
2. Address : 4001/A-2,GIDC ANKLESWAR,-,-  
ANKLESHWAR-393002, Taluka : Ankleshwar, District : Ankleshwar,
3. Nature of Sample : REP-Representative/Grab, (Insp Type : OTH-Others/Higher Authority)
4. Sample Collected By : MS. ALPA AMRUTBHAI VASAVA
5. Quantity of Sample Received : 2.5 lit
6. Code No. of the Sample : 301301
7. Date & Time of Collection & Inwarding : 17/03/2021 , (1040 to 1040) & 18/03/2021
8. Date of Start & Completion of Analysis : 18/03/2021 & 01/04/2021
9. Sampling Point : from tanker no.GJ-16, X8412, within factory premises ~
10. Flow Details (Remarks) : No
11. Mode of Disposal : --
12. Ultimate Receiving Body : No generation of industrial wastewater
13. Temperature on Collection : 30 & pH Range on pH Strip :@ 2 on pH strip
14. Carboys Nos for : Barcode & Color & Appearance :yellow  
: Ind :5.000 , Dom :1.000 & Ind :5.000 , Dom :1.000
15. Water Consumption & W.W.G (KLPD) : 8 ,Cap No & Weight : --

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	30
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	<1
3	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	N.A
4	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Stand	1 - 2000 mg/l.	2.8
5	Acidity as Caco3	mg/l	Titration Method. (2310 B APHA Standard Methods 2	1 – 1000 mg/l	497000
6	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-20	5.0- 50000 mg/l	2194
7	% OF ACID as HCL (w/v)	%	-	-	26.83
8	% ACIDITY	MG/L	-	-	Not Analysed

**Laboratory Remarks** : Approved By:236-lab\_236 Dt.: 01/04/2021

*D. N. Vasadia*

**D. N. Vasadia, Lab Head**

Note :

1. The results relate only to the items sampled and tested.
2. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
3. The report shall not be reproduced except in full or part without approval of the laboratory.
4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

\*\*\* END OF TEST REPORT \*\*\*



Sample ID:301300 - Analysis Completion:01/04/2021

Pharmaceuticals / LAB Inward : 43648

## TEST REPORT

Test Report No. : 43648

Date: 01/04/2021

1. Name of the Customer : Shchem Corporation - 26937  
 2. Address : 4001/A-2,GIDC ANKLESWAR,-,-  
 ANKLESHWAR-393002, Taluka : Ankleshwar, District : Ankleshwar,  
 3. Nature of Sample : REP-Representative/Grab, (Insp Type : OTH-Others/Higher Authority)  
 4. Sample Collected By : MS. ALPA AMRUTBHAI VASAVA  
 5. Quantity of Sample Received : 5 lit  
 6. Code No. of the Sample : 301300  
 7. Date & Time of Collection & Inwarding : 17/03/2021 , (1015 to 1015) & 18/03/2021  
 8. Date of Start & Completion of Analysis : 18/03/2021 & 01/04/2021  
 9. Sampling Point : From GIDC storm water drain outside premises ~ --  
 10. Flow Details (Remarks) : yes  
 11. Mode of Disposal : natural drain  
 12. Ultimate Receiving Body : No generation of industrial wastewater  
 13. Temperature on Collection : 30 & pH Range on pH Strip :@ 4 on pH strip  
 14. Carboys Nos for : Barcode & Color & Appearance :Blackish Brown  
 : Ind :5.000 , Dom :1.000 & Ind :5.000 , Dom :1.000  
 15. Water Consumption & W.W.G (KLPD) : 8 ,Cap No & Weight : --

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	30
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	3.29
3	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	3086
4	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Stand	1 - 2000 mg/l.	70
5	Acidity as Caco3	mg/l	Titration Method. (2310 B APHA Standard Methods 2	1 – 1000 mg/l	510
6	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-20	5.0- 50000 mg/l	775
7	% OF ACID as HCL (w/v)	%	-	-	0.164
8	% ACIDITY	MG/L	-	-	Not Analysed

**Laboratory Remarks** : Approved By:236-lab\_236 Dt.: 01/04/2021

D. N. Vasadia, Lab Head

## Note :

- The results relate only to the items sampled and tested.
- Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
- The report shall not be reproduced except in full or part without approval of the laboratory.
- The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
- Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
- Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
- Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
- Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

\*\*\* END OF TEST REPORT \*\*\*



# Gujarat Pollution Control Board

Annexure-R7

PCB Id: 26937

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

## 1 Industry Details Shchem Corporation

Outward No: 37415-15/04/2021

Email : shchem@yahoo.com

PLOT NO:4001/A-2,GIDC ANKLESWAR,  
ANKLESHWAR - 393002

Telephone : 00000000000

DIST : Ankleshwar, TAL : Ankleshwar, SIDC : Ankleshwar

Inspection Id : 601845 ( Routine Visit )

Ro Name : Ankleshwar

2 Type / Scale / Sector / Status : RED / SMALL / Pharmaceuticals / In Operation

3 Inspection Dt & Time : 31/03/2021 3:00 / Water

Person Contacted : Mr. Vijay R. Sheth

4 Env Audit Detail : Sch : N.A , , Year : , On Dt :

Commissioned Dt : 25/01/1985

Production Start Dt : 25/01/1985

Applicability of CRZ Rules : No

5 Water Consumption in Kilo Lts Per Day

Ind : 5.000

Dom : 1.000

Borewells: 0

6 Waste Water generation / Discharge (klpd) :

Ind : 5.000

Dom : 1.000

Tubewells: 0

7 Consumer No.(Electric Meter):

Source of Water Supply: Tankers

8 Disposal Mode of Industrial / Domestic :

Zero Discharge / Irrigation

9 Discharge Pt / Final Receiving Body (Ultimate):

CETP (ETL) Member / No generation of industrial wastewater

10 Status of water consent Under the Water Act,1974: AWH-95266-02/06/2023 Last Inward:139361-03/06/2018[GRT]

11 Effluent Treatment plant (ETP) : Units, if provided and status :

ETP Details : P-Collection Cum Equalization,P-Collection Tank

12 Whether Industry is a member of CETP ? No

13 Boilers=1 , DG Sets=0 , Flue Gas =1, Process =1 , ETP Cap = 10 , Capacity of All =

APCM Details : Scrubber

Fuel Used : Natural Gas

Stack Attached to : Boiler

14 TSDF Name : B.E.I.L, Ankleshwar [14983]

15 Lab Charges Pending : Rs. 20120.00

Water Cess Charges Pending : NIL

16 Last Env. Form V : 2019-2020

Water Cess Return : 2017-2018

HW Monthly Return : 2020-99

17 Last 3 Legal Action :

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
14/10/2020	DIR	10/11/2020	33A,O15,	581437	DIR	REV	572954
25/05/2018	REV	21/06/2018	PER,	481903	REV	DIR	458957
28/02/2018	DIR	20/04/2018	33A,IMM,	470815	DIR	ROU	452487

Monthly Patrak Data : Last Return : 202011

HAZD Waste Disposal : NO DATA

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 541, ETP - 0, APCM - 0	Meter Reading - 0, Kilo Litre - 15	Meter Reading - 0, Kilo Litre - 0



# Gujarat Pollution Control Board

PCB Id: 26937

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

## General Observation

a	-	Is the Industry in Operation ??	No.	During inspection unit is not found in operation.
a	-	R.O File No	ID:26937	
b	-	<b>Industry Operating without CCA</b>	No.	
c	-	<b>Has Production exceeded (last 3 MTHs) than CCA-Qty</b>	No.	
d	-	<b>Any products-NOT in CCA, manufactured-Last 3 MTHs</b>	No.	
e	-	<b>Foul Odour/Fugitive Emission/Bye Pass in Premises ??</b>	No.	
f	-	Industry Name CHANGED in recent times ??	No.	
g	-	<b>Has Regn with CETP or TSDF expired ??</b>	No.	
h	-	Seperate Energy Meter for A.P.C.M ?	No.	
h	-	Provision of any STAND-BY Pump ??	No.	

## Water Parameter

b	-	Source of Water Supply	Tankers	
c	-	<b>W.W.G is EXCEEDING the CCA Limits</b>	Yes	
d	-	<b>W.W Disposal as per the Consent Conditions ?</b>	Yes	
e	-	Was the ETP in operation ?	No	
f	-	Treatment System ADEQUATE to handle existing effluent	Repair/Main Reqd	
g	-	<b>Did u observe ANY ILLEGAL Discharge ??</b>	No.	
h	-	Nos of Samples collected	04	

Remarks :

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

**Site Observations during Inspection, PCB-ID: ( 26937 )**



This unit is inspected with reference to telephonic message from NCT monitoring team regarding acidic w/w found in GIDC storm water drain near the M/s. Shchem Corporation. During inspection production plant is not found in operation however acidic waste water stock is found stored @ 2 Kl in reaction vessel in plant shed, @ 1 Kl in Collection tank of ETP and @ 5 Kl in final treated w/w holding cum CTEP disposal tank. Remaining ETP units are found empty. Unit has provided flexible pipe line with pump from reaction vessel to final treated w/w holding cum CTEP disposal tank, flexible pipe line with pump in collection tank of ETP and has also provided flexible pipe line with pump in final treated w/w holding cum CETP disposal tank hence they are instructed to clarify the same. During Inspection, Blackish coloured domestic w/w having neutral pH flowing in GIDC storm water drain near the main gate of the unit and upside of the unit however blackish coloured acidic w/w into GIDC storm water at back side near the boundary wall of the unit is observed. Total four nos. of w/w samples are collected (1) from GIDC storm water at back side of the unit having Blackish brown colour & pH @ 2 on pH strip, (2) from Collection tank of ETP having yellow colour & pH @ 2 on pH strip, (3) from final treated w/w holding cum CETP disposal tank having yellow colour & pH @ 2 on pH strip and (4) from reaction vessel in plant shed having yellow colour & pH @ 2 on pH strip as mentioned in sample detail. During Inspection, 43 nos. of drums filled with HCL are found stored within factory premises in open land however some of the drums are found open hence acidic fuming is observed from the open drums hence they are instructed to control acidic fuming from the drums. During Inspection, 15 nos. of drums (200 liter each) are found filled with n-propile alcohol, 21 MT Caustic lye filled in drums (300 kg cap each) is observed stored within unit premises. During Inspection, @ 300 nos. drums filled with various materials are observed stored on open land within the unit premises. Acidic w/w is frequently seen in the GIDC storm water drain passing near by the unit hence, unit was previously instructed to arrange CCTV camera in such a way that the GIDC storm water drain appears although till date they have not provided CCTV camera. During inspection discharge of w/w is not observed but looking to the stock of acidic w/w in various tanks of unit and flexible pipe line with pump they may dispose the same during odd hours. 3-day notice issued to the unit with written instructions and photographs are uploaded here with as document. [402]-07/04/2021

~ RO Comments/Reply :Recommended for strict actions-15/04/2021

**I recommend : g. Recommend Strict Action**

W.C Notings: As per xgn data[402-DEE]~

## **Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance**



# Gujarat Pollution Control Board

PCB Id: 26937

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

૩. મુલાકાત સમયે એકમમાં HCLથી ભરેલા 43 nos. of drums સ્ટોર કરેલા જોવા મળેલ જેમાંથી અમુક ડ્રમ્સ ઉપરથી ખુલ્લા હોવાથી એસિડિક ફ્યુમ્સ તેમાંથી બહાર નુકળતી જોવા મળેલ જેને તાત્કાલિક અટકાવવા માટે જરૂરી કાર્યવાહી કરવા જણાવેલ.

૪. મુલાકાત સમયે final treated w/w holding cum CETP disposal tank સાથે flexible pipe line with pump લગાવેલ જોવા મળેલ સદર બાબતે ખુલાસો કરવો.

૫. એકમને પાઠવવામાં આવેલ Direction orderનું પાલન કરવું.

૧. આપના એકમની બહાર પસાર થતી GIDC storm water drainમાં upside of the unitમાં Blackish coloured domestic w/w having neutral pH જોવા મળેલ જ્યારે આપના એકમની પાછળની બાજુએ આવેલ દરવાજા પાસેથી storm water drainમાં acidic w/w થઇ જતું જોવા મળેલ. એકમની અંદર તપાસ કરતા plant shed માં આવેલ reaction vessel (3 KL capacity)માં, ETP ની Collection tankમાં અને final treated w/w holding cum CETP disposal tankમાં acidic w/w જોવા તેમજ flexible pipe line with pump from reaction vessel to final treated w/w holding cum CETP disposal tank અને ETP ની Collection tankમાં લગાવેલ જોવા મળેલ ઉપરોક્ત તમામ બાબતે ખુલાસો કરવો.

૨. મુલાકાત સમયે ઉપરોક્ત જણાવેલ વિવિધ જગ્યાએથી w/wનાં નમૂનાઓ પૃથ્થકરણ અર્થે એકત્ર કરેલ છે.

## Compliance Observed in this Inspections.

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
1. આપના એકમની બહાર આવેલ સ્ટ્રોમ વોટર ડ્રેઈનની upstreamમાં Blackish Colourનું domestic w/w neutral જોવા મળેલ જ્યારે આપના એકમના પાછળની બાજુએ આવેલ દરવાજા પાસેથી સદર ડ્રેઈનમાં Acidic w/w થઇ જતું જોવા મળેલ સદર બાબતે સ્પષ્ટતા કરવી સદર ડ્રેઈનમાંથી w/wનો નમુનો પૃથ્થકરણ અર્થે એકત્ર કરેલ છે.	600023(17/03/21)	Still Pending
2. મુલાકાત સમયે આપના એકમમાં ટેન્કરનું. GJ16X8412 માંથી Acidic Liquide material એકમમાં રહેલા Drumમાં ખાલી કરતા જોવા મળેલ. સદર બાબતે આધાર પુરાવા સાથે ખુલાસો કરવો. તેમજ GPCBની પરવાનગી વગર આવા પ્રકારની કોઈ પણ કામગીરી આ પ્રીમાઈસીસમાં કરવી નહિ.	600023(17/03/21)	Still Pending
4. મુલાકાત સમયે આપના એકમ વિસ્તારમાં ખુલ્લી જગ્યા પર @ ૩૦૦ જેટલા Drums વિવિધ મટીરીયલ ભરેલા જોવા મળે સદર Drumsમાં રાખેલ મટીરીયલ ની વિગતવાર માહિતી આધાર પુરાવા સહ રજુ કરવી અને Drums ને Secured storage Areaમાં રાખવા.	600023(17/03/21)	Still Pending
3. મુલાકાત સમયે આપના એકમ વિસ્તારમાં ૩૯ MT સ્ટેબલ બ્લીચીંગ પાઉડરની બેગો (25 kg cap) તેમજ 21 MT જેટલો costic soda lye Drums માં (300kg cap) ભરેલો જોવા મળેલ સદર મટીરીયલ બાબતે જરૂરી આધાર પુરાવા સાથે શા માટે લાવવામાં આવે છે તેની સ્પષ્ટતા કરવી.	600023(17/03/21)	Still Pending
5. આપના એકમની આગળ થી પસાર થતી સદર ડ્રેઈનમાં અવારનવાર Acidic w/w જોવા મળે છે સદર બાબતે ચકાસણી કરવા માટે સદર ડ્રેઈન દેખાઈ તે રીતે CCTV Camera ની વ્યવસ્થા કરવી.	600023(17/03/21)	Still Pending



# Gujarat Pollution Control Board

PCB Id: 26937

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1. આજરોજ આપના એકમની મુલાકાત Meet Chemopharma Trader ને મોકલવામાં આવેલ Sodium Bromide Solution બાબતેનાં Specific reference માટે લેવામાં આવેલ. સદર બાબતે આપના જાણાવ્યા અનુસાર આપના એકમમાંથી ઉદભવતા Sodium Bromide Solution ને આપના દ્વારા Meet Chemopharma trader ખાતે નીકાલ કરવામાં આવેલ. આપની હયાત CCA માં સદર Sodium Bromide Solution નો ઉલ્લેખ નથી. તથા મુલાકાત સમયે એકમમાં આશરે ૭૦ નંગ ડ્રમ્સ Sodium Bromide Solution આપના જાણાવ્યા મુજબ (with nomenclature as MB-III ML), આશરે ૫૦ ડ્રમ્સ NaSH Solution, @ 7 drums Causitic lye, 1 drum n- Propyl bromide (NPBr) - al above drums 200 Lit each, 1 Carboy (50 Lit) NPBr, @ ૪૦ નંગ N- Propyl Alcohol (200 Lit each), 1 drum DMF (200 Lit Cap.) વગેરે જોવા મળેલ જે raw material list માં અમુક material દર્શાવેલ નથી જે બાબતે ખુલાસો કરવો તથા સદર Chemicals ના ઉપયોગ, generated Sodium Bromide Solution ના નીકાલ બાબતેની કોઈ દસ્તાવેહી પુરાવા રજૂ કરેલ નથી તો આધાર સહ રજૂ કરવા.	596104(12/02/21)	Still Pending
2. આપના દ્વારા Meet Chemopharma trader ને મોકલવામાં આવેલ Sodium Bromide Solution ના અંતિમ નીકાલ અંગે ખુલાસો કરવો.	596104(12/02/21)	Partial Compliance
3. મુલાકાત સમયે ઉત્પાદનની વિગતો, Sodium Bromide Solution generation-disposal data રજૂ કરેલ નથી તો આ બાબતે ખુલાસો કરવો તથા છેલ્લા છ મહિનાના ઉત્પાદનની વિગતો આધાર પુરાવા સાથે રજૂ કરવું.	596104(12/02/21)	Partial Compliance
4. આપના દ્વારા જાણાવ્યા અનુસાર Organix નામે સદર Plot પર જ trading activity કરો છો તો તેની જરૂરી મંજૂરી માટેના દસ્તાવેજો રજૂ કરેલ નથી જે જમા કરાવવા તથા Hazardous waste નું trading કરવું નહિ તથા Hazardous waste Managemnt Rules ની તમામ શરતોનું ચુસ્તપણે પાલન કરવું.	596104(12/02/21)	Partial Compliance
૧) આપના એકમને આપવામાં આવેલ Closure Direction ની તમામ શરતોનું ચુસ્તપણે પાલન કરવું.	595418(08/02/21)	Partial Compliance



# Gujarat Pollution Control Board

PCB ID: 26937

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

## Annexure Details - Air, Stack, Hazardous Waste & Samples PCB-ID: (26937)

### A Sample Details

Sr	Act	Ph/Temp/Air Sampled	Time	Type	Sampling Point	Col-Cond
1	W-7	@ 2 on ph strip / 30	0250-0250	REP	from storm water drain near boundary wall of the unit ~	Blackish
2	W-7	@ 2 on ph strip / 30	0305-0305	REP	from collection tank of etp ~	Yellow
3	W-7	@ 2 on ph strip / 30	0310-0310	REP	from final treated w/w holding tank. ~	Yellow
4	W-7	@ 2 on ph strip / 30	0315-0315	REP	w/w collected from 3 kl hdpe reactor. ~	Yellow

### B Process Stacks

Sr	Stack attached to	Mts	Remark	Details of APCM	Probable Pollutants.
1	Chloro-Sulphonation	11	reactor m-2	SCR	SO2-40, HCL-15, CHI-9,

### C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	Boiler	10	NON IBR BABY BOILER CAP. 0.4 TPH	NO	N.A	Natural Gas	100 SCM/DAY	

### D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Spent Catalyst	I -28.2	0.024-M.T	COL, DSS, STO, TRA, DST
2	Spent Solvents	I -28.6	66.000-M.T	COL, REU, STO
3	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	12.000-M.T	COL, DCO, DSS, REU, STO, TRA
4	Chemical sludge from waste water treatment	I -35.3	1.200-M.T	COL, DSS, STO, TRA, DST

### E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	3,4 di amino benzophenone	2.000	2.000 - M.T	0.000	
2	medendazole IP/BP/USP	2.000	2.000 - M.T	0.000	

### F Raw material :

### G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 6.000	WWG : 6.000	Water Source	Remark
1	Boiler Feed	0.500	0.100	Tankers	
2	Cooling Water	1.000	0.000	Tankers	
3	Domestic Purpose	1.000	1.000	Tankers	
4	Mnfg Process	3.000	4.400	Tankers	
5	Others .....	0.500	0.500	Tankers	for APCM

### H Solid Waste

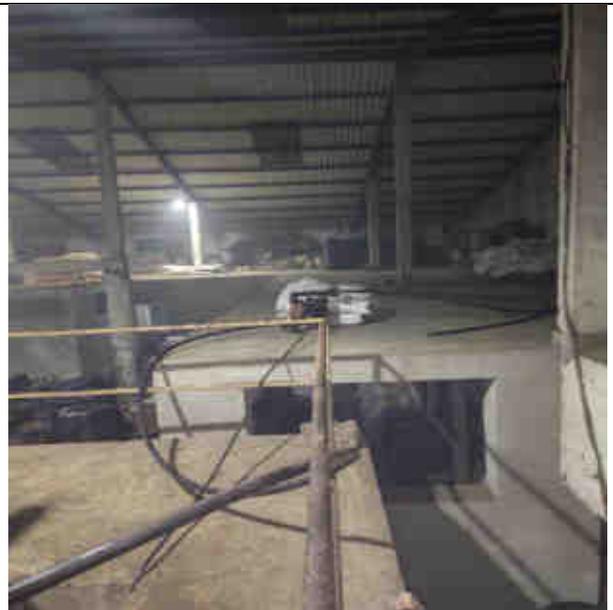
Inspection Team : Acharya Ravikumar j, AEE - L.U.Katariya, SSA

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

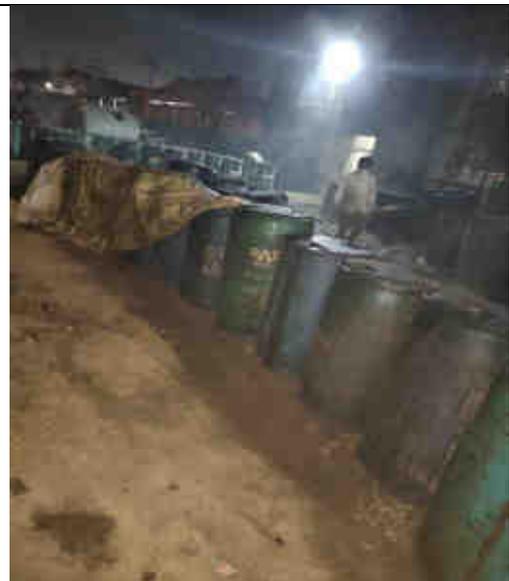
Signature By (Acharya Ravikumar j, AEE )



Flexible pipe line is coming from reaction vessel to final treated w/w holding cum CTEP disposal tank and Flexible pipe line with pump is provided in the bottom of both final treated w/w holding cum CTEP disposal tank.



Flexible pipe line with pump from reaction vessel to final treated w/w holding cum CTEP disposal tank



43 nos. of drums filled with HCL are found stored within factory premises in open land however some of the drums are found open hence acidic fuming is observed from the open drums.



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**GUJARAT POLLUTION CONTROL BOARD**

Regional Office - Ankleshwar Cleaner Technology Development Centre Building (ARAIL),  
1st Floor, Plot No. 1501, GIDC Estate, Ankleshwar - 393 002.  
Dist. Bharuch (Gujarat) Ph. No. : (02646) 222933 Fax : (02646) 222932

**તપાસ માટે દાખલ થવાની સૂચના (નોટીસ)**

નંબર : 26937

તારીખ : 31/03/2021

પાણી અધિનિયમ 1974ની કલમ-23, હવા અધિનિયમ 1981ની કલમ-24 અને પર્યાવરણ (સુરક્ષા) અધિનિયમ - 1986ની કલમ-10 હેઠળ અમોને મળેલ સત્તાની રૂએ અમો નીચે સહી કરનાર અમોને જરૂરી લાગે તેની સહાય લઈને તમામ સમયે નીચેના હેતુઓ માટે આપની જગ્યામાં દાખલ થવાનો અને તપાસ કરવાનો અધિકાર ધરાવીએ છીએ.

- (1) અમોને સોંપેલા રાજ્ય બોર્ડ/કેન્દ્ર સરકારનાં કાર્ય બજાવવાના હેતુ માટે,
- (2) આવા કોઈ કાર્યો બજાવવાના છે કે કેમ અને તેમ હોય તો કઈ રીતે તે બજાવવાના છે અથવા આ અધિનિયમ અથવા તે હેઠળ કરેલા નિયમોની અથવા આ અધિનિયમ હેઠળ બજાવેલી કોઈ નોટીસની, કરેલા કોઈ હુકમની, આદેશની અથવા આપેલા કોઈ અધિકારપત્રની કોઈ જોગવાઈનું પાલન કરવામાં આવી રહ્યું છે કે પાલન કરવામાં આવ્યું છે કે કેમ તે નક્કી કરવાના હેતુ માટે,
- (3) કોઈ સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય કોઈ મહત્વની વસ્તુની તપાસ કરવા અને તેની કસોટી કરવાના હેતુ માટે અથવા જે જગ્યામાં તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલા નિયમો મુજબ કોઈ ગુનો કરવામાં આવ્યો છે, અથવા થવાની તૈયારીમાં છે, તેવી કોઈ જગ્યાની ઝડપી લેવા માટે અને તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલ નિયમો હેઠળ શિક્ષાપાત્ર કોઈ ગુનો કર્યાનો પુરાવો, તેવા સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય કોઈ મહત્વની વસ્તુ કબજે લેવા માટે અમે નીચે જણાવેલ સમયે દાખલ થઈએ છીએ.

ઉદ્યોગ/કારખાનામાં દાખલ થવાનો સમય : સવારના/સાંજના 03:00 તા. 31/03/2021  
અમારી સાથે સહાય માટે નીચેની વ્યક્તિઓ પણ છે. hys

1. L.U Katarjiya - SSA
2. /
- 3.

પ્રતિ,

M/S. Shchem Corporation

Plot No - 4001/A-2

GIDC Ankleshwar

Dist - Bharuch

નકલ મળેલ છે.

આ સૂચના (નોટીસ) મેળવનારની સહી :-

(Mr Vijay Sethi)  
Partner

સહી :-

અધિકારીનું નામ :- R. J Acharya

હોદ્દો :-

AEE

નોટીસ

આપના એકમની આજ મુલાકાત દરમ્યાન પર્યાવરણીય કાયદાઓ સંદર્ભે ગંભીર પ્રકારની ત્રુટિઓ/ક્ષતિઓ જોવા/જણવા મળેલ છે, જે આધારે પગલાં લેતા પહેલા કુદરતી ન્યાયના સિદ્ધાંત મુજબ આપને સાંભળવાની તક પુરી પાડવાના હેતુથી નીચે જણાવેલ મુદ્દાઓ/સુચનાઓ પરત્વે આપનો લેખિત ખુલાસો/પુર્તતા અહેવાલ કામકાજના દિન-૩ માં બોર્ડની વડી કચેરી તથા પ્રાદેશિક કચેરીને રજુ કરવા નોટીસ પાઠવવામાં આવે છે.

- ① આપના એકમની ધારા પસાર વાળી Storm water drain ની upstream ની bluish w/w with neutral pH નો ઓલ મોલે જણાવે આપના એકમની પાસેની ground water Excavation પાસેની Storm water drain ની Acidic w/w ઓલ મોલે મળેલ, એકમની એક તરફ કોઈ treated w/w collection tank ની Acidic w/w ઓલ મોલે ~~જો~~ રાઈ 25 ની એક Reactor માં flexible pipe આવી ઓલ મોલે, એકમની ET/ETP ની collection cum neutralization tank ની pump with flexible lines ઓલ મોલે એક એક tank ની Acidic w/w ઓલ મોલે, એકમની એક Reactor (3 KL) ની વાઈ Acidic w/w ઓલ મોલે એકમની Ground water ઓલ મોલે જણાવેલ છે.
- ② મુલાકાત સમયે Ground water પાસેની ઓલ મોલે જણાવેલ છે.
- ③ મુલાકાત સમયે એકમની એક 43 drums HCl ની Storage ઓલ મોલે એકમની એક 2500 literની Acidic fuming જાંજીરો ઓલ મોલે જણાવેલ છે.
- ④ મુલાકાત સમયે fuming treated w/w tanks એક એક pump with flexible pipeline ઓલ મોલે રાઈ જણાવેલ છે.
- ⑤ એકમની પાસેમાં એક Director order નું પાલન થઈ

  
(મિ. Vignay Sethi)  
(નોટીસ મેળવનાર)  
Partner

  
(L.V. Katarava)  
SSA

  
ગુ.પ્ર.નિ. બોર્ડના નામે અને વતી,  
(P.J. Acharya)  
(નોટીસ આપનાર)  
AEE



Sample ID:301932 - Analysis Completion:09/04/2021

Pharmaceuticals / LAB Inward : 43730

## TEST REPORT

Test Report No. : 43730

Date: 09/04/2021

1. Name of the Customer : Shchem Corporation - 26937  
 2. Address : 4001/A-2,GIDC ANKLESWAR,-,-  
 ANKLESHWAR-393002, Taluka : Ankleshwar, District : Ankleshwar,  
 3. Nature of Sample : REP-Representative/Grab, (Insp Type : ROU-Routine Visit)  
 4. Sample Collected By : Acharya Ravikumar j, AEE  
 5. Quantity of Sample Received : 2.5 lit  
 6. Code No. of the Sample : 301932  
 7. Date & Time of Collection & Inwarding : 31/03/2021 , (0315 to 0315) & 31/03/2021  
 8. Date of Start & Completion of Analysis : 31/03/2021 & 09/04/2021  
 9. Sampling Point : w/w collected from 3 KL HDPE reactor. ~  
 10. Flow Details (Remarks) : --  
 11. Mode of Disposal : --  
 12. Ultimate Receiving Body : No generation of industrial wastewater  
 13. Temperature on Collection : 30 & pH Range on pH Strip :@ 2 on pH strip  
 14. Carboys Nos for : Barcode & Color & Appearance :Yellow  
 : Ind :5.000 , Dom :1.000 & Ind :5.000 , Dom :1.000  
 15. Water Consumption & W.W.G (KLPD) : 7 ,Cap No & Weight :

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	30
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	1.03
3	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	39318
4	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Stand	1 - 2000 mg/l.	2332.4
5	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	1332
6	% OF ACID as HCL (w/v)	%	-	-	2.57
7	% ACIDITY	MG/L	-	-	1.4

**Laboratory Remarks** : Approved By:236-lab\_236 Dt.: 09/04/2021

D. N. Vasadia, Lab Head

## Note :

- The results relate only to the items sampled and tested.
- Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
- The report shall not be reproduced except in full or part without approval of the laboratory.
- The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
- Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
- Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
- Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
- Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

\*\*\* END OF TEST REPORT \*\*\*



Sample ID:301931 - Analysis Completion:09/04/2021

Pharmaceuticals / LAB Inward : 43729

## TEST REPORT

Test Report No. : 43729

Date: 09/04/2021

1. Name of the Customer : Shchem Corporation - 26937  
 2. Address : 4001/A-2,GIDC ANKLESWAR,-,-  
 ANKLESHWAR-393002, Taluka : Ankleshwar, District : Ankleshwar,  
 3. Nature of Sample : REP-Representative/Grab, (Insp Type : ROU-Routine Visit)  
 4. Sample Collected By : Acharya Ravikumar j, AEE  
 5. Quantity of Sample Received : 2.5 lit  
 6. Code No. of the Sample : 301931  
 7. Date & Time of Collection & Inwarding : 31/03/2021 , (0310 to 0310) & 31/03/2021  
 8. Date of Start & Completion of Analysis : 31/03/2021 & 09/04/2021  
 9. Sampling Point : From final treated w/w holding tank. ~  
 10. Flow Details (Remarks) : --  
 11. Mode of Disposal : --  
 12. Ultimate Receiving Body : No generation of industrial wastewater  
 13. Temperature on Collection : 30 & pH Range on pH Strip :@ 2 on pH strip  
 14. Carboys Nos for : Barcode & Color & Appearance :Yellow  
 : Ind :5.000 , Dom :1.000 & Ind :5.000 , Dom :1.000  
 15. Water Consumption & W.W.G (KLPD) : 7 ,Cap No & Weight :

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	30
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	<1
3	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	149164
4	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Stand	1 - 2000 mg/l.	1097.6
5	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	7714
6	% OF ACID as HCL (w/v)	%	-	-	8.87
7	% ACIDITY	MG/L	-	-	14

**Laboratory Remarks** : Approved By:236-lab\_236 Dt.: 09/04/2021

D. N. Vasadia, Lab Head

## Note :

- The results relate only to the items sampled and tested.
- Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
- The report shall not be reproduced except in full or part without approval of the laboratory.
- The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
- Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
- Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
- Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
- Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

\*\*\* END OF TEST REPORT \*\*\*



Sample ID:301930 - Analysis Completion:09/04/2021

Pharmaceuticals / LAB Inward : 43728

## TEST REPORT

Test Report No. : 43728

Date: 09/04/2021

1. Name of the Customer : Shchem Corporation - 26937  
 2. Address : 4001/A-2,GIDC ANKLESWAR,-,-  
 ANKLESHWAR-393002, Taluka : Ankleshwar, District : Ankleshwar,  
 3. Nature of Sample : REP-Representative/Grab, (Insp Type : ROU-Routine Visit)  
 4. Sample Collected By : Acharya Ravikumar j, AEE  
 5. Quantity of Sample Received : 2.5 lit  
 6. Code No. of the Sample : 301930  
 7. Date & Time of Collection & Inwarding : 31/03/2021 , (0305 to 0305) & 31/03/2021  
 8. Date of Start & Completion of Analysis : 31/03/2021 & 09/04/2021  
 9. Sampling Point : From collection tank of ETP ~  
 10. Flow Details (Remarks) : --  
 11. Mode of Disposal : --  
 12. Ultimate Receiving Body : No generation of industrial wastewater  
 13. Temperature on Collection : 30 & pH Range on pH Strip :@ 2 on pH strip  
 14. Carboys Nos for : Barcode & Color & Appearance :Yellow  
 : Ind :5.000 , Dom :1.000 & Ind :5.000 , Dom :1.000  
 15. Water Consumption & W.W.G (KLPD) : 7 ,Cap No & Weight :

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	30
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	<1
3	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	190736
4	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Stand	1 - 2000 mg/l.	2074.8
5	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	17638
6	% OF ACID as HCL (w/v)	%	-	-	13.66
7	% ACIDITY	MG/L	-	-	24.33

**Laboratory Remarks** : Approved By:236-lab\_236 Dt.: 09/04/2021

D. N. Vasadia, Lab Head

## Note :

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- Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
- The report shall not be reproduced except in full or part without approval of the laboratory.
- The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
- Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
- Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
- Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
- Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

\*\*\* END OF TEST REPORT \*\*\*



Sample ID:301929 - Analysis Completion:09/04/2021

Pharmaceuticals / LAB Inward : 43727

## TEST REPORT

Test Report No. : 43727

Date: 09/04/2021

1. Name of the Customer : Shchem Corporation - 26937  
 2. Address : 4001/A-2,GIDC ANKLESWAR,-,-  
 ANKLESHWAR-393002, Taluka : Ankleshwar, District : Ankleshwar,  
 3. Nature of Sample : REP-Representative/Grab, (Insp Type : ROU-Routine Visit)  
 4. Sample Collected By : Acharya Ravikumar j, AEE  
 5. Quantity of Sample Received : 5 lit  
 6. Code No. of the Sample : 301929  
 7. Date & Time of Collection & Inwarding : 31/03/2021 , (0250 to 0250) & 31/03/2021  
 8. Date of Start & Completion of Analysis : 31/03/2021 & 09/04/2021  
 9. Sampling Point : From storm water drain near boundary wall of the unit ~ --  
 10. Flow Details (Remarks) : Yes  
 11. Mode of Disposal : GIDC storm drain  
 12. Ultimate Receiving Body : No generation of industrial wastewater  
 13. Temperature on Collection : 30 & pH Range on pH Strip :@ 2 on pH strip  
 14. Carboys Nos for : Barcode & Color & Appearance :Blackish  
 : Ind :5.000 , Dom :1.000 & Ind :5.000 , Dom :1.000  
 15. Water Consumption & W.W.G (KLPD) : 7 ,Cap No & Weight :

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	30
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	1.68
3	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	3728
4	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Stand	1 - 2000 mg/l.	44.8
5	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	484
6	% OF ACID as HCL (w/v)	%	-	-	0.76
7	% ACIDITY	MG/L	-	-	0.73

**Laboratory Remarks** : Approved By:236-lab\_236 Dt.: 09/04/2021

D. N. Vasadia, Lab Head

## Note :

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- The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
- Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
- Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
- Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
- Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

\*\*\* END OF TEST REPORT \*\*\*



GPCB

# 255 GUJARAT POLLUTION CONTROL BOARD

Annexure-R8

PARYAVARAN BHAVAN

Sector-10-A, Gandhinagar-382 010

Phone : (079) 23226295

Fax : (079) 23232156

Website : www.gpcb.gov.in

નં.જીપીસીબી/એએનકે/સીસીએ-૯૭૭(૨)/આઈડી-૨૬૯૩૭/

તા. 10/૫/૨૦૨૧

પ્રતિ,

મેસર્સ સ્કેમ કોર્પોરેશન,

પ્લોટ નં.-૪૦૦૧/એ-૨,

જી. આઈ.ડી.સી. અંકલેશ્વર,

જી. ભરૂચ

વિષય:- આપના એકમની તા.૧૨/૦૨/૨૦૨૧ ની બોર્ડના અધિકારીઓ દ્વારા લેવામાં આવેલ મુલાકાત સંદર્ભે.

મહેદયશ્રી,

આપના એકમની બોર્ડના અધિકારીઓ દ્વારા તા.૧૨/૦૨/૨૦૨૧ ના રોજ મુલાકાત લેવામાં આવેલ. મુલાકાત દરમ્યાન આપના એકમમાં કેમીકલ્સનો જથ્થો જોવા મળેલ જેમાં (૧) ૭૦ નંગ (કેપેસીટી ૨૦૦ લીટર) NaBr સોલ્યુશનથી ભરેલા ડ્રમ, (૨) ૫૦ નંગ (કેપેસીટી ૨૦૦ લીટર) NaOH સોલ્યુશનથી ભરેલા ડ્રમ (૩) ૭ નંગ (કેપેસીટી ૨૦૦ લીટર) Caustic Lye ભરેલા ડ્રમ (૪) ૧ નંગ N-પ્રોપાઈઝ બ્રોમાઈડથી ભરેલા ડ્રમ (૫) ૪૦ નંગ (કેપેસીટી ૨૦૦ લીટર) N- પ્રોપાઈઝ આલ્કોહોલથી ભરેલા ડ્રમ (૬) ૧ ડ્રમ - DMF થી ભરેલ વિગેરે.

ઉપરોક્ત હેઝાર્ડસ કેમીકલ્સ આપના દ્વારા કયા એકમમાંથી લાવવામાં આવેલ છે. તે એકમનું નામ, સ્થળ સરનામાંની તેમજ લીધેલ હેઝાર્ડસ કેમીકલ્સની આધાર પૂરાવા સાથેની માહિતી આ બોર્ડને દિન-૧૦ માં રજુ કરવા જણાવવામાં આવે છે.

ઉપરોક્ત માહિતી નિયત સમયમર્યાદામાં જો આપવામાં નહિ આવે તો આપની સામે જરૂરી કાયદાકીય પગલા લેવામાં આવશે.

ગુજરાત પ્રદુષણ નિયંત્રણ બોર્ડના નામે અને વતી,

(એમ.પી.સીલંકી)

ના.પ.ઈ.

Outward No:589333, 03/05/2021

*Clean Gujarat Green Gujarat*

ISO - 9001 - 2008 & ISO - 14001 - 2004 Certified Organisation



# 256

## GUJARAT POLLUTION CONTROL BOARD

Annexure-R9

PARYAVARAN BHAVAN

Sector-10-A, Gandhinagar-382 010

Phone : (079) 23226295

Fax : (079) 23232156

Website : www.gpcb.gov.in

નં:જીપીસીબી/એએનકે/સીસીએ-૯૭૭(૨)/આઇડી-૨૬૯૩૭/

તા. /૦૪/૨૦૨૧

પ્રતિ,

કલેક્ટરશ્રી,

જીલ્લા સેવા સદન,

ભરૂચ.

વિષય: મેસર્સ સ્કેમ કોર્પોરેશન, પ્લોટ નંબર: ૪૦૦૧/એ-૨, જી.આઇ.ડી.સી. અંકલેશ્વર, જી.ભરૂચ ને તાત્કાલિક સીલ કરવા બાબત.

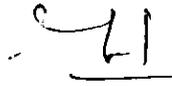
માનનીય સાહેબશ્રી,

ઉપર્યુક્ત વિષય અન્વયે સવિનય જણાવવાનું કે, મેસર્સ સ્કેમ કોર્પોરેશનને પાણી અધિનિયમ-૧૯૭૪ ની કલમ-૩૩ અ હેઠળ તા.૧૦/૧૧/૨૦૨૦ના રોજ ઉદ્યોગને બંધ કરવાનો હુકમ પાઠવેલ છે. જેના સંદર્ભે એકમનો વીજ જોડાણ કપાયેલ છે. તા.૧૨/૦૨/૨૦૨૧ની મુલાકાત દરમિયાન સદર એકમ કોઇ પણ જાતની પુર્વ મંજૂરી વગર અનઅધિકૃત રીતે હેઝાર્ડસ વેસ્ટની હેર-ફેરમાં સંકળાયેલ હોય તેમ જણાય છે. આથી, એકમને પર્યાવરણ સુરક્ષા અધિનિયમ-૧૯૮૬ હેઠળ તાત્કાલિક સીલ કરવા તેમજ તે બાબતની જાણ અત્રેની કચેરીને કરવા વિનંતી.

આભાર સહ,

ઉપરોક્ત પત્ર સક્ષમ અધિકારીશ્રીની મંજૂરી મેળવ્યા બાદ પાઠવવામાં આવે છે.

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડના નામે અને વતી,

  
(એમ.પી.સોલંકી)

નાયબ પર્યાવરણ ઇજનેર

નકલ રવાના:-

1. પ્રાદેશિક અધિકારીશ્રી, અંકલેશ્વર... ઉપરોક્ત બાબતે કલેક્ટરશ્રી, સાથે સંકલન કરી ઉપરોક્ત એકમને તાત્કાલિક સીલ કરાવવા બાબત

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ISO - 9001 - 2008 & ISO - 14001 - 2004 Certified Organisation



# Gujarat Pollution Control Board

Annexure-R10

PCB Id: 26937

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

**1 Industry Details Shchem Corporation**

Outward No: 39126-17/04/2022

Email : shchem@yahoo.com PLOT NO:4001/A-2,GIDC ANKLESWAR,  
 Telephone : 0000000000000000 ANKLESHWAR - 393002  
 DIST : Ankleshwar, TAL : Ankleshwar, SIDC : Ankleshwar  
 Inspection Id : 667398 ( Others/Higher Authority ) Ro Name : Ankleshwar

**2 Type / Scale / Sector / Status :** RED / SMALL / Pharmaceuticals / In Operation**3 Inspection Dt & Time :** 15/04/2022 2:00 / Water **Person Contacted :** No person available at premises**4 Env Audit Detail :** Sch : N.A , , Year : , On Dt :

Commissioned Dt : 25/01/1985 Production Start Dt : 25/01/1985 Applicability of CRZ Rules : No

**5 Water Consumption in Kilo Lts Per Day** Ind : 5.000 Dom : 1.000 **Borewells: 0****6 Waste Water generation / Discharge (klpd) :** Ind : 5.000 Dom : 1.000 **Tubewells: 0****7 Consumer No.(Electric Meter):** Source of Water Supply: Tankers**8 Disposal Mode of Industrial / Domestic :** Zero Discharge / Irrigation**9 Discharge Pt / Final Receiving Body (Ultimate):** CETP (ETL) Member / No generation of industrial wastewater**10 Status of water consent Under the Water Act,1974:** AWH-95266-02/06/2023 Last Inward:139361-03/06/2018[GRT]**11 Effluent Treatment plant (ETP) : Units, if provided and status :**

ETP Details : P-Collection Cum Equalization,P-Collection Tank

**12 Whether Industry is a member of CETP ?** No**13 Boilers=1 , DG Sets=0 , Flue Gas =1, Process =1 , ETP Cap = 10 , Capacity of All =**APCM Details : Scrubber  
Fuel Used : Natural Gas  
Stack Attached to : Boiler**14 TSDF Name :** B.E.I.L, Ankleshwar [14983]**15 Lab Charges Pending :** Rs. 20120.00 **Water Cess Charges Pending :** NIL**16 Last Env. Form V : 2019-2020** **Water Cess Return :** 2017-2018 **HW Monthly Return :** 2020-99**17 Last 3 Legal Action :**

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
14/10/2020	DIR	10/11/2020	33A,O15,	581437	DIR	REV	572954
25/05/2018	REV	21/06/2018	PER,	481903	REV	DIR	458957
28/02/2018	DIR	20/04/2018	33A,IMM,	470815	DIR	ROU	452487

**Monthly Patrak Data :** Last Return : 202011 **HAZD Waste Disposal :** NO DATA

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 541, ETP - 0, APCM - 0	Meter Reading - 0, Kilo Litre - 15	Meter Reading - 0, Kilo Litre - 0



# Gujarat Pollution Control Board

PCB Id: 26937

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

## General Observation

a	-	Is the Industry in Operation ??	Yes	Instead of closer direction unit is found in operational condition.
a	-	R.O File No	ID:26937	
b	-	<b>Industry Operating without CCA</b>	No.	Having valid CCA of the Board
c	-	<b>Has Production exceeded (last 3 MTHs) than CCA-Qty</b>	No.	
d	-	<b>Any products-NOT in CCA, manufactured-Last 3 MTHs</b>	No.	
e	-	<b>Foul Odour/Fugitive Emission/Bye Pass in Premises ??</b>	No.	
f	-	Industry Name CHANGED in recent times ??	No.	
g	-	<b>Has Regn with CETP or TSDF expired ??</b>	No.	
h	-	Seperate Energy Meter for A.P.C.M ?	No.	
h	-	Provision of any STAND-BY Pump ??	No.	

## Water Parameter

b	-	Source of Water Supply	Tankers	
c	-	<b>W.W.G is EXCEEDING the CCA Limits</b>	Yes	
d	-	<b>W.W Disposal as per the Consent Conditions ?</b>	No.	
e	-	Was the ETP in operation ?	No	
f	-	Treatment System ADEQUATE to handle existing effluent	Repair/Main Reqd	
g	-	<b>Did u observe ANY ILLEGAL Discharge ??</b>	Yes	
h	-	Nos of Samples collected	0	

## Remarks :

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

## Site Observations during Inspection , PCB-ID: ( 26937 )



# Gujarat Pollution Control Board

PCB Id: 26937

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

This unit is visited with reference to telephonic message from Mr. Rajesh Patel, NCT monitoring team regarding unauthorized industrial effluent discharge through provided underground illegal drainage pipe line under RCC flooring at gate no.-2 of the unit. During visit discharge of w/w is not observed and provided illegal drainage pipe line is under the RCC flooring hence it is also not verified. We were in process for the investigation of underground pipe line and discharge of effluent in storm water drain outside of the unit; we had seen two workers/persons are within the plant shed but as and when we entered the unit premises no one was seen in the unit premises during the visit, as the persons/workers were jumped off the wall behind the unit or hidden somewhere. Board has issued closer directions under section 33-A of water Act vide letter no.

GPCB/ANK/CCA-977/ID-26937/572954, dated-10/11/2022, which is till date not revoked. During visit single phase power supply is found connected as provided lightings and weighing scale system is found in operation in unit and it is also observed that water supply valve is sealed by competent authority however water supply is continue and water pump provided on water supply connection is also found in operation. During visit production plant is not found in operation but looking to the conditions of the provided reaction vessels, weighing scale and cooling tower it seems that unit is operates in odd hours by using single phase power supply. Unit is having primary ETP consisting of collection cum neutralization tank, nutch filter, treated w/w holding tank. During visit provided all the tanks of ETP are found full with generated w/w. During visit discharge of w/w is not observed hence w/w sample could not be collected. Unit has provided N.G. fired one boiler which is not found in operation. Huge nos. of drums is found filled with various materials without identification/markings are found stored within unit premises in open as well as in plant shed also in haphazard manner. White coloured chemical contaminated empty open mouth drums are found stored within premises in open and white coloured chemical/waste powder is also observed dumped on open land within premises in haphazard manner. Due to the night hour monitoring and no any person available at premises other detail observation could not be carried out and NEI is also could not be served. NCT team has collected one sample of w/w from the storm water drain when discharge of w/w from the underground illegal drainage pipe line under RCC flooring at gate no.-2 of the unit is going on. Photographs taken during visit and sampling memo prepared by NCT team and analysis report of sample collected by NCT team is uploaded here with as document. [402]-15/04/2022

~ RO Comments/Reply :Dist collector may be requested to seal the unit, & GEB to d/c single phase p/s also. Besides, we may jointly with NCT investigate further by digging for possibility of ghost connection, if any.-17/04/2022

**I recommend : g. Recommend Strict Action**

W.C Notings: As per xgn data.[402-DEE]~

## **Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance**

### **Compliance Observed in this Inspections.**

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
૩. મુલાકાત સમયે એકમમાં HCLથી ભરેલા 43 nos. of drums સ્ટોર કરેલા જોવા મળેલ જેમાંથી અમુક ડ્રમ્સ ઉપરથી ખુલ્લા હોવાથી એસિડિક ફ્યુમ્સ તેમાંથી બહાર નુકળતી જોવા મળેલ જેને તાત્કાલિક અટકાવવા માટે જરૂરી કાર્યવાહી કરવા જણાવેલ.	601845(31/03/21)	Still Pending
૪.મુલાકાત સમયે final treated w/w holding cum CETP disposal tank સાથે flexible pipe line with pump લગાવેલ જોવા મળેલ સદર બાબતે ખુલાસો કરવો.	601845(31/03/21)	Still Pending
૫. એકમને પાઠવવામાં આવેલ Direction orderનું પાલન કરવું.	601845(31/03/21)	Still Pending



# Gujarat Pollution Control Board

PCB Id: 26937

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

૧. આપના એકમની બહાર પસાર થતી GIDC storm water drainનાં upside of the unitમાં Blackish coloured domestic w/w having neutral pH જોવા મળેલ જ્યારે આપના એકમની પાછળની બાજુએ આવેલ દરવાજા પાસેથી storm water drainમાં acidic w/w થઇ જતું જોવા મળેલ. એકમની અંદર તપાસ કરતા plant shed માં આવેલ reaction vessel (3 KL capacity)માં, ETP ની Collection tankમાં અને final treated w/w holding cum CETP disposal tankમાં acidic w/w જોવા તેમજ flexible pipe line with pump from reaction vessel to final treated w/w holding cum CETP disposal tank અને ETP ની Collection tankમાં લગાવેલ જોવા મળેલ ઉપરોક્ત તમામ બાબતે ખુલાસો કરવો.	601845(31/03/21)	Still Pending
૨. મુલાકાત સમયે ઉપરોક્ત જણાવેલ વિવિધ જગ્યાએથી w/wનાં નમૂનાઓ પૃથ્થકરણ અર્થે એકત્ર કરેલ છે.	601845(31/03/21)	Still Pending
૧. આપના એકમની બહાર આવેલ સ્ટ્રોમ વોટર ડ્રેઈનની upstreamમાં Blackish Colourનું domestic w/w neutral જોવા મળેલ જ્યારે આપના એકમના પાછળની બાજુએ આવેલ દરવાજા પાસેથી સદર ડ્રેઈનમાં Acidic w/w થઇ જતું જોવા મળેલ સદર બાબતે સ્પષ્ટતા કરવી સદર ડ્રેઈનમાંથી w/wનો નમુનો પુથ્થકરણ અર્થે એકત્ર કરેલ છે.	600023(17/03/21)	Pending !! Reminded AGAIN
૨. મુલાકાત સમયે આપના એકમમાં ટેન્કરનં. GJ16X8412 માંથી Acidic Liquide material એકમમાં રહેલા Drumમાં ખાલી કરતા જોવા મળેલ. સદર બાબતે આધાર પુરાવા સાથે ખુલાસો કરવો. તેમજ GPCBની પરવાનગી વગર આવા પ્રકારની કોઈ પણ કામગીરી આ પ્રીમાઈસીસમાં કરવી નહિ.	600023(17/03/21)	Pending !! Reminded AGAIN
૪. મુલાકાત સમયે આપના એકમ વિસ્તારમાં ખુલ્લી જગ્યા પર @ ૩૦૦ જેટલા Drums વિવિધ મટીરીયલ ભરેલા જોવા મળે સદર Drumsમાં રાખેલ મટીરીયલ ની વિગતવાર માહિતી આધાર પુરાવા સહ રજુ કરવી અને Drums ને Secured storage Areaમાં રાખવા.	600023(17/03/21)	Pending !! Reminded AGAIN
૩. મુલાકાત સમયે આપના એકમ વિસ્તારમાં ૩૯ MT સ્ટેબલ બ્લીચીંગ પાઉડરની બેગો (25 kg cap) તેમજ ૨૧ MT જેટલો costic soda lye Drums માં (300kg cap) ભરેલો જોવા મળેલ સદર મટીરીયલ બાબતે જરૂરી આધાર પુરાવા સાથે શા માટે લાવવામાં આવે છે તેની સ્પષ્ટતા કરવી.	600023(17/03/21)	Pending !! Reminded AGAIN
૫. આપના એકમની આગળ થી પસાર થતી સદર ડ્રેઈનમાં અવારનવાર Acidic w/w જોવા મળે છે સદર બાબતે ચકાસણી કરવા માટે સદર ડ્રેઈન દેખાઈ તે રીતે CCTV Camera ની વ્યવસ્થા કરવી.	600023(17/03/21)	Pending !! Reminded AGAIN
૧. આજરોજ આપના એકમની મુલાકાત Meet Chemopharma Trader ને મોકલવામાં આવેલ Sodium Bromide Solution બાબતેનાં Specific reference માટે લેવામાં આવેલ. સદર બાબતે આપના જાણાવ્યા અનુસાર આપના એકમમાંથી ઉદભવતા Sodium Bromide Solution ને આપના દ્વારા Meet Chemopharma trader ખાતે નીકાલ કરવામાં આવેલ. આપની હયાત CCA માં સદર Sodium Bromide Solution નો ઉલ્લેખ નથી. તથા મુલાકાત સમયે એકમમાં આશરે ૭૦ નંગ ડ્રમ્સ Sodium Bromide Solution આપના જાણાવ્યા મુજબ (with nomenclature as MB-III ML), આશરે ૫૦ ડ્રમ્સ NaSH Solution, @ 7 drums Causitic lye, 1 drum n- Propyl bromide (NPBr) - al above drums 200 Lit each, 1 Carboy (50 Lit) NPBr, @ ૪૦ નંગ N- Propyl Alcohol (200 Lit each), 1 drum DMF (200 Lit Cap.) વગેરે જોવા મળેલ જે raw material list માં અમુક material દર્શાવેલ નથી જે બાબતે ખુલાસો કરવો તથા સદર Chemicals ના ઉપયોગ, generated Sodium Bromide Solution ના નીકાલ બાબતેની કોઈ દસ્તાવેહી પુરાવા રજુ કરેલ નથી તો આધાર સહ રજુ કરવા.	596104(12/02/21)	Pending !! Reminded AGAIN

17/04/2022

4/6 ( Through XGN )



# Gujarat Pollution Control Board

PCB Id: 26937

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

2. આપના દ્વારા Meet Chemopharma trader ને મોકલવામાં આવેલ Sodium Bromide Solution ના અંતિમ નીકાલ અંગે ખુલાસો કરવો.	596104(12/02/21)	Partial Compliance
3. મુલાકાત સમયે ઉત્પાદનની વિગતો, Sodium Bromide Solution generation-disposal data રજુ કરેલ નથી તો આ બાબતે ખુલાસો કરવો તથા છેલ્લા છ મહિનાના ઉત્પાદનની વિગતો આધાર પુરાવા સાથે રજુ કરવું.	596104(12/02/21)	Partial Compliance
4. આપના દ્વારા જણાવ્યા અનુસાર Organix નામે સદર Plot પર જ trading activity કરો છો તો તેની જરૂરી મંજૂરી માટેના દસ્તાવેજો રજુ કરેલ નથી જે જમા કરાવવા તથા Hazardous waste નું trading કરવું નહિ તથા Hazardous waste Managenemt Rules ની તમામ શરતોનું ચુસ્તપણે પાલન કરવું.	596104(12/02/21)	Partial Compliance



# Gujarat Pollution Control Board

PCB ID: 26937

( Inspection Report ) - Air, Water, Hazardous

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## Annexure Details - Air, Stack, Hazardous Waste & Samples PCB-ID: (26937)

### A Sample Details

### B Process Stacks

Sr	Stack attached to	Mts	Remark	Details of APCM	Probable Pollutants.
1	Chloro-Sulphonation	11	reactor m-2	SCR	SO2-40, HCL-15, CHI-9,

### C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	Boiler	10	NON IBR BABY BOILER CAP. 0.4 TPH	NO	N.A	Natural Gas	100 SCM/DAY	

### D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Spent Catalyst	I -28.2	0.024-M.T	COL, DSS, STO, TRA, DST
2	Spent Solvents	I -28.6	66.000-M.T	COL, REU, STO
3	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	12.000-M.T	COL, DCO, DSS, REU, STO, TRA
4	Chemical sludge from waste water treatment	I -35.3	1.200-M.T	COL, DSS, STO, TRA, DST

### E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	3,4 di amino benzophenone	2.000	2.000 - M.T	0.000	
2	medendazole IP/BP/USP	2.000	2.000 - M.T	0.000	

### F Raw material :

### G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 6.000	WWG : 6.000	Water Source	Remark
1	Boiler Feed	0.500	0.100	Tankers	
2	Cooling Water	1.000	0.000	Tankers	
3	Domestic Purpose	1.000	1.000	Tankers	
4	Mnfg Process	3.000	4.400	Tankers	
5	Others .....	0.500	0.500	Tankers	for APCM

### H Solid Waste

Inspection Team : L.U.Katariya, SSA

**I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.**

Signature By (L.U. Katariya, SSA)



**NARMADA CLEAN TEST**

(A subsidiary of GIDC)

Surti Bhagor, Nr. Gujarat Gas Office, Umarwada Road, Ankleshwar - 393 001

Tele : (02646) 645285, 645635, E-mail : info@nctc.co.in

**SAMPLING MEMO**

COMPANY'S NAME & ADDRESS : SHchem corporation  
Plot no. 12/4001  
GIDC Park

DATE OF SAMPLING : 15/04/2022  
TIME OF SAMPLING : 02:38

PERSON CONTACTED :

**OBSERVATION**

- 1) HOLDING TANK MAN HOLE OPEN :  YES  NO
- 2) WHETHER DRAIN VALVE OF SAMPLING BOTTLE WAS OPEN PREVIOUSLY :  YES  NO
- 3) SAMPLE TAKEN FROM SAMPLING BOTTLE IN PRESENCE OF CO'S REPRESENTATIVE :  YES  NO
- 4) ANY MIS OPERATION (S) OBSERVED WITH HOLDING TANK :  YES  NO
- 5) BUCKET WASHED BEFORE SAMPLING :  YES  NO
- 6) PRESERVATIVE ADDED AND pH CHECKED TO COD & NH3-N BOTTLE (BOTTLE NO. 008344)  YES  NO  
01/4/22
- 7) NO PRESERVATIVE ADDED IN "pH" BOTTLE (BOTTLE NO. 006343)  YES  NO  
01/4/22

**REMARKS:** Unauthorized discharge into storm water line

આભારીય દરમિયાન અમને ~~અહીં~~ SHchem corporation ની યુનિટમાં ગરમ પાણી પાસપુ ફાટી રહેતા પાટ્ટા નીચેમાં આવાજ જણાવ્યું હતું. જેનું કારણ અમને સંતોષાવવા કશું નહોતું હો. કંપનીના શીફ્ટ સુપરવાઇઝર બાલકાલા અમને એમ કહેવું કે હું આના સંબંધમાં બાલકાલા આવાજ સાંભળી કહીને તે મોકાસ વર્કી રહેતા અને કોઈ પણ કંપની શીફ્ટ સુપરવાઇઝર આવાજ ન હતું. આમ છતાં G.P.C.B ની સાથે આવાજ સાંભળી પિચીર હતા કંપનીમાં એક પણ આવાજ બધા મળેલ ન હતા, અને ~~અહીં~~ આવાજ અમને અમને બાલકાલા અમને બાલકાલા પુષ્ટિ કરતાં તેમાંથી અમને સાંભળ્યું હતું.

SIGN. OF COMPANY'S REPRESENTATIVE :  
NAME :

SIGN. OF NCT REPRESENTATIVE : mathandaa  
NAME : Rakesh Patel

MEMO NO. : 87



## NARMADA CLEAN TECH

(A subsidiary of GIDC)

NCT/MIAR/2022/APR/N- 328

Date: 16-Apr-22

To,  
Schem Corporation  
Plot No.: A-2/4001, G.I.D.C Estate  
Ankleshwar: 393002

### Sub: Analytical Report

Kindly find here with the Analytical Report.

Date & Time of the sampling :- 15-Apr-22 Time: 02:38  
Sampling location :- Unauthorized discharge into storm water line.  
Sampling done by :- NCT

### ANALYTICAL REPORT

Sr. No.	Parameter	Results
1	Physical Appearance	Almost colourless turbid liquid and strong odour.
2	pH at Room Temperature	8.32
3	Chemical Oxygen Demand mg/lit.	36400
4	Total Dissolved Solid mg/lit.	25100
5	Suspended Solid mg/lit.	4700
6	Total Solid mg/lit.	29800
7	Ammonical Nitrogen mg/lit.	265

Remarks:

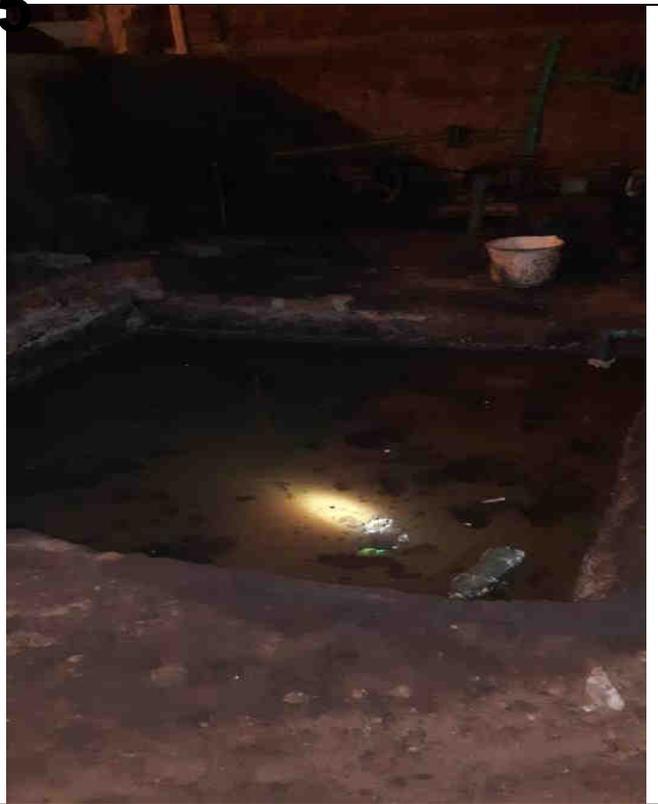
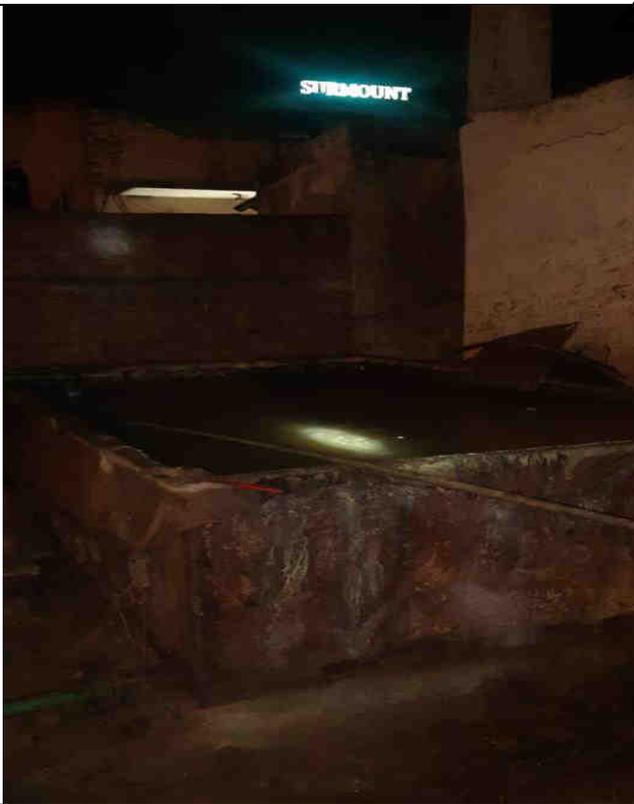
For Narmada Clean Tech.

*Dipali Mehta*

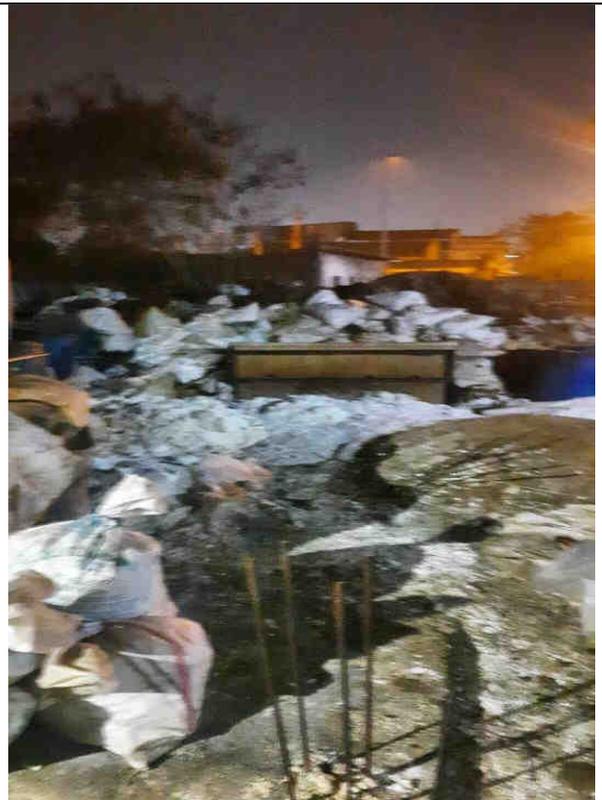
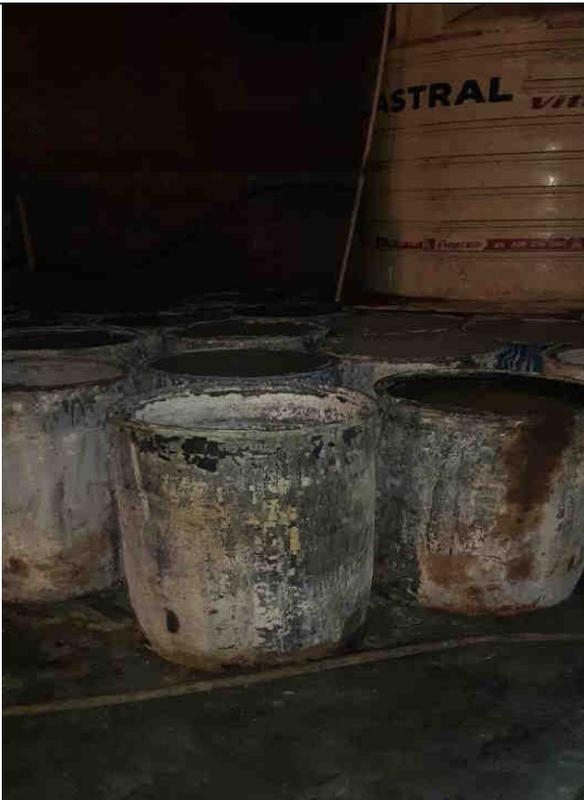
Dipali Mehta  
Sr.Executive-QCD

Note: Joint analysis will be entertained within 15 days from the date of sampling

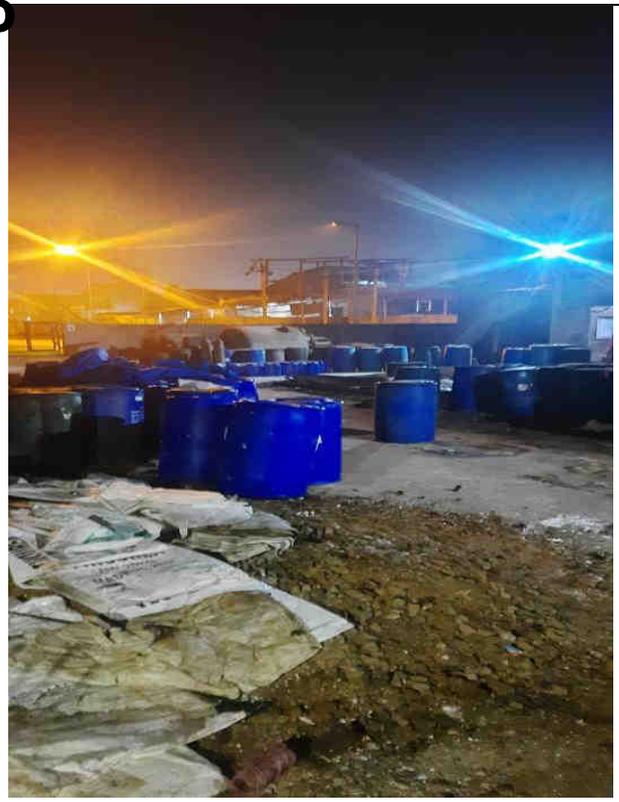
Surti Bhagor, Nr. Gujarat Gas Office, Umarwada Road, Ankleshwar - 393 001, Dist. Bharuch (Gujarat)



Both tanks of ETP are found full generated industrial effluent.

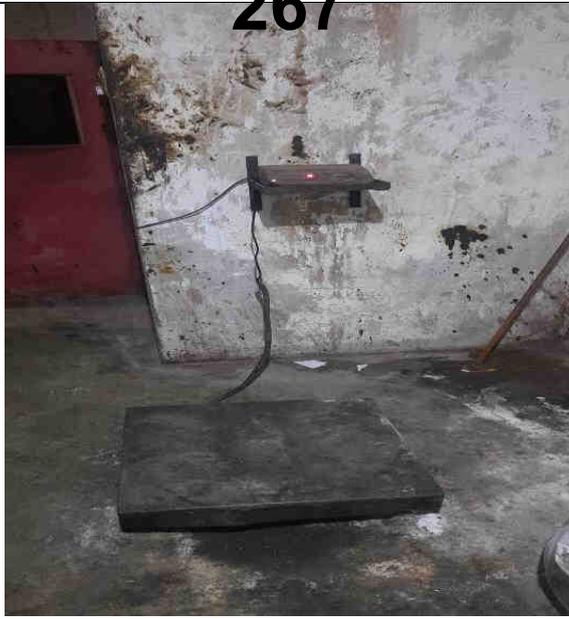


White coloured chemical contaminated empty open mouth drums are found stored within premises in open and white coloured chemical/waste powder is also observed dumped on open land within premises in haphazard manner.



Huge nos. of drums is found filled with various materials without identification/markings are found stored within unit premises in open as well as in plant shed in haphazard manner.

267



Provided weighing scale system is found in operation.



# Gujarat Pollution Control Board

Annexure-R11

PCB Id: 26937

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

**1 Industry Details Shchem Corporation**

Outward No: 39393-12/07/2022

Email : shchem@yahoo.com PLOT NO:4001/A-2,GIDC ANKLESWAR,  
 Telephone : 0000000000000000 ANKLESHWAR - 393002  
 DIST : Ankleshwar, TAL : Ankleshwar, SIDC : Ankleshwar  
 Inspection Id : 676499 ( Routine Visit ) Ro Name : Ankleshwar

**2 Type / Scale / Sector / Status :** RED / SMALL / Pharmaceuticals / In Operation**3 Inspection Dt & Time :** 02/07/2022 16:15 / Air , Water , Hazd **Person Contacted :** Mr. Devesh Desai, Accountant**4 Env Audit Detail :** Sch : N.A , , Year : , On Dt :

Commissioned Dt : 25/01/1985 Production Start Dt : 25/01/1985 Applicability of CRZ Rules : No

**5 Water Consumption in Kilo Lts Per Day** Ind : 5.000 Dom : 1.000 **Borewells:** 0**6 Waste Water generation / Discharge (klpd) :** Ind : 5.000 Dom : 1.000 **Tubewells:** 0**7 Consumer No.(Electric Meter):** Source of Water Supply: Tankers**8 Disposal Mode of Industrial / Domestic :** Zero Discharge / Irrigation**9 Discharge Pt / Final Receiving Body (Ultimate):** CETP (ETL) Member / No generation of industrial wastewater**10 Status of water consent Under the Water Act,1974:** AWH-95266-02/06/2023 Last Inward:139361-03/06/2018[GRT]**11 Effluent Treatment plant (ETP) : Units, if provided and status :**

ETP Details : P-Collection Cum Equalization,P-Collection Tank

**12 Whether Industry is a member of CETP ?** No**13 Boilers=1 , DG Sets=0 , Flue Gas =1, Process =1 , ETP Cap = 10 , Capacity of All =**

APCM Details : Scrubber  
 Fuel Used : Natural Gas  
 Stack Attached to : Boiler

**14 TSDF Name :** B.E.I.L, Ankleshwar [14983]**15 Lab Charges Pending :** Rs. 42535.00 **Water Cess Charges Pending :** NIL**16 Last Env. Form V : 2019-2020** **Water Cess Return :** 2017-2018 **HW Monthly Return :** 2020-99**17 Last 3 Legal Action :**

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
14/10/2020	DIR	10/11/2020	33A,O15,	581437	DIR	REV	572954
25/05/2018	REV	21/06/2018	PER,	481903	REV	DIR	458957
28/02/2018	DIR	20/04/2018	33A,IMM,	470815	DIR	ROU	452487

**Monthly Patrak Data :** Last Return : 202011 **HAZD Waste Disposal :** NO DATA

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 541, ETP - 0, APCM - 0	Meter Reading - 0, Kilo Litre - 15	Meter Reading - 0, Kilo Litre - 0



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## General Observation

a	- Is the Industry in Operation ??	Yes	
a	- R.O File No	ID:26937	
b	- <b>Industry Operating without CCA</b>	No.	Having valid CCA of the Board
c	- <b>Has Production exceeded (last 3 MTHs) than CCA-Qty</b>	No.	
d	- <b>Any products-NOT in CCA, manufactured-Last 3 MTHs</b>	No.	
e	- <b>Foul Odour/Fugitive Emission/Bye Pass in Premises ??</b>	No.	
f	- Industry Name CHANGED in recent times ??	No.	
g	- <b>Has Regn with CETP or TSDF expired ??</b>	No.	
h	- Seperate Energy Meter for A.P.C.M ?	No.	
h	- Provision of any STAND-BY Pump ??	No.	

## Air Related

a	- <b>Fuel Type confirmitive with CCA ?</b>	Yes	
b	- <b>Av. Fuel Consumption EXCEEDING CCA limits</b>	No.	
c	- <b>APC Measures confirmitive with CCA conditions ??</b>	No.	
d	- ALL APCMs are in operation	No.	
e	- SMF availability	Inadequate	
f	- <b>Thick Smoke observed in Flue Gas/Processes ??</b>	No.	
g	- <b>ph of Scrubbing Media as per requirement ??</b>	Yes	
h	- Ultimate Disposal of Scrubbing Media	N.A	
i	- Nos of Samples : Stack & Ambient	0, 0	

## GEM

18	- Where Authorization Under BMW Rules 2016 obtained ? Provide Authorization No. / Date	No.	
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## Haz Waste Related

a	- <b>Haz waste Catg confirmitive with CCA</b>	No.	
b	- <b>H.W generation exceeding CCA limits</b>	Yes	
c	- <b>Collection, Storage, Treatmnt, Disposal Facility Adequate ??</b>	No.	
d	- Reusing or Recycling of Haz Waste by Industry ?	No	
e	- LogBook / XGN Manifests / Disposal Records TALLYING ??	Not At All	
f	- Stock of Haz-Waste @ premises/Whether EXCESS ?	As per crux.	
g	- <b>Recycler/ Actual user has valid Authorization under rules 6 or 9 of HOWR-2016?</b>	No.	
h	- <b>Installed capacity of the plane based on machinery installed (Capacity of Machine, No. of Batch/Day, Annual Capacity)</b>	-	
i	- <b>Technical capability and equipment complying with the SOP/Guideline?</b>	No.	
j	- <b>Is unit complying the conditions gives in SOP/Guidelines?</b>	No.	
k	- <b>Facility is adequate for the applied process</b>	No.	
l	- <b>Passbook is maintained?</b>	No.	
m	- <b>Details of PLI, if applicable</b>	-	
n	- <b>Details of safety specs provided by the facility</b>	-	
o	- <b>Seperate storage area for Haz. Waste for the utilization or generation from the process is provided?</b>	No.	
p	- <b>Quantity of Hazardous waste procured as per CCA?</b>	No.	

## Water Parameter

b	- Source of Water Supply	Tankers	
c	- <b>W.W.G is EXCEEDING the CCA Limits</b>	Yes	
d	- <b>W.W Disposal as per the Consent Conditions ?</b>	No.	
e	- Was the ETP in operation ?	No	



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f	-	Treatment System ADEQUATE to handle existing effluent	Repair/Main Reqd	
g	-	Did u observe ANY ILLEGAL Discharge ??	Yes	
h	-	Nos of Samples collected	04	

## Remarks :

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

## Site Observations during Inspection , PCB-ID: ( 26937 )

This unit is visited with reference to periodically routine monitoring programme. Unit has obtained CC&A (AWH-95266) of the Board and is valid up to 02/06/2023 for the manufacturing of products mentioned there in CCA order. Board has issued closer directions under section 33-A of water Act vide letter no. GPCB/ANK/CCA-977/ID-26937/572954, dated-10/11/2020, which is till date not revoked. Detail visit report along with photographs and 3-day notice is uploaded here with as document file. [402]-04/07/2022 ~ RO Comments/Reply :Strict Action recommended.-12/07/2022

I recommend : g. Recommend Strict Action

W.C Notings: -----[402-DEE]~

## Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

8. મુલાકાત સમયે એકમમાં પાણી સપ્લાય તથા પાવર સપ્લાય કપાયો હોય તેવું જોવા મળેલ નથી સદર બાબતે ખુલાસો કરવો.

12. મુલાકાત દરમ્યાન કુલ ચાર નંગ w/w સેમ્પલ્સ તથા એક હેઝાર્ડ વેસ્ટનું સેમ્પલ એકત્ર કરેલ છે.

11. એકમ વિસ્તારમાં હાઉસકિપીંગ ખુબ જ નબળુ હોય તથા ખુલ્લી જમીન પર કચરાના ઢગલાઓ જોવા મળેલ. સદર બાબતે એકમ વિસ્તારમાં હાઉસકિપીંગ સુધારવું.

7. મુલાકાત સમયે એકમ વિસ્તારમાં ૨૨૦ નંગ બેગ્સ (25 kg each) Thiourea, ૧૮૦ નંગ બેગ્સ (50 kg each) soda ash HDPE તથા ૨૦ નંગ drums (200 litter each) Benzyl chloride ભરીની સંગ્રહ ધ્યાને આવેલ સદર બાબતે ખુલાસો કરવો.

10. મુલાકાત સમયે એકમ વિસ્તારની બાજુમાં ઈટીપી વિસ્તાર તરફ ૨૦ નંગ HDPE drums (200 litter each) આલકલાઈન પીએચ ધરાવતા w/w ભરેલા જોવા મળેલ જે ઉપરથી ખુલ્લા મોઢાના હોવાથી હાલની વરસાદની ઋતુને લીધે તેમાંથી w/w ઓવરફ્લો થઈને જમીન ઉપર ઢોળાયેલ જોવા મળેલ અને જે અંતે એકમ વિસ્તારની બહાર આવેલ GIDC storm water drainમાં જાય છે. સદર બાબતે ડ્રમ્સને covered storage વિતારમાં સંગ્રહ કરવા જેથી કંટામીનેટેડ w/w એકમની બહાર જતું અટકે.

9. મુલાકાત સમયે છેલ્લા ત્રણ મહિનાના પ્રોડક્શન, Fuel Consumption, પાણી વપરાશ,વેસ્ટ વોટર જનરેશન/નિકાલ, હેઝાર્ડસ વેસ્ટ જનરેશન/સ્ટોક/નિકાલ વગેરેની વિગતો રજુ કરેલ નથી જે આધારસહ રજુ કરવી.



6. મુલાકાત સમયે એકમ વિસ્તારની બધી જ જગ્યાએ alkaline w/wના પોન્ડીંગ તથા patches જોવા મળેલ જે બાબતે સુધારો કરવો.

5. એકમમાં ઉદભવતા ઓ. ગંદા પાણીને કોઇપણ જાતની ટ્રીટમેન્ટ કર્યા વગર flexible pipe line મારફતે એકમની બહાર નિકાલ થાય છે તે તાત્કાલીક બંધ કરવો અને તેનો નિયમાનુસાર નિકાલ કરવો.

4. મુલાકાત સમયે એકમમાં આવેલ ઈટીપીની કલેક્શન ટેંકમાં alkaline pH (@10 on pH strip) ધરાવતું ઓ. ગંદુ પાણી ભરેલું જોવા મળેલ જ્યારે ઈટીપીના બાકીના એકમો સાથે કોઇપણ પ્રકારના પાઈપ લાઈન કનેક્શન જોવા મળેલ નથી અને સદર એકમો બંધ હાલતમાં idle conditionમાં જોવા મળેલ. વધુમાં સદર કલેક્શન ટેંકમાં ઇલેક્ટ્રીક મોટર પમ્પ સાથે HDPE flexible pipe line લગાવેલ જે એકમના પાછળના ભાગમાં આવેલ ખુલ્લા વિસ્તારમાં પડેલા Haz. Wasteની નીચેથી પસાર કરીને એકમની બહાર w/w નો નિકાલ થાય તેવી વ્યવસ્થા કરેલી જોવા મળેલ અને મુલાકાત સમયે એકમની બાઉન્ડ્રી વોલમાં બનાવેલ Hole (કાણા) મારફતે સદર alkaline pH (@10 on pH strip) w/w એકમની બહાર કાઢેલું હોવાથી એકમની બહાર પણ alkaline w/wનું પોન્ડીંગ જોવા મળેલ જે અંતે એકમની બાજુમાંથી પસાર થતી GIDC storm water drainમાં જાય છે.

3. એકમ વિસ્તારની પાછળના ભાગે બોઇલર હાઉસની બાજુમાં સફેદ રંગ અને આલ્કલાઈન પીએચ માત્રા ધરાવતો Haz. Waste loose conditionમાં અને ખુલ્લી જમીન પર સંગ્રહ કરેલો જોવા મળેલ અને હાલની વરસાદની ઋતુને લીધે તેમાંથી leach out થઈને કંટામીનેટેડ વેસ્ટ વોટરનું પોન્ડીંગ ભરાયેલું જોવા મળેલ. આમ સદર Haz. Waste કઈ કેટેગરીનો છે તે બાબતની જાણ આધારસહ કરવી અને સદર Haz. Wasteને dedicated covered storage વિતારમાં સંગ્રહ કરી તેનો નિયમાનુસાર નિકાલ કરવો.

2. મુલાકાત સમયે એકમ વિસ્તારમાં ઘણી બધી માત્રામાં વિવિધ પ્રકારના મટીરીયલ્સ ભરેલા ડ્રમ્સ ખુલ્લામાં તેમજ પ્લાંટ શેડમાં કોઇપણ જાતના identification/record વગર રાખેલા જોવા મળેલ. સદર બાબતે ડ્રમ્સમાં ક્યા ક્યા મટીરીયલ્સ ભરેલા છે અને તેનો કેટલો સ્ટોક છે તે બાબતનો રેકોર્ડ આધારસહ રજુ કરવો.

1. મુલાકાત સમયે એકમમાં વિવિધ reactors (૫ નંગ રીએક્ટર્સ) પૈકી એક SSR તથા એક GLR reactorમાં medendazole crude નું ઉત્પાદન થતું જોવા મળેલ તેમજ એકમમાં આવેલ cooling tower તથા boiler કાર્યરત જોવા મળેલ. આમ આપના એકમને બોર્ડ દ્વારા આપવામાં આવેલ closer directions ઓર્ડરનું ઉલ્લંઘન કરીને ઉત્પાદન કાર્ય કરવામાં આવે છે. સદર બાબતે ઉત્પાદન કાર્ય તાત્કાલીક બંધ કરવું અને closer directions નું ચુસ્તપણે પાલન કરવું.

## Compliance Observed in this Inspections.



# Gujarat Pollution Control Board

PCB Id: 26937

( Inspection Report ) - Air, Water, Hazardous

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Instructions in Previous Visits and Reply	Insp Det	Instruction Status
૩. મુલાકાત સમયે એકમમાં HCLથી ભરેલા 43 nos. of drums સ્ટોર કરેલા જોવા મળેલ જેમાંથી અમુક ડ્રમ્સ ઉપરથી ખુલ્લા હોવાથી એસિડિક ફ્યુમ્સ તેમાંથી બહાર નુકળતી જોવા મળેલ જેને તાત્કાલિક અટકાવવા માટે જરૂરી કાર્યવાહી કરવા જણાવેલ.	601845(31/03/21)	Still Pending
૪. મુલાકાત સમયે final treated w/w holding cum CETP disposal tank સાથે flexible pipe line with pump લગાવેલ જોવા મળેલ સદર બાબતે ખુલાસો કરવો.	601845(31/03/21)	Still Pending
૫. એકમને પાઠવવામાં આવેલ Direction orderનું પાલન કરવું.	601845(31/03/21)	Still Pending
૧. આપના એકમની બહાર પસાર થતી GIDC storm water drainનાં upside of the unitમાં Blackish coloured domestic w/w having neutral pH જોવા મળેલ જ્યારે આપના એકમની પાછળની બાજુએ આવેલ દરવાજા પાસેથી storm water drainમાં acidic w/w થઇ જતું જોવા મળેલ. એકમની અંદર તપાસ કરતા plant shed માં આવેલ reaction vessel (3 KL capacity)માં, ETP ની Collection tankમાં અને final treated w/w holding cum CETP disposal tankમાં acidic w/w જોવા તેમજ flexible pipe line with pump from reaction vessel to final treated w/w holding cum CETP disposal tank અને ETP ની Collection tankમાં લગાવેલ જોવા મળેલ ઉપરોક્ત તમામ બાબતે ખુલાસો કરવો.	601845(31/03/21)	Still Pending
૨. મુલાકાત સમયે ઉપરોક્ત જણાવેલ વિવિધ જગ્યાએથી w/wનો નમૂનાઓ પૃથ્થકરણ અર્થે એકત્ર કરેલ છે.	601845(31/03/21)	Still Pending
૧. આપના એકમની બહાર આવેલ સ્ટ્રોમ વોટર ડ્રેઈનની upstreamમાં Blackish Colourનું domestic w/w neutral જોવા મળેલ જ્યારે આપના એકમના પાછળની બાજુએ આવેલ દરવાજા પાસેથી સદર ડ્રેઈનમાં Acidic w/w થઇ જતું જોવા મળેલ સદર બાબતે સ્પષ્ટતા કરવી સદર ડ્રેઈનમાંથી w/wનો નમુનો પૃથ્થકરણ અર્થે એકત્ર કરેલ છે.	600023(17/03/21)	Pending !! Reminded AGAIN
૨. મુલાકાત સમયે આપના એકમમાં ટેન્કરનં. GJ16X8412 માંથી Acidic Liquide material એકમમાં રહેલા Drumમાં ખાલી કરતા જોવા મળેલ. સદર બાબતે આધાર પુરાવા સાથે ખુલાસો કરવો. તેમજ GPCBની પરવાનગી વગર આવા પ્રકારની કોઈ પણ કામગીરી આ પ્રીમાઈસીસમાં કરવી નહિ.	600023(17/03/21)	Pending !! Reminded AGAIN
૪. મુલાકાત સમયે આપના એકમ વિસ્તારમાં ખુલ્લી જગ્યા પર @ ૩૦૦ જેટલા Drums વિવિધ મટીરીયલ ભરેલા જોવા મળે સદર Drumsમાં રાખેલ મટીરીયલ ની વિગતવાર માહિતી આધાર પુરાવા સહ રજુ કરવી અને Drums ને Secured storage Areaમાં રાખવા.	600023(17/03/21)	Pending !! Reminded AGAIN
૩. મુલાકાત સમયે આપના એકમ વિસ્તારમાં ૩૯ MT સ્ટેબલ બ્લીચીંગ પાઉડરની બેગો (25 kg cap) તેમજ ૨૧ MT જેટલો costic soda lye Drums માં (300kg cap) ભરેલો જોવા મળેલ સદર મટીરીયલ બાબતે જરૂરી આધાર પુરાવા સાથે શા માટે લાવવામાં આવે છે તેની સ્પષ્ટતા કરવી.	600023(17/03/21)	Pending !! Reminded AGAIN
૫. આપના એકમની આગળ થી પસાર થતી સદર ડ્રેઈનમાં અવારનવાર Acidic w/w જોવા મળે છે સદર બાબતે ચકાસણી કરવા માટે સદર ડ્રેઈન દેખાઈ તે રીતે CCTV Camera ની વ્યવસ્થા કરવી.	600023(17/03/21)	Pending !! Reminded AGAIN



# Gujarat Pollution Control Board

PCB Id: 26937

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

## Annexure Details - Air, Stack, Hazardous Waste & Samples PCB-ID: (26937)

### A Sample Details

Sr	Act	Ph/Temp/Air Sampled	Time	Type	Sampling Point	Col-Cond
1	W-12	@ 10 on ph strip / 31	1620-1620	REP	w/w sample collected from ponding of alkaline w/w outside of the unit premises near boundary wall ~	Brown
2	W-12	@ 10 on ph strip / 31	1630-1630	REP	w/w sample collected from ponding of alkaline w/w within the unit premises. ~	Brown
3	W-12	@ 10 on ph strip / 31	1635-1635	REP	untreated w/w sample collected from the collection tank of etp. ~	Yellow
4	W-12	@ 10 on ph strip / 31	1645-1645	REP	w/w sample collected from alkaline w/w ponding created due to leach out from stored haz. waste ~	Whit-turbid
5	H-7	-- / --	1650-1650	REP	haz. waste sample collected from the heap of haz. waste stored on open land within unit premises. ~	-

### B Process Stacks

Sr	Stack attached to	Mts	Remark	Details of APCM	Probable Pollutants.
1	Chloro-Sulphonation	11	reactor m-2	SCR	SO2-40, HCL-15, CHI-9,

### C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	Boiler	10	NON IBR BABY BOILER CAP. 0.4 TPH	NO	N.A	Natural Gas	100 SCM/DAY	

### D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Spent Catalyst	I -28.2	0.024-M.T	COL, DSS, STO, TRA, DST
2	Spent Solvents	I -28.6	66.000-M.T	COL, REU, STO
3	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	12.000-M.T	COL, DCO, DSS, REU, STO, TRA
4	Chemical sludge from waste water treatment	I -35.3	1.200-M.T	COL, DSS, STO, TRA, DST

### E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	3,4 di amino benzophenone	2.000	2.000 - M.T	0.000	
2	medendazole IP/BP/USP	2.000	2.000 - M.T	0.000	

### F Raw material :

### G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 6.000	WWG : 6.000	Water Source	Remark
1	Boiler Feed	0.500	0.100	Tankers	
2	Cooling Water	1.000	0.000	Tankers	
3	Domestic Purpose	1.000	1.000	Tankers	
4	Mnfg Process	3.000	4.400	Tankers	
5	Others .....	0.500	0.500	Tankers	for APCM

### H Solid Waste

Inspection Team : MS. ALPA AMRUTBHAI VASAVA - L.U. Katariya, SSA

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

Signature By (MS. ALPA AMRUTBHAI VASAVA )

12/07/2022

6/6 ( Through XGN )

<b>Name &amp; address of unit</b>	Shchem Corporation (PCB ID-26937) 4001/A-2,GIDC ANKLESWAR Tal. Ankleshwar Dist. Bharuch.
<b>Date &amp; Time of Inspection</b>	02/07/2022, 16:15 hrs.
<b>Person contacted</b>	Mr. Devesh Desai, Accountant
<b>Name &amp; Designation of Inspection officer</b>	A.A.Vasava (AEE) L.U.Katariya (SSA)
<b>Observation &amp; relevant information:</b>	
<p>This unit is visited with reference to periodically routine monitoring programme. Unit has obtained CC&amp;A (AWH-95266) of the Board and is valid up to 02/06/2023 for the manufacturing of products mentioned there in CCA order. Board has issued closer directions under section 33-A of water Act vide letter no. GPCB/ANK/CCA-977/ID-26937/572954, dated-10/11/2020, which is till date not revoked.</p> <p>During visit production plant is found in operation and manufacturing process for the production of medendazole crude in provided SSR &amp; GLR reactors are going on. During visit provided natural gas fired boiler and cooling tower is also found in operation and thus unit is not comply the above mentioned closer order and hence they are instructed to comply the closer order immediately. Power supply and water supply is also found continue hence they are instructed to clarify for the same. Provided scrubber system attached with process vent of reaction vessels are found corroded and not in operational condition.</p> <p>Huge nos. of drums (200 litter of each) are found filled with various unknown materials without any identification/markings in open land within premises as well as in plant shed also hence they are instructed to mark all the drum and submit record of the same material filled in drums.</p> <p>Huge quantity of white coloured loose Haz. Waste (process waste) heaps as well as packed in bags are found stored on open kuchcha land and alkaline (@ 10 pH on pH strip) containing w/w is being leach out from the stock of Haz. Waste and hence one ponding of alkaline w/w is created on kuchcha land within premises. Hence unit is instructed to provide dedicated covered Haz. Waste storage area for the storage of Haz. Waste, store the Haz. Waste in it and dispose the same as per permission of the Board.</p> <p>Unit has provided primary ETP consisting of collection cum neutralization u/g tank, filter nutch and final treated w/w holding u/g tank for the treatment of generated industrial w/w. During visit except collection tank other units of ETP is found not connected with effluent conveying pipe lines and are found non working condition. During visit collection tank of ETP is found ½ filled with alkaline (@10 pH on pH strip) w/w. They have provided one electric motor pump with flexible pipe line up to the open land at backside of the unit as disposal facility for untreated w/w disposal at the backside of unit which is ultimately goes outside of the unit premises through provided hole in boundary wall. Pondings of alkaline w/w is observed outside of the unit premises near boundary wall as well as within the unit premises which is finally goes in to GIDC storm water drain leading to Amlakhadi. Hence they are instructed to stop the disposal of alkaline w/w outside the unit premises and dispose the same as per permission of the Board.</p> <p>All over the unit premises is found with alkaline waste water or patches of disposal of alkaline w/w. hence they are instructed to improve housekeeping within unit premises. Open mouth 20 nos. of drums (200 litter each) are found filled with alkaline w/w and is found spilled on the ground due to the overflows from the drums which is finally goes outside of the unit premises as runoff water hence they are instructed to store the drums in a covered area.</p> <p>During visit 220 nos. of bags (25 kg each) of Thiourea, 180 nos. of bags (50 kg each) of soda ash and 20 nos. of drum (200 litter each) of benzyl chloride is found stored within premises hence they are instructed to clarify for the same.</p> <p>Four nos. of w/w samples are collected from (1) W/w sample collected from ponding of alkaline w/w outside of the unit premises near boundary wall, (2) W/w sample collected from ponding of alkaline w/w within the unit premises, (3) w/w sample collected from the collection tank</p>	

of ETP and (4) W/w sample collected from alkaline w/w ponding created due to leach out from stored Haz. Waste. One Haz. Waste sample is collected from the heap of Haz. Waste stored on open land within unit premises for analysis purpose as motioned in sample detail.

Unit has not furnished detail for the production, water consumption, waste water generation/disposal, Haz. Waste generation/disposal for the last three months and present stock of Haz. Waste hence they are instructed to submit the same detail. 3-day notice is issued to contacted person with written instructions. 3-day notice, photographs taken during visit is attached here with.

*L.U. Katariya*

L.U. Katariya  
SSA

*A.A. Vasava*

A.A. Vasava  
AEE

Photographs



One Hole provided in boundary wall for disposal of w/w and Alkaline w/w ponding is observed outside of the unit premises.



Alkaline w/w ponding is observed within the unit premises.



White coloured loose Haz. Waste heaps as well as packed in bags are found stored on open kuchcha land



Alkaline (@ 10 pH on pH strip) containing w/w is being leach out from the stock of Haz. Waste and hence ponding of alkaline w/w is created on kuchcha land within premises.



Collection tank of ETP with Electric motor pump with flexible pipe line up to the open land at backside of the unit as disposal facility for untreated w/w disposal



Heaps of other waste found stored on open land within unit premises

Provided cooling tower is found in operation





Huge nos. of drums (200 litter of each) are found filled with various unknown materials without any identification/markings in open land within premises as well as in plant shed also.



During visit 220 nos. of bags (25 kg each) of Thiourea, 180 nos. of bags (50 kg each) of soda ash and 20 nos. of drum (200 litter each) of benzyl chloride is found stored within premises.



Open mouth 20 nos. of drums (200 litter each) are found filled with alkaline w/w and is found spilled on the ground due to the overflows from the drums.



Digital thermometers attached with operational GLR & SSR reactors are found in operation



# GUJARAT POLLUTION CONTROL BOARD

Regional Office - Ankleshwar Cleaner Technology Development Centre Building (ARAIL),  
1st Floor, Plot No. 1501, GIDC Estate, Ankleshwar - 393 002, Dist. Bharuch (Gujarat)  
Ph. No. : (02646) 222933 E-mail id : ro-gpcb-anki@gujarat.gov.in

## તપાસ માટે દાખલ થવાની સૂચના (નોટીસ)

નંબર : 20937

તારીખ : 02/07/2022

પાણી અધિનિયમ 1974ની કલમ-23, હવા અધિનિયમ 1981ની કલમ-24 અને પર્યાવરણ (સુરક્ષા) અધિનિયમ - 1986ની કલમ-10 હેઠળ અમોલ મગેલ સત્તાની રૂએ અમે નીચે સહી કરનાર અમોલ જરૂરી લાગે તેની સહાય લઈને તમામ સમયે નીચેના હેતુઓ માટે આપની જગ્યામાં દાખલ થવાનો અને તપાસ કરવાનો અધિકાર ધરાવીએ છીએ.

- (1) અમોલે સોંપેલા રાજ્ય બોર્ડ/કેન્દ્ર સરકારનાં કાર્ય બજાવવાના હેતુ માટે,
- (2) આવા કોઈ કાર્યો બજાવવાના છે કે કેમ અને તેમ હોય તો કઈ રીતે તે બજાવવાના છે અથવા આ અધિનિયમ અથવા તે હેઠળ કરેલા નિયમોની અથવા આ અધિનિયમ હેઠળ બજાવેલી કોઈ નોટીસની, કરેલા કોઈ દુરમની, આદેશની અથવા આપેલા કોઈ અધિકારપત્રની કોઈ જોગવાઈનું પાલન કરવામાં આવી રહ્યું છે કે પાલન કરવામાં આવ્યું છે કે કેમ તે નક્કી કરવાના હેતુ માટે,
- (3) કોઈ સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય કોઈ મહત્વની વસ્તુની તપાસ કરવા અને તેની કસોટી કરવાના હેતુ માટે અથવા જે જગ્યામાં તેને એમ માનવાને કારણ હોય કે આ કાચઢા કે તે હેઠળ કરેલા નિયમો મુજબ કોઈ ગુનો કરવામાં આવ્યો છે, અથવા થવાની તૈયારીમાં છે, તેવી કોઈ જગ્યાની ચકાસી લેવા માટે અને તેને એમ માનવાને કારણ હોય કે આ કાચઢા કે તે હેઠળ કરેલ નિયમો હેઠળ શિક્ષાપાત્ર કોઈ ગુનો કર્યાનો પુરાવો, તેવા સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય કોઈ મહત્વની વસ્તુ કબજે લેવા માટે અમે નીચે જણાવેલ સમયે દાખલ થઈએ છીએ.

ઉદ્યોગ/કારખાનામાં દાખલ થવાનો સમય : સવારના/સાંજના 16:15 તા. 02 / 07 / 20 22

અમારી સાથે સહાય માટે નીચેની વ્યક્તિઓ પણ છે.

M73

1. L. U. Katoriya (SSA)
2. \_\_\_\_\_
3. \_\_\_\_\_

પ્રતિ,

M/s. Shchem Corporation

Plot No.: 4001/A-2

GIDC Ankleshwar

Dist: Bharuch

નકલ મગેલ છે.

Devash Desai

આ સૂચના (નોટીસ) મેળવનારની સહી :-

Mr. Devash Desai  
(Accountant)

સહી :-

A. A. Vasava

અધિકારીનું નામ :-

A. A. Vasava

હોદ્દો :-

AEE



ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ, પ્રાદેશિક કચેરી, અંકલેશ્વર

નોટીસ

આપના એકમની આજ મુલાકાત દરમ્યાન પર્ષોવરણીય કાચકાચો સંદર્ભે ગંભીર પ્રકારની ગુટીઓ/કાચિઓ નોવા/ગણવા મળેલ છે, જે આધારે પગલાં લેવા પહેલાં તુરંતી ન્યાયાચના સિદ્ધાંત મુજબ આપને સાંભળવાની તક પુરી પાડવાના હેતુથી નીચે જણાવેલ મુદ્દાઓ/સુચનાઓ પરત્વે આપનો લેખિત મુલાકાતો/પુસ્તક અહેવાલ સામકાચના દિન-3 માં બોર્ડની વડી કચેરી તથા પ્રાદેશિક કચેરીને રજુ કરવા નોટીસ પાઠવવામાં આવે છે.

- (5) એકમમાંથી ઉત્પન્ન થતા કાચકાચો ડ્રાઇ પલા નાની Trenchમાં સમાવવામાં આવેલો છે. Floccible Pipeline તરફથી એકમની તરફ કાચકાચો નોવા/ગણવા થવાને કારણે નોટીસ મેળવવામાં આવેલ છે.
- (6) ગુલાકાત મંજૂરે એકમ વિસ્તારમાંથી પાણી નીકળવાને કારણે Alkline પાણીની Ponding તથા Patches નોવા મેળવવામાં આવેલ છે.
- (7) ગુલાકાત મંજૂરે એકમમાં 220 નંગ Bays (25 kg Each) Thickened તથા 150 નંગ Bays (50 kg Each) Soda Ash તથા 20 નંગ HDPE Drums (200 Lt. Each) Benzyle chlorideની ભંડોળ રાખવામાં આવેલ છે.
- (8) મુલાકાત મંજૂરે, આપના એકમમાં પાણી સપ્લાય તથા Power supply કારણેથી ગેસ લેકેજ એકમ મેળવવામાં આવેલ છે.
- (9) ગુલાકાત મંજૂરે, એકમમાં કાચકાચો ઉત્પાદન, પાણી નીકળવા, વેસ્ટોસ્ટોરેજ અને કચેરીમાં Haz. Waste generation/disposal/ present stock નોવા મેળવવામાં આવેલ છે.
- (10) ગુલાકાત મંજૂરે, એકમ વિસ્તારમાંથી કાચકાચો ETP વિસ્તાર તરફ 20 નંગ HDPE Drums Alkline pH દરમ્યાન વેસ્ટોસ્ટોરેજની ભંડોળ નોવા મેળવવામાં આવેલ છે.
- (11) ગુલાકાત મંજૂરે, એકમમાં કાચકાચો ડ્રાઇ પલા નાની Trenchમાં સમાવવામાં આવેલ છે.
- (12) ગુલાકાત મંજૂરે, એકમમાં કાચકાચો ડ્રાઇ પલા નાની Trenchમાં સમાવવામાં આવેલ છે.

આપને નોટીસ મેળવવામાં આવેલ છે. આપને નોટીસ મેળવવામાં આવેલ છે. આપને નોટીસ મેળવવામાં આવેલ છે.

Received on 21/2/2024

ms. Devesh Desai (નોટીસ મેળવનાર) (Accountant)

L. U. Katarija (SSA)

શુ.પ્ર.નિ. બોર્ડના નામે અને વતી, A. A. Vasava (નોટીસ આપનાર) (KEE)



ANALYSIS REPORT **282** Hazardous  
WASTE TYPE : SOL

Gujarat Pollution Control Board  
Bharuch  
C-1/119/3, GIDC Phase-2  
Narmadanagar  
Bharuch-392015  
Tele:(0264)2246333

Sample ID:353703 - Analysis Completion 18/07/2022

Pharmaceuticals / LAB Inward : 48114

1. Name & : Shchem Corporation - 26937  
2. Address of the Unit : 4001/A-2,GIDC ANKLESHWAR,-,-  
ANKLESHWAR - 393002 , Taluka : Ankleshwar, District : Ankleshwar, GIDC : Ankleshwar  
3. Nature of Sample : REP-Representative/Grab , (Insp Type : ROU-Routine Visit)  
4. Sample Collected By : MS. ALPA AMRUTBHAI VASAVA  
5. Date & Time of Collection & Receipt : 02-Jul-2022, (1650 to 1650)  
6. Date of Start & Completion of Analysis : 05/07/2022 16:18:42 & 18/07/2022  
7. Sampling Point : Haz. Waste sample collected from the heap of Haz. Waste stored on open land within unit  
8. Physical State : Solid  
9. Disposal Mode : On open land within unit premises.  
10. Waste Category : -  
11. Temperature on Collection : -- & Color & Appearance : Whitish  
12. Hazardous Sampled (SPM-M3) : -- & Carboys Marks : Barcode

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	pH	Unit	4500 B APHA Std.Methods 22nd edi.-2012	1 – 14	8.73
2	Total Acidity as Caco3 *	gm/kg	Titration Method. (2310 B APHA Standard Methods	1 – 1000 mg/l	BDL
3	Total Alkalinity as Caco3 *	gm/kg	Titration method. (2320 B APHA Standard Methods	1 – 5000 mg/l	53.8
4	Total Inorganic Solids (TIS)	gm/kg	2540 G APHA Standard Methods 22nd edi-2012	1-1000 gm/kg	168
5	Ammonical Nitrogen	gm/kg	1).Titrimetric method 2).Nesslerization method. (45	0.5 - 5000 mg/l.	0.168
6	Chemical Oxygen Demand	gm/kg	APHA (23rd Edition)- 5220 B Open Reflux Method-	5.0- 50000 &	8.89
7	Oil & oil emulsions *	gm/kg	Liquid – Liquid Partition Gravimetric method. (5520	01 – 1000	BDL

Laboratory Remarks : Approved By:399-lab\_399 Dt.: 19/07/2022

  
R.C.VASAVA,S.O

Field Observation : --



Sample ID:353702 - Analysis Completion:12/07/2022

Pharmaceuticals / LAB Inward : 48090

## TEST REPORT

Test Report No. : 48090

Date: 13/07/2022

1. Name of the Customer : Shchem Corporation - 26937  
 2. Address : 4001/A-2,GIDC ANKLESWAR,-,-  
 ANKLESHWAR-393002, Taluka : Ankleshwar, District : Ankleshwar,  
 3. Nature of Sample : REP-Representative/Grab, (Insp Type : ROU-Routine Visit)  
 4. Sample Collected By : MS. ALPA AMRUTBHAI VASAVA  
 5. Quantity of Sample Received : 5 lit  
 6. Code No. of the Sample : 353702  
 7. Date & Time of Collection & Inwarding : 02/07/2022 , (1645 to 1645) & 05/07/2022  
 8. Date of Start & Completion of Analysis : 05/07/2022 & 12/07/2022  
 9. Sampling Point : W/w sample collected from alkaline w/w ponding created due to leach  
 10. Flow Details (Remarks) : out from stored Haz. Waste ~  
 11. Mode of Disposal : No  
 12. Ultimate Receiving Body : On open land within unit premises for percolation/evaporation.  
 13. Temperature on Collection : No generation of industrial wastewater  
 14. Carboys Nos for : 31 & pH Range on pH Strip :@ 10 on pH strip  
 : Barcode & Color & Appearance :Whit-turbid  
 15. Water Consumption & W.W.G (KLPD) : Ind :5.000 , Dom :1.000 & Ind :5.000 , Dom :1.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	31
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	9.01
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	30
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	126492
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	204
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Stand	1 - 2000 mg/l.	352.8
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	64175
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	208
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-20	5.0- 50000 mg/l	9973
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	BDL
11	Phenolic Compounds	mg/l	4 Amino Antiprene method without Chloroform Extra	0.1 – 50 mg/l	0.71
12	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	2390

Laboratory Remarks : Approved By:399-lab\_399 Dt.: 13/07/2022

R.C.VASAVA,S.O

## Note :

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- The report shall not be reproduced except in full or part without approval of the laboratory.
- The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
- Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
- Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
- Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
- Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

\*\*\* END OF TEST REPORT \*\*\*



Sample ID:353701 - Analysis Completion:12/07/2022

Pharmaceuticals / LAB Inward : 48089

**TEST REPORT**

Test Report No. : 48089

Date: 13/07/2022

1. Name of the Customer : Shchem Corporation - 26937
2. Address : 4001/A-2,GIDC ANKLESWAR,-,-  
ANKLESHWAR-393002, Taluka : Ankleshwar, District : Ankleshwar,
3. Nature of Sample : REP-Representative/Grab, (Insp Type : ROU-Routine Visit)
4. Sample Collected By : MS. ALPA AMRUTBHAI VASAVA
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 353701
7. Date & Time of Collection & Inwarding : 02/07/2022 , (1635 to 1635) & 05/07/2022
8. Date of Start & Completion of Analysis : 05/07/2022 & 12/07/2022
9. Sampling Point : Untreated w/w sample collected from the collection tank of ETP. ~
10. Flow Details (Remarks) : No
11. Mode of Disposal : On open land through provided pump and flexible pipe line
12. Ultimate Receiving Body : No generation of industrial wastewater
13. Temperature on Collection : 31 & pH Range on pH Strip :@ 10 on pH strip
14. Carboys Nos for : Barcode & Color & Appearance :Yellow  
: Ind :5.000 , Dom :1.000 & Ind :5.000 , Dom :1.000
15. Water Consumption & W.W.G (KLPD) : 12 ,Cap No & Weight : ---

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	31
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	9.33
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	50
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	27428
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	560
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Stand	1 - 2000 mg/l.	313.04
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	15300
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	683
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-20	5.0- 50000 mg/l	9452
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	17.2
11	Phenolic Compounds	mg/l	4 Amino Antiprene method without Chloroform Extra	0.1 – 50 mg/l	2.86
12	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	2270

**Laboratory Remarks** : Approved By:399-lab\_399 Dt.: 13/07/2022

**R.C.VASAVA,S.O**

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5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

\*\*\* END OF TEST REPORT \*\*\*



Sample ID:353700 - Analysis Completion:12/07/2022

Pharmaceuticals / LAB Inward : 48088

## TEST REPORT

Test Report No. : 48088

Date: 13/07/2022

1. Name of the Customer : Shchem Corporation - 26937  
 2. Address : 4001/A-2,GIDC ANKLESWAR,-,-  
 ANKLESHWAR-393002, Taluka : Ankleshwar, District : Ankleshwar,  
 3. Nature of Sample : REP-Representative/Grab, (Insp Type : ROU-Routine Visit)  
 4. Sample Collected By : MS. ALPA AMRUTBHAI VASAVA  
 5. Quantity of Sample Received : 5 lit  
 6. Code No. of the Sample : 353700  
 7. Date & Time of Collection & Inwarding : 02/07/2022 , (1630 to 1630) & 05/07/2022  
 8. Date of Start & Completion of Analysis : 05/07/2022 & 12/07/2022  
 9. Sampling Point : W/w sample collected from ponding of alkaline w/w within the unit  
 10. Flow Details (Remarks) premises. ~  
 11. Mode of Disposal : yes minor flow observed from the hole in boundary wall  
 12. Ultimate Receiving Body : In to GIDC storm water drain outside of the factory premises .  
 13. Temperature on Collection : No generation of industrial wastewater  
 14. Carboys Nos for : 31 & pH Range on pH Strip :@ 10 on pH strip  
 : Barcode & Color & Appearance :Brown  
 15. Water Consumption & W.W.G (KLPD) : Ind :5.000 , Dom :1.000 & Ind :5.000 , Dom :1.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	31
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	9.05
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	2000
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	26410
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	132
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Stand	1 - 2000 mg/l.	229.6
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	14225
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	554
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-20	5.0- 50000 mg/l	5546
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	0.8
11	Phenolic Compounds	mg/l	4 Amino Antipyrine method without Chloroform Extra	0.1 – 50 mg/l	0.18
12	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	1328

**Laboratory Remarks** : Approved By:399-lab\_399 Dt.: 13/07/2022

R.C.VASAVA,S.O

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- Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
- Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
- Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

\*\*\* END OF TEST REPORT \*\*\*



Sample ID:353699 - Analysis Completion:12/07/2022

Pharmaceuticals / LAB Inward : 48087

**TEST REPORT**

Test Report No. : 48087

Date: 13/07/2022

1. Name of the Customer : Shchem Corporation - 26937
2. Address : 4001/A-2,GIDC ANKLESWAR,-,-  
ANKLESHWAR-393002, Taluka : Ankleshwar, District : Ankleshwar,
3. Nature of Sample : REP-Representative/Grab, (Insp Type : ROU-Routine Visit)
4. Sample Collected By : MS. ALPA AMRUTBHAI VASAVA
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 353699
7. Date & Time of Collection & Inwarding : 02/07/2022 , (1620 to 1620) & 05/07/2022
8. Date of Start & Completion of Analysis : 05/07/2022 & 12/07/2022
9. Sampling Point : w/w sample collected from ponding of alkaline w/w outside of the unit
10. Flow Details (Remarks) : premises near boundary wall ~
11. Mode of Disposal : Minor flow observed.
12. Ultimate Receiving Body : In to GIDC storm water drain outside of the factory premises .
13. Temperature on Collection : No generation of industrial wastewater
14. Carboys Nos for : 31 & pH Range on pH Strip :@ 10 on pH strip  
: Barcode & Color & Appearance :Brown
15. Water Consumption & W.W.G (KLPD) : Ind :5.000 , Dom :1.000 & Ind :5.000 , Dom :1.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	31
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	8.88
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	2000
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	106798
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	28
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Stand	1 - 2000 mg/l.	436.8
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	61400
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	1365
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-20	5.0- 50000 mg/l	7721
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	1.6
11	Phenolic Compounds	mg/l	4 Amino Antiprene method without Chloroform Extra	0.1 – 50 mg/l	0.13
12	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	1850

**Laboratory Remarks** : Approved By:399-lab\_399 Dt.: 13/07/2022

**R.C.VASAVA,S.O**

Note :

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7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

\*\*\* END OF TEST REPORT \*\*\*



# GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,  
GANDHINAGAR - 382010,  
(T) 079-23232152

નં:જીપીસીબી/એએનકે/સીસીએ-૯૭૭(૨)/આઈડી-૨૬૯૩૭/

તા.૨૨/૦૮/૨૦૨૨

પ્રતિ,

કલેક્ટરશ્રી,  
જીલ્લા સેવા સદન,  
ભરૂચ.

## સ્મૃતિપત્ર-૧

વિષય: M/s Scheme Corporation, પ્લોટ નંબર: ૪૦૦૧/એ-૨, જી.આઈ.ડી.સી. અંકલેશ્વર,  
જી.ભરૂચ ને તાત્કાલિક સીલ કરવા બાબત.

સંદર્ભ: (૧) અત્રેની કચેરીનો તા. ૦૭/૦૪/૨૦૨૧ નો પત્ર

માનનીય સાહેબશ્રી,

ઉપર્યુક્ત વિષય અન્વયે સવિનય જણાવવાનું કે, M/s Scheme Corporationને પાણી અધિનિયમ-૧૯૭૪ ની કલમ-૩૩ અ હેઠળ તા.૧૦/૧૧/૨૦૨૦ના રોજ ઉદ્યોગને બંધ કરવાનો હુકમ પાઠવેલ છે. જેના સંદર્ભે એકમનો વીજ જોડાણ કપાયેલ છે. તા.૧૨/૦૨/૨૦૨૧ની મુલાકાત દરમિયાન સદર એકમ કોઈ પણ જાતની પુર્વ મંજૂરી વગર અનઅધિકૃત રીતે હેઝાર્ડસ વેસ્ટની હેર-ફેરમાં સંકળાયેલ હોય તેમ જણાયેલ આથી, એકમને પર્યાવરણ સુરક્ષા અધિનિયમ-૧૯૮૬ હેઠળ તાત્કાલીક સીલ કરવા આપશ્રીને સંદર્ભ (૧) વાળા પત્રથી જાણ કરેલ તેમ છતાં તા. ૧૫/૦૪/૨૦૨૨ તેમજ તા. ૦૨/૦૭/૨૦૨૨ ની મુલાકાત દરમિયાન એકમ સીલ થયેલ જણાયેલ નથી તેમજ બોર્ડ દ્વારા ઉદ્યોગને પાઠવવામા આવેલ બંધ કરવાના હુકમનો ભંગ થતુ હોવાનુ જણાય છે. આથી આપશ્રીને પર્યાવરણ સુરક્ષા અધિનિયમ-૧૯૮૬ હેઠળ સદર ઉદ્યોગને તાત્કાલીક સીલ કરવા તેમજ તે બાબતની જાણ અત્રેની કચેરીને કરવા વિનંતી.

ઉપરોક્ત પત્ર સક્ષમ અધિકારીશ્રીની મંજૂરી મેળવ્યા બાદ પાઠવવામાં આવે છે.

આભાર સહ,

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડના નામે અને વતી,

  
(અરૂણ જી. પટેલ)

પર્યાવરણ ઇજનેર

બીડાણ: સંદર્ભ અનુસાર

નકલ રવાના:- પ્રાદેશિક અધિકારીશ્રી, ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ, પ્રાદેશિક કચેરી અંકલેશ્વર, પ્લોટ નં ૫૦૦૯/૪, જીઆઈડીસી અંકલેશ્વર-૩૯૩૦૦૨, જી. ભરૂચ..... ઉપરોક્ત બાબતે કલેક્ટરશ્રી, સાથે રૂબરૂ સંકલન કરી ઉપરોક્ત એકમને તાત્કાલિક સીલ કરાવી અત્રે જાણ કરવા સારું તેમજ સદર એકમની પ્રવૃત્તિ પર નજર રાખવા સારું. (To keep Vigilant watch)

Clean Gujarat Green Gujarat

Website : <https://gpcb.gujarat.gov.in>



# GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN

Sector-10-A, Gandhinagar-382 010

Phone : (079) 23226295

Fax : (079) 23232156

Website : www.gpcb.gov.in

નં:જીપીસીબી/એએનકે/સીસીએ-૯૭૭(૨)/આઇડી-૨૬૯૩૭/

તા. /૦૪/૨૦૨૧

પ્રતિ,

કલેક્ટરશ્રી,

જીલ્લા સેવા સદન,

ભરૂચ.

વિષય: મેસર્સ સ્કેમ કોર્પોરેશન, પ્લોટ નંબર: ૪૦૦૧/એ-૨, જી.આઇ.ડી.સી. અંકલેશ્વર, જી.ભરૂચ ને તાત્કાલિક સીલ કરવા બાબત.

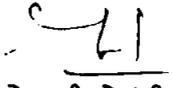
માનનીય સાહેબશ્રી,

ઉપર્યુક્ત વિષય અન્વયે સવિનય જણાવવાનું કે, મેસર્સ સ્કેમ કોર્પોરેશનને પાણી અધિનિયમ-૧૯૭૪ ની કલમ-૩૩ અ હેઠળ તા.૧૦/૧૧/૨૦૨૦ના રોજ ઉદ્યોગને બંધ કરવાનો હુકમ પાઠવેલ છે. જેના સંદર્ભે એકમનો વીજ જોડાણ કપાયેલ છે. તા.૧૨/૦૨/૨૦૨૧ની મુલાકાત દરમ્યાન સદર એકમ કોઇ પણ જાતની પુર્વ મંજૂરી વગર અનઅધિકૃત રીતે હેઝાર્ડસ વેસ્ટની હેર-ફેરમાં સંકળાયેલ હોય તેમ જણાય છે. આથી, એકમને પર્યાવરણ સુરક્ષા અધિનિયમ-૧૯૮૬ હેઠળ તાત્કાલિક સીલ કરવા તેમજ તે બાબતની જાણ અત્રેની કચેરીને કરવા વિનંતી.

આભાર સહ,

ઉપરોક્ત પત્ર સક્ષમ અધિકારીશ્રીની મંજૂરી મેળવ્યા બાદ પાઠવવામાં આવે છે.

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડના નામે અને વતી,

  
(એમ.પી.સોલંકી)

નાયબ પર્યાવરણ ઇજનેર

નકલ રવાના:-

1. પ્રાદેશિક અધિકારીશ્રી, અંકલેશ્વર... ઉપરોક્ત બાબતે કલેક્ટરશ્રી, સાથે સંકલન કરી ઉપરોક્ત એકમને તાત્કાલિક સીલ કરાવવા બાબત

*Clean Gujarat Green Gujarat*

ISO - 9001 - 2008 & ISO - 14001 - 2004 Certified Organisation



# GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,  
GANDHINAGAR - 382010,  
(T) 079-23232152

નં:જીપીસીબી/એએનકે/સીસીએ-૯૭૭(૨)/આઈડી-૨૬૯૩૭/

તા.૨૨/૦૮/૨૦૨૨

પ્રતિ,

ચીફ ઓફિસરશ્રી,

અંકલેશ્વર નોટીફાઈડ એરિયા ઓથોરીટી,

પ્લોટ નં 618/619, જીઆઈડીસી અંકલેશ્વર

જિ: ભરૂચ

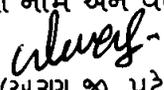
વિષય: M/s Scheme Corporation, પ્લોટ નંબર: ૪૦૦૧/એ-૨, જી.આઈ.ડી.સી. અંકલેશ્વર,  
જી.ભરૂચ તમામ પાણી પૂરવઠા કાપવા બાબત  
સંદર્ભ: એકમને પાઠવેલ બંધ કરવાનો હુકમ, તા. ૧૦/૧૧/૨૦૨૦

સાહેબશ્રી,

ઉપરોક્ત વિષય અન્વયે જણાવવાનું કે, M/s Scheme Corporationને પાણી અધિનિયમ-૧૯૭૪ ની કલમ-૩૩(અ) હેઠળ તા.૧૦/૧૧/૨૦૨૦ના રોજ ઉદ્યોગને બંધ કરવાનો હુકમ પાઠવેલ છે. તેમ છતાં તા. ૧૫/૦૪/૨૦૨૨ તેમજ તા. ૦૨/૦૭/૨૦૨૨ની મુલાકાત દરમિયાન એકમ કાર્યરત જણાય છે તેમજ એકમમાં પાણીનો સપ્લાય ચાલુ હોય તેમ જણાય છે અને ઉદ્યોગને બંધ કરવાના હુકમનો ભંગ કરતું હોવાનું જણાય છે, જેને ધ્યાને લેતા એકમનો તમામ પાણી પૂરવઠો તાત્કાલિક અસરથી કાપવા તેમજ તે બાબતની જાણ અત્રેની કચેરીને કરવા આપશ્રીને જણાવવામાં આવે છે.

ઉપરોક્ત પત્ર સક્ષમ અધિકારીશ્રીની મંજૂરી મેળવ્યા બાદ પાઠવવામાં આવે છે.

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડના નામે અને વતી,

  
(અરૂણ જી. પટેલ)

પર્યાવરણ ઇજનેર

નકલ રવાના:-

પ્રાદેશિક અધિકારીશ્રી, ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ, પ્રાદેશિક કચેરી અંકલેશ્વર, પ્લોટ નં ૫૦૦૯/૪,  
જીઆઈડીસી અંકલેશ્વર-૩૯૩૦૦૨, જી. ભરૂચ..... ઉપરોક્ત બાબતે NAA-Ankleshwar ના  
અધિકારીશ્રી સાથે સંકલન કરી પત્રમાં જણાવેલ સૂચનાઓનું પાલન કરાવવા બાબત.

# GUJARAT POLLUTION CONTROL BOARD



PARYAVARAN BHAVAN, SECTOR 10-A,  
GANDHINAGAR - 382010,  
(T) 079-23232152

નં:જીપીસીબી/એએનકે/સીસીએ-૯૭૭(૨)/આઈડી-૨૬૯૩૭/

તા.૨૨/૦૮/૨૦૨૨

પ્રતિ,

ડેપ્યુટી ઈજનેરશ્રી (O&M)

GIDC Sub-Division, DGVCL,

પ્લોટ નં U/4/2, જીઆઈડીસી પોલીસ સ્ટેશનની સામે, જીઆઈડીસી અંકલેશ્વર

જિ: ભરૂચ

વિષય: M/s Scheme Corporation, પ્લોટ નંબર: ૪૦૦૧/એ-૨, જી.આઈ.ડી.સી. અંકલેશ્વર,

જી.ભરૂચ ના તમામ વીજ પૂરવઠા કાપવા બાબત

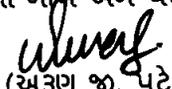
સંદર્ભ: આ બોર્ડ દ્વારા એકમને પાઠવેલ ઉદ્યોગ બંધ કરવાનો હુકમ, તા. ૧૦/૧૧/૨૦૨૦

સાહેબશ્રી,

ઉપરોક્ત વિષય અન્વયે જણાવવાનું કે, M/s Scheme Corporationને પાણી અધિનિયમ-૧૯૭૪ ની કલમ-૩૩(અ) હેઠળ તા.૧૦/૧૧/૨૦૨૦ના રોજ ઉદ્યોગને બંધ કરવાનો હુકમ પાઠવેલ છે. જેના સંદર્ભે એકમનો વીજ જોડાણ કપાયેલ છે, તેમ છતાં તા. ૧૫/૦૪/૨૦૨૨ તેમજ તા. ૦૨/૦૭/૨૦૨૨ની મુલાકાત દરમિયાન એકમ કાર્યરત જણાય છે તેમજ એકમ ઉદ્યોગને બંધ કરવાનો હુકમનું પાલન ન કરતું હોવાનું જણાય છે. જેને ધ્યાને લેતા એકમના તમામ વીજ પૂરવઠા (Electricity Supply Including Single Phase) તાત્કાલિક અસરથી કાપવા તેમજ તે બાબતની જાણ અત્રેની કચેરીને કરવા આપશ્રીને જણાવવામા આવે છે.

ઉપરોક્ત પત્ર સક્ષમ અધિકારીશ્રીની મંજૂરી મેળવ્યા બાદ પાઠવવામાં આવે છે.

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડના નામે અને વતી,

  
(અરૂણ જી. પટેલ)

પર્યાવરણ ઈજનેર

નકલ રવાના:-

પ્રાદેશિક અધિકારીશ્રી, ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ, પ્રાદેશિક કચેરી અંકલેશ્વર, પ્લોટ નં ૫૦૦૯/૪, જીઆઈડીસી અંકલેશ્વર-૩૬૩૦૦૨, જી. ભરૂચ..... ઉપરોક્ત બાબતે DGVCL ના અધિકારીશ્રી સાથે સંકલન કરી પત્રમા જણાવેલ સૂચનાઓનું પાલન કરાવવા બાબત.



# Gujarat Pollution Control Board

Annexure-R15

PCB Id: 26937

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

**1 Industry Details Shchem Corporation**

Outward No: 39891-19/10/2022

Email : shchem@yahoo.com PLOT NO:4001/A-2,GIDC ANKLESWAR,  
 Telephone : 0000000000000000 ANKLESHWAR - 393002  
 DIST : Ankleshwar, TAL : Ankleshwar, SIDC : Ankleshwar  
 Inspection Id : 690097 ( H.O.Reference ) Ro Name : Ankleshwar

**2 Type / Scale / Sector / Status :** RED / SMALL / Pharmaceuticals / In Operation**3 Inspection Dt & Time :** 11/10/2022 12:45 / Water **Person Contacted :** Mr. Vijay R. Sheth, Partner**4 Env Audit Detail :** Sch : N.A , , Year : , On Dt :

Commissioned Dt : 25/01/1985 Production Start Dt : 25/01/1985 Applicability of CRZ Rules : No

**5 Water Consumption in Kilo Lts Per Day** Ind : 5.000 Dom : 1.000 **Borewells: 0****6 Waste Water generation / Discharge (klpd) :** Ind : 5.000 Dom : 1.000 **Tubewells: 0****7 Consumer No.(Electric Meter):** Source of Water Supply: Tankers**8 Disposal Mode of Industrial / Domestic :** Zero Discharge / Irrigation**9 Discharge Pt / Final Receiving Body (Ultimate):** CETP (ETL) Member / No generation of industrial wastewater**10 Status of water consent Under the Water Act,1974:** AWH-95266-02/06/2023 Last Inward:139361-03/06/2018[GRT]**11 Effluent Treatment plant (ETP) : Units, if provided and status :**

ETP Details : P-Collection Cum Equalization,P-Collection Tank

**12 Whether Industry is a member of CETP ?** No**13 Boilers=1 , DG Sets=0 , Flue Gas =1, Process =1 , ETP Cap = 10 , Capacity of All =**

APCM Details : Scrubber

Fuel Used : Natural Gas

Stack Attached to : Boiler

**14 TSDF Name :** B.E.I.L, Ankleshwar [14983]**15 Lab Charges Pending :** Rs. 42535.00 **Water Cess Charges Pending :** NIL**16 Last Env. Form V : 2021-2022** **Water Cess Return : 2017-2018** **HW Monthly Return : 2022-99****17 Last 3 Legal Action :**

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
14/10/2020	DIR	10/11/2020	33A,O15,	581437	DIR	REV	572954
25/05/2018	REV	21/06/2018	PER,	481903	REV	DIR	458957
28/02/2018	DIR	20/04/2018	33A,IMM,	470815	DIR	ROU	452487

**Monthly Patrak Data :** Last Return : 202011 **HAZD Waste Disposal : NO DATA**

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 541, ETP - 0, APCM - 0	Meter Reading - 0, Kilo Litre - 15	Meter Reading - 0, Kilo Litre - 0



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## General Observation

a	-	Is the Industry in Operation ??	No.	
a	-	R.O File No	ID:26937	
b	-	<b>Industry Operating without CCA</b>	No.	
c	-	<b>Has Production exceeded (last 3 MTHs) than CCA-Qty</b>	No.	
d	-	<b>Any products-NOT in CCA, manufactured-Last 3 MTHs</b>	No.	
e	-	<b>Foul Odour/Fugitive Emission/Bye Pass in Premises ??</b>	No.	
f	-	Industry Name CHANGED in recent times ??	No.	
g	-	<b>Has Regn with CETP or TSDF expired ??</b>	No.	
h	-	Seperate Energy Meter for A.P.C.M ?	No.	
h	-	Provision of any STAND-BY Pump ??	No.	

## Water Parameter

b	-	Source of Water Supply	Tankers	
c	-	<b>W.W.G is EXCEEDING the CCA Limits</b>	No.	
d	-	<b>W.W Disposal as per the Consent Conditions ?</b>	Yes	
e	-	Was the ETP in operation ?	No	
f	-	Treatment System ADEQUATE to handle existing effluent	Repair/Main Reqd	
g	-	<b>Did u observe ANY ILLEGAL Discharge ??</b>	No.	
h	-	Nos of Samples collected	0	

## Remarks :

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

## Site Observations during Inspection, PCB-ID: ( 26937 )

This unit is visited with reference to sealing process of the unit by Krupaben M. Patel, circle Officer, Ankleshwar City, Ankleshwar, Dist. Bharuch with reference to a closer directions under section 33-A of water Act-1974 vide letter no. GPCB/ANK/CCA-977/ID-26937/572954, dated-10/11/2020 issued by the Board and the same order was not complied by the unit. During visit production plant is not found in operation and any production activity is not observed within unit premises. During visit it is observed that the production plant has multiple entrances without doors hence sealing of production plant area is not possible hence the main electric panel board by switching off main electric switch and manhole (material charging hole) of total 6 nos. of reaction vessels provided in production plant area of the units are sealed by the official in presence of panchos. (Photographs are uploaded here with as document.) During visit Panch-rojkam was carried out with signature of sealing officials, GPCB representatives, present panchos and partner of the unit which is uploaded here with as document. Written instruction is given to contacted person during inspection. [402]-11/10/2022

~ RO Query to Staff: Pl discuss [509]-19/10/2022~As discussed [4736]-19/10/2022

~ RO Comments/Reply :As per instruction of HO unit has been sealed.-19/10/2022

**I recommend : a. Keep on Records + Notings**

W.C Notings: -----[402-DEE]~



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## Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

2. ઉપરોક્ત જણાવેલ ક્લોઝર ઓર્ડરનું ચુસ્તપણે પાલન કરવું તથા ઓર્ડરમાં જણાવેલ દરેક શરતોનું compliance કરવું.

1. આપના એકમને તા. 10/11/2020થી પાણી અધિનિયમ-૧૯૭૪ની કલમ ૩૩-અ હેઠળ ઉદ્યોગને બંધ કરવાના હુકમના સંદર્ભમાં એકમ દ્વારા સદર હુકમનું પાલન ન થયેલ હોવાથી કૃપાબેન એમ. પટેલ, સર્કલ ઓફિસર, અંકલેશ્વર સિટી દ્વારા જીપીસીબીનાં અધિકારીઓની હાજરીમાં એકમમાં આવેલ મુખ્ય ઇલેક્ટ્રિક પેનલ બોર્ડ તથા કુલ છ નંગ રીએક્શન વેસલ્સને સીલ કરેલ છે. જેના માટે આપના એકમની મુલાકાત લેવામાં આવેલ છે.

## Compliance Observed in this Inspections.

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
8. મુલાકાત સમયે એકમમાં પાણી સપ્લાય તથા પાવર સપ્લાય કપાયો હોય તેવું જોવા મળેલ નથી સદર બાબતે ખુલાસો કરવો.	676499(02/07/22)	Still Pending
12. મુલાકાત દરમ્યાન કુલ ચાર નંગ w/w સેમ્પલ્સ તથા એક હેઝાર્ડ વેસ્ટનું સેમ્પલ એકત્ર કરેલ છે.	676499(02/07/22)	Still Pending
11. એકમ વિસ્તારમા હાઉસકિપીંગ ખુબ જ નબળુ હોય તથા ખુલ્લી જમીન પર કચરાના ઢગલાઓ જોવા મળેલ. સદર બાબતે એકમ વિસ્તારમા હાઉસકિપીંગ સુધારવુ.	676499(02/07/22)	Still Pending
7. મુલાકાત સમયે એકમ વિસ્તારમા ૨૨૦ નંગ બેઝ (25 kg each) Thiourea, ૧૮૦ નંગ બેઝ (50 kg each) soda ash HDPE તથા ૨૦ નંગ drums (200 litter each) Benzyl chloride ભરીની સંગ્રહ ધ્યાને આવેલ સદર બાબતે ખુલાસો કરવો.	676499(02/07/22)	Still Pending
10. મુલાકાત સમયે એકમ વિસ્તારની બાજુમાં ઈટીપી વિસ્તાર તરફ ૨૦ નંગ HDPE drums (200 litter each) આલકલાઈન પીએચ ધરાવતા w/w ભરેલા જોવા મળેલ જે ઉપરથી ખુલ્લા મોઢાના હોવાથી હાલની વરસાદની ઋતુને લીધે તેમાથી w/w ઓવરફ્લો થઈને જમીન ઉપર ઢોળાયેલ જોવા મળેલ અને જે અંતે એકમ વિસ્તારની બહાર આવેલ GIDC storm water drainમાં જાય છે. સદર બાબતે ડ્રમ્સને covered storage વિતારમાં સંગ્રહ કરવા જેથી કંટામીનેટેડ w/w એકમની બહાર જતું અટકે.	676499(02/07/22)	Still Pending
9. મુલાકાત સમયે છેલ્લા ત્રણ મહિનાના પ્રોડક્શન, Fuel Consumption, પાણી વપરાશ, વેસ્ટ વોટર જનરેશન/નિકાલ, હેઝાર્ડસ વેસ્ટ જનરેશન/સ્ટોક/નિકાલ વગેરેની વિગતો રજુ કરેલ નથી જે આધારસહ રજુ કરવી.	676499(02/07/22)	Still Pending
6. મુલાકાત સમયે એકમ વિસ્તારની બધી જ જગ્યાએ alkaline w/wના પોન્ડીંગ તથા patches જોવા મળેલ જે બાબતે સુધારો કરવો.	676499(02/07/22)	Still Pending
5. એકમમાં ઉદભવતા ઓ. ગંદા પાણીને કોઇપણ જાતની ટ્રીટમેટ કર્યા વગર flexible pipe line મારફતે એકમની બહાર નિકાલ થાય છે તે તાત્કાલીક બંધ કરવો અને તેનો નિયમાનુસાર નિકાલ કરવો.	676499(02/07/22)	Still Pending



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4. મુલાકાત સમયે એકમાં આવેલ ઈટીપીની કલેક્શન ટેકમાં alkaline pH (@10 on pH strip) ધરાવતુંઓ. ગંદુ પાણી ભરેલુ જોવા મળેલ જ્યારે ઈટીપીના બાકીના એકમો સાથે કોઇપણ પ્રકારના પાઈપ લાઈન કનેક્શન જોવા મળેલ નથી અને સદર એકમો બંધ હાલતમાં idle conditionમાં જોવા મળેલ. વધુમાં સદર કલેક્શન ટેકમાં ઇલેક્ટ્રીક મોટર પમ્પ સાથે HDPE flexible pipe line લગાવેલ જે એકમના પાછળના ભાગમાં આવેલ ખુલ્લા વિસ્તારમાં પડેલા Haz. Wasteની નીચેથી પસાર કરીને એકમની બહાર w/w નો નિકાલ થાય તેવી વ્યવસ્થા કરેલી જોવા મળેલ અને મુલાકાત સમયે એકમની બાઉન્ડ્રી વોલમાં બનાવેલ Hole (કાણા) મારફતે સદર alkaline pH (@10 on pH strip) w/w એકમની બહાર કાઢેલું હોવાથી એકમની બહાર પણ alkaline w/wનું પોન્ડીંગ જોવા મળેલ જે અંતે એકમની બાજુમાથી પસાર થતી GIDC storm water drainમાં જાય છે.	676499(02/07/22)	Still Pending
3. એકમ વિસ્તારની પાછળના ભાગે બોઇલર હાઉસની બાજુમાં સફેદ રંગ અને આલ્કલાઈન પીએચ માત્રા ધરાવતો Haz. Waste loose conditionમાં અને ખુલ્લી જમીન પર સંગ્રહ કરેલો જોવા મળેલ અને હાલની વરસાદની ઋતુને લીધે તેમાથી leach out થઈને કંટામીનેટેડ વેસ્ટ વોટરનું પોન્ડીંગ ભરાયેલું જોવા મળેલ. આમ સદર Haz. Waste કઈ કેટેગરીનો છે તે બાબતની જાણ આધારસહ કરવી અને સદર Haz. Wasteને dedicated covered storage વિતારમાં સંગ્રહ કરી તેનો નિયમાનુસાર નિકાલ કરવો.	676499(02/07/22)	Still Pending
2. મુલાકાત સમયે એકમા વિસ્તારમાં ઘણી બધી માત્રામાં વિવિધ પ્રકારના મટીરીયલ્સ ભરેલા ડ્રમ્સ ખુલ્લામાં તેમજ પ્લાંટ શેડમાં કોઇપણ જાતના identification/record વગર રાખેલા જોવા મળેલ. સદર બાબતે ડ્રમ્સમાં ક્યા ક્યા મટીરીયલ્સ ભરેલા છે અને તેનો કેટલો સ્ટોક છે તે બાબતનો રેકોર્ડ આધારસહ રજુ કરવો.	676499(02/07/22)	Still Pending
1. મુલાકાત સમયે એકમમાં વિવિધ reactors (પ નંગ રીએક્ટર્સ) પૈકી એક SSR તથા એક GLR reactorમાં medendazole crude નું ઉત્પાદન થતુ જોવા મળેલ તેમજ એકમમાં આવેલ cooling tower તથા boiler કાર્યરત જોવા મળેલ. આમ આપના એકમને બોર્ડ દ્વારા આપવામાં આવેલ closer directions ઓર્ડરનું ઉલ્લંઘન કરીને ઉત્પાદન કાર્ય કરવામાં આવે છે. સદર બાબતે ઉત્પાદન કાર્ય તાત્કાલીક બંધ કરવું અને closer directions નું ચુસ્તપણે પાલન કરવું.	676499(02/07/22)	Still Pending
3. મુલાકાત સમયે એકમમાં HCLથી ભરેલા 43 nos. of drums સ્ટોર કરેલા જોવા મળેલ જેમાંથી અમુક ડ્રમ્સ ઉપરથી ખુલ્લા હોવાથી એસિડિક ફ્યુમ્સ તેમાંથી બહાર નુકળતી જોવા મળેલ જેને તાત્કાલિક અટકાવવા માટે જરુરી કાર્યવાહી કરવા જણાવેલ.	601845(31/03/21)	Pending !! Reminded AGAIN
૪.મુલાકાત સમયે final treated w/w holding cum CETP disposal tank સાથે flexible pipe line with pump લગાવેલ જોવા મળેલ સદર બાબતે ખુલાસો કરવો.	601845(31/03/21)	Pending !! Reminded AGAIN
૫. એકમને પાઠવવામાં આવેલ Direction orderનું પાલન કરવું.	601845(31/03/21)	Pending !! Reminded AGAIN



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૧. આપના એકમની બહાર પસાર થતી GIDC storm water drainનાં upside of the unitમાં Blackish coloured domestic w/w having neutral pH જોવા મળેલ જ્યારે આપના એકમની પાછળની બાજુએ આવેલ દરવાજા પાસેથી storm water drainમાં acidic w/w થઈ જતું જોવા મળેલ. એકમની અંદર તપાસ કરતા plant shed માં આવેલ reaction vessel (3 KL capacity)માં, ETP ની Collection tankમાં અને final treated w/w holding cum CETP disposal tankમાં acidic w/w જોવા તેમજ flexible pipe line with pump from reaction vessel to final treated w/w holding cum CETP disposal tank અને ETP ની Collection tankમાં લગાવેલ જોવા મળેલ ઉપરોક્ત તમામ બાબતે ખુલાસો કરવો.	601845(31/03/21)	Pending !! Reminded AGAIN
૨. મુલાકાત સમયે ઉપરોક્ત જણાવેલ વિવિધ જગ્યાએથી w/wનાં નમૂનાઓ પૃથ્થકરણ અર્થે એકત્ર કરેલ છે.	601845(31/03/21)	Pending !! Reminded AGAIN



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## Annexure Details - Air, Stack, Hazardous Waste & Samples PCB-ID: (26937)

### A Sample Details

### B Process Stacks

Sr	Stack attached to	Mts	Remark	Details of APCM	Probable Pollutants.
1	Chloro-Sulphonation	11	reactor m-2	SCR	SO2-40, HCL-15, CHI-9,

### C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	Boiler	10	NON IBR BABY BOILER CAP. 0.4 TPH	NO	N.A	Natural Gas	100 SCM/DAY	

### D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Spent Catalyst	I -28.2	0.024-M.T	COL, DSS, STO, TRA, DST
2	Spent Solvents	I -28.6	66.000-M.T	COL, REU, STO
3	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	12.000-M.T	COL, DCO, DSS, REU, STO, TRA
4	Chemical sludge from waste water treatment	I -35.3	1.200-M.T	COL, DSS, STO, TRA, DST

### E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	3,4 di amino benzophenone	2.000	2.000 - M.T	0.000	
2	medendazole IP/BP/USP	2.000	2.000 - M.T	0.000	

### F Raw material :

### G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 6.000	WWG : 6.000	Water Source	Remark
1	Boiler Feed	0.500	0.100	Tankers	
2	Cooling Water	1.000	0.000	Tankers	
3	Domestic Purpose	1.000	1.000	Tankers	
4	Mnfg Process	3.000	4.400	Tankers	
5	Others .....	0.500	0.500	Tankers	for APCM

### H Solid Waste

Inspection Team : MS. ALPA AMRUTBHAI VASAVA - L.U. Katariya, SSA

**I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.**

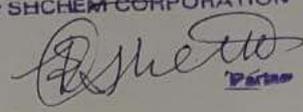
Signature By (MS. ALPA AMRUTBHAI VASAVA )

પંચનામું

આજરોજ અને ગુજરાત પ્રદ્યક્ષણ ભવનના ભવે, પ્રવિષ્ટ  
 કમી, અંતે-૬૨ નવા અર્ધા એકમરૂઠી અંતે-૬૨ અમી  
 મેમ્. એમ કોર્પોરેશન, પો. નં. - ૪૦૦૧/A-૨,  
 જીઆર્બીઆઈ અંતે-૬૨, જી. ભવનને નાજારીત ગીબ  
 કચાના કામે અને પંચાને અજમાવ કરે છે. જે ભાગને  
 નામ અહીં જમાવે પંચા નામી એવા અંતે-૬૨. જે  
 ભાગને અને જમાવવાને ઈતે રૂ. મે. એમ કોર્પોરેશન  
 જે ગુજરાત પ્રદ્યક્ષણ ભવનના ભવે- ગાંધીનગર  
 તા. ૨૦/૧૧/૨૦૨૦ની પાલી અધિકાર-૧૯૭૪ના ૪૬મ-૭૩મ  
 હેઠા ઉચ્ચાને લંબ કચાના ફરમ નામે છે. અદ્ય એમના  
 ગુજરાત પ્રદ્યક્ષણ ભવનના ભવે, અંતે-૬૨ના અધિકારીઓને  
 દ્વારા અમરનાત જમાવવા અને કોર્પોરેશન ફરમને પાલન  
 નામે ન હોય જેની નેમને કાલે જી મે. કોર્પોરેશન  
 કોર્પોરેશનની અમરનાતને અદ્ય એમને ગીબ કચાના  
 કાર્યાલયે એવા અને જમાવે એવા એવા ભાગને કરે  
 છે. જે અમરનાત અદ્ય એમને. ગુજરાત પ્રવિષ્ટ  
 અધિકારી એવા લંબ કરીને તેના પંચ નામે નવા  
 એમને. ઉપાલન માટે અમરનાત પ્રવિષ્ટ કોર્પોરેશન  
 એમને (જી. નામે)ને અમરનાત પંચાને નવા  
 કચાને એવા પ્રવિષ્ટ એમને એમને એમને  
 ગીબ કચાને એવા છે. અદ્ય ગીબ અને  
 એમને પંચાને નવા કોર્પોરેશનને કોર્પોરેશન પ્રવિષ્ટ.  
 દા. કે દા. કે. વિના ગીબ કરે છે. અદ્ય એમના  
 નાજારીતને બીજા ફરમ નામ નવા ગુજરાત ગીબના  
 નાજારીત એવા કોર્પોરેશન પ્રવિષ્ટ એમને એમને  
 નાજારીત એવા છે.

વિપરીત લગભગ પાંચમી સમયે લાગેલી  
 જીવલેણ વાયુઓ અને ગરમી છે. જે અગાઉ  
 વાંદી, અમળ, (કાચી)ની અગાવી થયેલીને કારણે  
 છે. જે અગાઉને કારણે ગરમ છે.

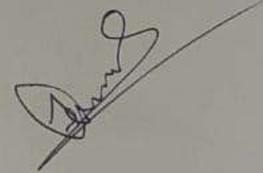
① <sup>ગામ</sup> વડી વિજય અંગણવાડી શાળા  
 ભાગીદારી/કાર્યકર્તા  
 ને સુકા કાચી/કાચી  
 અંગણવાડી

મણી  
 MSHCHEM CORPORATION  
  
 Patna

② દેવેશી પુત્રીદાસી દાસી  
 પો.નં.-૨, અલબેન મો.  
 મેપુદાસ મો., ભરૂચ

Dr. Desai

③ સુભાષીલાલ ભાગલદાસી મણી  
 ૧૬, મો.જોશી હોમ  
 કાચીદા પાલીયા, અંતરેલી



MU MO 1

④ અનોજીલાલ મેહ  
 ભરૂચ ભાગલ મંતરેલી

૩૦૩.

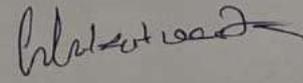
① કૃપાલોક મેઠ, ભરૂચ  
 મંતરેલી મો.જોશી, અંતરેલી

Krupatel  
 C.O. Ank  
 city

② મો. મો. વસુદેવ  
 અલબેન પાલીયા-૨ મેન્ટરેલી  
 જીવલેણવાળી અંતરેલી

Atvaseva

③ મો. યુ. કાલવીયા  
 કિ.વ. અલબેન  
 વ.પ.ભ. ભરૂચ અંતરેલી





Main electric panel board by switching off main electric switch is sealed



Manhole (material charging hole) of total 6 nos. of reaction vessels provided in production plant area of the units are sealed



# Gujarat Pollution Control Board

Annexure-R16

PCB Id: 26937

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

## 1 Industry Details Shchem Corporation

Outward No: 41077-29/06/2023

Email : shchem@yahoo.com

PLOT NO:4001/A-2,GIDC ANKLESWAR,  
-, -,  
ANKLESHWAR - 393002

Telephone : 00000000000

DIST : Ankleshwar, TAL : Ankleshwar, SIDC : Ankleshwar

Inspection Id : 739930 ( Routine Visit )

Ro Name : Ankleshwar

## 2 Type / Scale / Sector / Status : RED / SMALL / Pharmaceuticals / In Operation

## 3 Inspection Dt & Time : 06/06/2023 23:15 / Water

Person Contacted : Mr. Vijay R. Sheth, Partner

## 4 Env Audit Detail : Sch : N.A , , Year : , On Dt :

Commissioned Dt : 25/01/1985

Production Start Dt : 25/01/1985

Applicability of CRZ Rules : No

## 5 Water Consumption in Kilo Lts Per Day

Ind : 5.000

Dom : 1.000

Borewells: 0

## 6 Waste Water generation / Discharge (klpd) :

Ind : 5.000

Dom : 1.000

Tubewells: 0

## 7 Consumer No.(Electric Meter):

Source of Water Supply: Tankers

## 8 Disposal Mode of Industrial / Domestic :

Zero Discharge / Irrigation

## 9 Discharge Pt / Final Receiving Body (Ultimate):

CETP (ETL) Member / No generation of industrial wastewater

## 10 Status of water consent Under the Water Act,1974:

AWH-95266-02/06/2023 Last Inward:280690-15/05/2023[ONL]

## 11 Effluent Treatment plant (ETP) : Units, if provided and status :

ETP Details : P-Collection Cum Equalization,P-Collection Tank

## 12 Whether Industry is a member of CETP ?

No

## 13 Boilers=1 , DG Sets=0 , Flue Gas =1, Process =1 , ETP Cap = 10 , Capacity of All =

APCM Details : Scrubber

Fuel Used : Natural Gas

Stack Attached to : Boiler

## 14 TSDF Name : B.E.I.L, Ankleshwar [14983]

## 15 Lab Charges Pending : Rs. 22865.00

Water Cess Charges Pending : NIL

## 16 Last Env. Form V : 2022-2023

Water Cess Return : 2017-2018

HW Monthly Return : 2023-04

## 17 Last 3 Legal Action :

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
14/10/2020	DIR	10/11/2020	33A,O15,	581437	DIR	REV	572954
25/05/2018	REV	21/06/2018	PER,	481903	REV	DIR	458957
28/02/2018	DIR	20/04/2018	33A,IMM,	470815	DIR	ROU	452487

## Monthly Patrak Data : Last Return : 202304

HAZD Waste Disposal : 0.000 (0 Trucks)

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 1358, ETP - 0, APCM - 0	Meter Reading - 0, Kilo Litre - 0	Meter Reading - 0, Kilo Litre - 0



# Gujarat Pollution Control Board

PCB Id: 26937

( Inspection Report ) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

## General Observation

a	-	Is the Industry in Operation ??	Yes	
a	-	R.O File No	ID:26937	
b	-	<b>Industry Operating without CCA</b>	Yes	Having no valid CCA of the Board
c	-	<b>Has Production exceeded (last 3 MTHs) than CCA-Qty</b>	No.	
e	-	<b>Foul Odour/Fugitive Emission/Bye Pass in Premises ??</b>	Yes	
f	-	Industry Name CHANGED in recent times ??	No.	
g	-	<b>Has Regn with CETP or TSDF expired ??</b>	No.	
h	-	Seperate Energy Meter for A.P.C.M ?	No.	
h	-	Provision of any STAND-BY Pump ??	No.	

## Water Parameter

b	-	Source of Water Supply	Tankers	
c	-	<b>W.W.G is EXCEEDING the CCA Limits</b>	Yes	
d	-	<b>W.W Disposal as per the Consent Conditions ?</b>	No.	
e	-	Was the ETP in operation ?	No	
f	-	Treatment System ADEQUATE to handle existing effluent	Repair/Main Reqd	
g	-	<b>Did u observe ANY ILLEGAL Discharge ??</b>	Yes	
h	-	Nos of Samples collected	02	

## Remarks :

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

## Site Observations during Inspection , PCB-ID: ( 26937 )

During night hours routine monitoring of GIDC Ankleshwar area, alkaline and highly odor containing w/w flow is observed in GIDC storm water drain near CETP-ETL. Back tracing of this type of w/w flow in this drain it is observed that alkaline and highly odor containing w/w discharge is going on from the outlet of discharge pipe line provided in the Bathroom of M/s. Shchem Corporation. One sample of alkaline (@ 9 to 10 pH on pH strip) and odor containing w/w is collected from the discharge pipe line provided in bathroom. This w/w flow is ultimately goes towards Final Pumping Station of NCT/ Amlakhadi If overflow from the bund wall provided on storm water drain near FPS. With this regard unit is visited. Detail visit report with NEI, 3-Day notice and photographs are uploaded here with as document file. [402]-08/06/2023

~ RO Comments/Reply :Strict action may be taken.-29/06/2023

**I recommend : g. Recommend Strict Action**

W.C Notings: -----[402-DEE]~

## **Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance**



# Gujarat Pollution Control Board

PCB Id: 26937

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5. સદર સ્ટોરેજ ટેન્કના બોટમ વાલ્વ માંથી મોટર પમ્પ દ્વારા, ઔદ્યોગિક ગંદુ પાણી ત્રીજા નંબર ની સ્ટોરેજ ટેંક (૧૦ KL) માં ટ્રાન્સફર થતું જોવા મળેલ.

4. ઔદ્યોગિક ઉત્પાદનો દરમ્યાન જનરેટ થતા ઔદ્યોગિક ગંદા પાણીની ટ્રીટમેન્ટ માટે બનાવેલ પ્રાઈમરી ETP એકમોમાંથી ઔદ્યોગિક ગંદુ પાણી સિમ્પલી પાસ કરીને એકમની પાછળના ભાગમાં રાખેલ સ્ટોરેજ ટેન્કો ( ૨ નંગ ૧૦ KL ક્ષમતા વાળી) માં એકત્ર કરવામાં આવતું જોવા મળેલ.

3. મુલાકાત સમયે એકમમાં ઔદ્યોગિક ઉત્પાદનને લગતી કામગીરીઓ થતી જોવા મળેલ.

8. મુલાકાત દરમ્યાન ETP કલેક્શન ટેન્કરમાંથી આલ્કલાઇન (@૯ થી ૧૦ PH માત્રા PH strip) ઔદ્યોગિક ગંદા પાણીનો નમુનો એકત્ર કરેલ છે.

7. આમ ઉપયુક્ત તમામ બાબતો જોતા જણાય છે કે એકમમાં ઔદ્યોગિક ઉત્પાદન દરમ્યાન જનરેટ થતું ઔદ્યોગિક ગંદુ પાણી કોયપણ જાતની ટ્રીટમેન્ટ કર્યા વગર એકમની બહાર જીઆઈડીસી ની વરસાદી પાણીની ડ્રેઈન માં રાત્રી દરમ્યાન કરવામાં આવે છે. આમ બિન અધિકૃત કામગીરી કરવી નહિ અને ઔદ્યોગિક ગંદા પાણીનો નિકાલ નિયમોનુસાર કરવો.

6. સદર ત્રીજા નંબરની સ્ટોરેજ ટેન્કની બોટમ માં આવેલ વાલ્વ સાથે આશરે ૫૦ થી ૬૦ મીટર જેટલી ફ્લેક્સિબલ પાઈપ લગાવીને એકમની આગળના દરવાજાની બાજુમાં આવેલ બાથરૂમ સુધી લંબાવીને સદર ટેન્કમાંથી ઔદ્યોગિક ગંદા પાણીનો નિકાલ બાથરૂમમાં લગાવેલ પાઈપ મારફતે એકમની બહાર થતો જોવા મળેલ.

1. આજરોજ નાઈટ મોનિટરીંગ દરમ્યાન આપના એકમની મુલાકાતની બાજુએ આવેલા ભાથરૂમ માંથી પાણીના નિકાલ કરવાની પાઈપ લાઈન માંથી આલ્કલાઇન (@૯ થી ૧૦ PH માત્રા PH strip પર) વાસવાળા ઔદ્યોગિક ગંદા પાણીનો નિકાલ એકમની બાજુમાંથી પાસ થતી જીઆઈડીસી ની વરસાદી પાણીની ડ્રેઈન માં થતો જોવા મળેલ જે ગંદા પાણીનો એક નમુનો એકત્ર કરેલ છે.

2. ઉપરોક્ત મુદ્દા અન્વયે આપના એકમની મુલાકાત લેતા નીચે જણાવ્યા મુજબના અવલોકનો ધ્યાને આવેલ.

## Compliance Observed in this Inspections.

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
1. મુલાકાત સમયે એકમની મુખ્ય ઈલેક્ટ્રીક પેનલ તથા Reaction vessels (6 nos.) સીલ થયેલ ધ્યાને આવેલ. સદર સીલ ની જાળવણી કરવી.	692833(07/11/22)	Still Pending
2. આપના એકમને પાઠવવામાં આવેલ closure direction Dated 10/11/2020 ની તમામ શરતોનું ચુસ્તપણે પાલન કરવું.	692833(07/11/22)	Still Pending
2. ઉપરોક્ત જણાવેલ ક્લોઝર ઓર્ડરનું ચુસ્તપણે પાલન કરવું તથા ઓર્ડરમાં જણાવેલ દરેક શરતોનું compliance કરવું.	690097(11/10/22)	Still Pending



# Gujarat Pollution Control Board

PCB Id: 26937

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1. આપના એકમને તા. 10/11/2020થી પાણી અધિનિયમ-૧૯૭૪ની કલમ ૩૩-અ હેઠળ ઉદ્યોગને બંધ કરવાના હુકમના સંદર્ભમાં એકમ દ્વારા સદર હુકમનું પાલન ન થયેલ હોવાથી કૃપાબેન એમ. પટેલ, સર્કલ ઓફિસર, અંકલેશ્વર સિટી દ્વારા જીપીસીબીનાં અધિકારીઓની હાજરીમાં એકમમાં આવેલ મુખ્ય ઇલેક્ટ્રિક પેનલ બોર્ડ તથા કુલ છ નંગ રીએક્શન વેસલ્સને સીલ કરેલ છે. જેના માટે આપના એકમની મુલાકાત લેવામાં આવેલ છે.	690097(11/10/22)	Still Pending
8. મુલાકાત સમયે એકમમાં પાણી સપ્લાય તથા પાવર સપ્લાય કપાયો હોય તેવું જોવા મળેલ નથી સદર બાબતે ખુલાસો કરવો. ; Dear Sir, Detailed Reply uploaded in Extra Document Tag. (01/11/2022)	676499(02/07/22)	Still Pending
12. મુલાકાત દરમ્યાન કુલ ચાર નંગ w/w સેમ્પલ્સ તથા એક હેઝાર્ડ વેસ્ટનું સેમ્પલ એકત્ર કરેલ છે. ; Dear Sir, Detailed Reply uploaded in Extra Document Tag. (01/11/2022)	676499(02/07/22)	Still Pending
11. એકમ વિસ્તારમાં હાઉસકિપીંગ ખુબ જ નબળું હોય તથા ખુલ્લી જમીન પર કચરાના ઢગલાઓ જોવા મળેલ. સદર બાબતે એકમ વિસ્તારમાં હાઉસકિપીંગ સુધારવું. ; Dear Sir, Detailed Reply uploaded in Extra Document Tag. (01/11/2022)	676499(02/07/22)	Still Pending
7. મુલાકાત સમયે એકમ વિસ્તારમાં ૨૨૦ નંગ બેગ્સ (25 kg each) Thiourea, ૧૮૦ નંગ બેગ્સ (50 kg each) soda ash HDPE તથા ૨૦ નંગ drums (200 litter each) Benzyl chloride ભરીની સંગ્રહ ધ્યાને આવેલ સદર બાબતે ખુલાસો કરવો. ; Dear Sir, Detailed Reply uploaded in Extra Document Tag. (01/11/2022)	676499(02/07/22)	Still Pending
10. મુલાકાત સમયે એકમ વિસ્તારની બાજુમાં ઈટીપી વિસ્તાર તરફ ૨૦ નંગ HDPE drums (200 litter each) આલકલાઈન પીએચ ધરાવતા w/w ભરેલા જોવા મળેલ જે ઉપરથી ખુલ્લા મોઢાના હોવાથી હાલની વરસાદની ઋતુને લીધે તેમાંથી w/w ઓવરફ્લો થઈને જમીન ઉપર ઢોળાયેલ જોવા મળેલ અને જે અંતે એકમ વિસ્તારની બહાર આવેલ GIDC storm water drainમાં જાય છે. સદર બાબતે ડ્રમ્સને covered storage વિતારમાં સંગ્રહ કરવા જેથી કંટામીનેટેડ w/w એકમની બહાર જતું અટકે. ; Dear Sir, Detailed Reply uploaded in Extra Document Tag. (01/11/2022)	676499(02/07/22)	Still Pending
9. મુલાકાત સમયે છેલ્લા ત્રણ મહિનાના પ્રોડક્શન, Fuel Consumption, પાણી વપરાશ, વેસ્ટ વોટર જનરેશન/નિકાલ, હેઝાર્ડસ વેસ્ટ જનરેશન/સ્ટોક/નિકાલ વગેરેની વિગતો રજૂ કરેલ નથી જે આધારસહ રજૂ કરવી. ; Dear Sir, Detailed Reply uploaded in Extra Document Tag. (01/11/2022)	676499(02/07/22)	Still Pending
6. મુલાકાત સમયે એકમ વિસ્તારની બધી જ જગ્યાએ alkaline w/wના પોન્ડીંગ તથા patches જોવા મળેલ જે બાબતે સુધારો કરવો. ; Dear Sir, Detailed Reply uploaded in Extra Document Tag. (01/11/2022)	676499(02/07/22)	Still Pending
5. એકમમાં ઉદભવતા ઓ. ગંદા પાણીને કોઈપણ જાતની ટ્રીટમેન્ટ કર્યા વગર flexible pipe line મારફતે એકમની બહાર નિકાલ થાય છે તે તાત્કાલીક બંધ કરવો અને તેનો નિયમાનુસાર નિકાલ કરવો. ; Dear Sir, Detailed Reply uploaded in Extra Document Tag. (01/11/2022)	676499(02/07/22)	Still Pending



# Gujarat Pollution Control Board

PCB Id: 26937

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

<p>4. મુલાકાત સમયે એકમાં આવેલ ઈટીપીની કલેક્શન ટેકમાં alkaline pH (@10 on pH strip) ધરાવતુંઓ. ગંદુ પાણી ભરેલુ જોવા મળેલ જ્યારે ઈટીપીના બાકીના એકમો સાથે કોઇપણ પ્રકારના પાઈપ લાઈન કનેક્શન જોવા મળેલ નથી અને સદર એકમો બંધ હાલતમાં idle conditionમાં જોવા મળેલ. વધુમાં સદર કલેક્શન ટેકમાં ઇલેક્ટ્રીક મોટર પમ્પ સાથે HDPE flexible pipe line લગાવેલ જે એકમના પાછળના ભાગમાં આવેલ ખુલ્લા વિસ્તારમાં પડેલા Haz. Wasteની નીચેથી પસાર કરીને એકમની બહાર w/w નો નિકાલ થાય તેવી વ્યવસ્થા કરેલી જોવા મળેલ અને મુલાકાત સમયે એકમની બાઉન્ડ્રી વોલમાં બનાવેલ Hole (કાણા) મારફતે સદર alkaline pH (@10 on pH strip) w/w એકમની બહાર કાઢેલું હોવાથી એકમની બહાર પણ alkaline w/wનું પોન્ડીંગ જોવા મળેલ જે અંતે એકમની બાજુમાથી પસાર થતી GIDC storm water drainમાં જાય છે.</p> <p>; Dear Sir, Detailed Reply uploaded in Extra Document Tag. (01/11/2022)</p>	676499(02/07/22)	Still Pending
<p>3. એકમ વિસ્તારની પાછળના ભાગે બોઇલર હાઉસની બાજુમાં સફેદ રંગ અને આલ્કલાઈન પીએચ માત્રા ધરાવતો Haz. Waste loose conditionમાં અને ખુલ્લી જમીન પર સંગ્રહ કરેલો જોવા મળેલ અને હાલની વરસાદની ઋતુને લીધે તેમાથી leach out થઈને કંટામીનેટેડ વેસ્ટ વોટરનું પોન્ડીંગ ભરાયેલું જોવા મળેલ. આમ સદર Haz. Waste કઈ કેટેગરીનો છે તે બાબતની જાણ આધારસહ કરવી અને સદર Haz. Wasteને dedicated covered storage વિતારમાં સંગ્રહ કરી તેનો નિયમાનુસાર નિકાલ કરવો.</p> <p>; Dear Sir, Detailed Reply uploaded in Extra Document Tag. (01/11/2022)</p>	676499(02/07/22)	Still Pending
<p>2. મુલાકાત સમયે એકમાં વિસ્તારમાં ઘણી બધી માત્રામાં વિવિધ પ્રકારના મટીરીયલ્સ ભરેલા ડ્રમ્સ ખુલ્લામાં તેમજ પ્લાંટ શેડમાં કોઇપણ જાતના identification/record વગર રાખેલા જોવા મળેલ. સદર બાબતે ડ્રમ્સમાં ક્યા ક્યા મટીરીયલ્સ ભરેલા છે અને તેનો કેટલો સ્ટોક છે તે બાબતનો રેકોર્ડ આધારસહ રજુ કરવો.</p> <p>; Dear Sir, Detailed Reply uploaded in Extra Document Tag. (01/11/2022)</p>	676499(02/07/22)	Still Pending
<p>1. મુલાકાત સમયે એકમમાં વિવિધ reactors (પ નંગ રીએક્ટર્સ) પૈકી એક SSR તથા એક GLR reactorમાં medendazole crude નું ઉત્પાદન થતુ જોવા મળેલ તેમજ એકમમાં આવેલ cooling tower તથા boiler કાર્યરત જોવા મળેલ. આમ આપના એકમને બોર્ડ દ્વારા આપવામાં આવેલ closer directions ઓર્ડરનું ઉલ્લંઘન કરીને ઉત્પાદન કાર્ય કરવામાં આવે છે. સદર બાબતે ઉત્પાદન કાર્ય તાત્કાલીક બંધ કરવું અને closer directions નું ચુસ્તપણે પાલન કરવું.</p> <p>; Dear Sir, Detailed Reply uploaded in Extra Document Tag. (01/11/2022)</p>	676499(02/07/22)	Still Pending



# Gujarat Pollution Control Board

PCB Id: 26937

( Inspection Report ) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

## Annexure Details - Air,Stack,Hazardous Waste & Samples PCB-ID: (26937)

### A Sample Details

Sr	Act	Ph/Temp/Air Sampled	Time	Type	Sampling Point	Col-Cond
1	W-12	@ 9 - 10 on ph strip / 55	2330-2330	REP	from collection tank of etp ~ ---	Whitish
2	W-12	@ 9 - 10 on ph strip / 50	2315-2315	REP	from w/w discharge pipe line provided in bathroom at front side of the unit. ~	Whitish

### B Process Stacks

Sr	Stack attached to	Mts	Remark	Details of APCM	Probable Pollutants.
1	Chloro-Sulphonation	11	reactor m-2	SCR	SO2-40,HCL-15,CHI-9,

### C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	Boiler	10	NON IBR BABY BOILER CAP. 0.4 TPH	NO	N.A	Natural Gas	100 SCM/DAY	

### D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Spent Catalyst	I -28.2	0.024-M.T	COL,DSS,STO,TRA,DST
2	Spent Solvents	I -28.6	66.000-M.T	COL,REU,STO
3	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	12.000-M.T	COL,DCO,DSS,REU,STO,TRA
4	Chemical sludge from waste water treatment	I -35.3	1.200-M.T	COL,DSS,STO,TRA,DST

### E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	3,4 di amino benzophenone	2.000	2.000 - M.T	0.000	
2	medendazole IP/BP/USP	2.000	2.000 - M.T	0.000	

### F Raw material :

### G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 6.000	WWG : 6.000	Water Source	Remark
1	Boiler Feed	0.500	0.100	Tankers	
2	Cooling Water	1.000	0.000	Tankers	
3	Domestic Purpose	1.000	1.000	Tankers	
4	Mnfg Process	3.000	4.400	Tankers	
5	Others .....	0.500	0.500	Tankers	for APCM

### H Solid Waste

Inspection Team : L.U.Katariya, SSA

**I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.**

Signature By(L.U.Katariya, SSA)

<b>Name &amp; address of unit</b>	Shchem Corporation PCB ID-26937) 4001/A-2,GIDC ANKLESWAR Tal. Ankleshwar Dist. Bharuch.
<b>Date &amp; Time of Inspection</b>	06/06/2023, 23:15 hrs.
<b>Person contacted</b>	Shri Vijaybhai Sheth, Partner
<b>Name &amp; Designation of Inspection officer</b>	L.U.Katariya, (SSA)
<p><b>Observation &amp; relevant information:</b></p> <p>During night hours routine monitoring of GIDC Ankleshwar area, alkaline and highly odor containing w/w flow is observed in GIDC storm water drain near CETP-ETL. Back tracing of this type of w/w flow in this drain it is observed that alkaline and highly odor containing w/w discharge is going on from the outlet of discharge pipe line provided in the Bathroom of M/s. Shchem Corporation. One sample of alkaline (@ 9 to 10 pH on pH strip) and odor containing w/w is collected from the discharge pipe line provided in bathroom. This w/w flow is ultimately goes towards Final Pumping Station of NCT/ Amlakhadi If overflow from the bund wall provided on storm water drain near FPS. With this regard unit is visited and during visit following observation are carried out.</p> <ul style="list-style-type: none"> <li>• Unit had obtained CC&amp;A (AWH-95266) of the Board and was expired on dated-02/06/2023 for the manufacturing of products mentioned there in CCA order. Board has issued closer directions under section 33-A of water Act vide letter no. GPCB/ANK/CCA-977/ID-26937/572954, dated-10/11/2020, which is till date not revoked and with this reference main electric panel board by switching off main electric switch and manhole (material charging hole) of total 6 nos. of reaction vessels provided in production plant area of the units were sealed by Krupaben M. Patel, Circle Officer, Ankleshwar in presence of panchos on dated-11/10/2022. Due to night hour monitoring and safety point of view sealing is not verified.</li> <li>• During visit unit is found in operation and manufacturing process for the production of 3, 4 di amino benzophenone is going on in provided one reactor.</li> <li>• According to contacted person they have provided systems for operation of reactor, boiler, cooling tower and other required industrial ancillaries by using single phage power supply. During visit provided one reactor in plant shed, natural gas fired boiler, cooling tower and other required industrial ancillaries are found in operation and thus unit is not comply the above mentioned closer order. Hence online query issued to the unit, you are operating production plant without valid CCA and even though Board has issued closer direction so clarify for the same.</li> <li>• Huge nos. of drums (200 litter of each) is found filled with various unknown materials without any identification/markings in open land within premises as well as in plant shed also.</li> <li>• Unit has provided primary ETP consisting of collection cum neutralization u/g tank, filter nutch and three nos. of HDPE tanks (10 KL each) for storage/holding of final treated w/w. During visit provided ETP is found not found in operation. Generated w/w from the manufacturing process is been simply passing through ETP and the same is been transfer to final treated w/w holding tanks through provided fixed pipe line system.</li> <li>• Unit has provided three nos. of final treated w/w holding tanks at the back side of the production plant shed near boiler house area. Provided two w/w holding tanks are found connected at bottom level with common fixed pipe line and one electric motor pump system for transfer of w/w from these two tanks to third nos. of w/w holding tank. They have provided outlet pie line with valve system at the bottom of third holding tank which is connected with @ 50 to 60 meter length of flexible pipe line. The flexible pipe line is found lying from third holding tank to bathroom near main gate at front side of the unit premises.</li> <li>• During visit provided pump at collection tank of ETP is found in operation and transfer of</li> </ul>	

untreated w/w is going on from collection tank to holding tank. Transfer of untreated w/w from two holding tanks to third nos. of holding tank and discharge of untreated w/w from the third tank to GIDC storm water drain outside of the unit premises through provided flexible pipe line via bathroom is also going on. Hence they are instructed to stop the disposal of alkaline w/w outside of the unit premises and dispose the same as per permission of the Board.

- Two nos. of w/w samples (@ 9 to 10 pH on pH strip) are collected from (1) from outlet of w/w disposal pipe line provided in bathroom and (2) from the collection tank of ETP for analysis purpose as motioned in sample detail.

Due to night time monitoring other detail monitoring and observations could not be carried out and contacted person has not furnished any related documents for the revocation of the unit. 3-day notice is issued to contacted person with written instructions. 3-day notice, photographs taken during visit is attached here with as document file.

Date-06/06/2023



L.U.Katariya  
SSA



## GUJARAT POLLUTION CONTROL BOARD

Regional Office - 5009/4, GIDC Estate, Ankleshwar - 393 002, Dist. Bharuch (Gujarat)  
Ph. No. : (02646) 222 933 E-mail Id : ro-gpcb-ankl@gujarat.gov.in

### તપાસ માટે દાખલ થવાની સૂચના (નોટીસ)

નંબર : ૨૦૧૧૨

તારીખ : ૦૬/૦૬/૨૦૨૩

પાણી અધિનિયમ 1974ની કલમ-23, હવા અધિનિયમ 1981ની કલમ-24 અને પર્યાવરણ (સુરક્ષા) અધિનિયમ - 1986ની કલમ-10 હેઠળ અમોને મળેલ સંપાત્રી ૩એ અમો નીચે સહી કરનાર અમોને જરૂરી લાગે તેની સહાય લઈને તમામ સમયે નીચેના હેતુઓ માટે આપની જગ્યામાં દાખલ થવાનો અને તપાસ કરવાનો અધિકાર ધરાવીએ છીએ.

- (1) અમોને સોંપેલા રાજ્ય બોર્ડ/કેન્દ્ર સરકારનાં કાર્ય બજાવવાના હેતુ માટે,
- (2) આવા કોઈ કાર્યો બજાવવાના છે કે કેમ અને તેમ હોય તો કઈ રીતે તે બજાવવાના છે અથવા આ અધિનિયમ અથવા તે હેઠળ કરેલા નિયમોની અથવા આ અધિનિયમ હેઠળ બજાવેલી કોઈ નોટીસની, કરેલા કોઈ દુકમની, આદેશની અથવા આપેલા કોઈ અધિકારપત્રની કોઈ જોગવાઈનું પાલન કરવામાં આવી રહ્યું છે કે પાલન કરવામાં આવ્યું છે કે કેમ તે નક્કી કરવાના હેતુ માટે,
- (3) કોઈ સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય કોઈ મહત્વની વસ્તુની તપાસ કરવા અને તેની કસોટી કરવાના હેતુ માટે અથવા જે જગ્યામાં તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલા નિયમો મુજબ કોઈ ગુનો કરવામાં આવ્યો છે, અથવા થવાની ટેવારીમાં છે, તેવી કોઈ જગ્યાની ઝડતી લેવા માટે અને તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલ નિયમો હેઠળ વિદ્યાર્થી કોઈ ગુનો કરવાનો પુરાવો, તેવા સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય કોઈ મહત્વની વસ્તુ કબજે લેવા માટે અમે નીચે જણાવેલ સમયે દાખલ થઈએ છીએ.

ઉદ્યોગ/કારખાનામાં દાખલ થવાનો સમય : સવારના/સાંજના ૨૩:૦૦ વા. ૦૬/૦૬/૨૦૨૩

અમારી સાથે સહાય માટે નીચેની વ્યક્તિઓ પણ છે.

- 1.
- 2.
- 3.

પ્રતિ,

શ્રી સીકેમ કોર્પોરેશન  
પ્લોટ નં ૨૦૦૯/ A-૨  
ભાણવેરીની ચીરો-૬૨  
જિ. ભરૂચ

For SHCHEM CORPORATION

નકલ મળેલ છે.

આ સૂચના (નોટીસ) મેળવવાની સહી :-

સહી :-

અધિકારીનું નામ :-

હોદ્દો :-

શ્રી વિજયભાઈ શેઠ (પાંચે)

શ્રી સીકેમ કોર્પોરેશન  
અધિકારીનું નામ :- શ્રી સુ. કાન્ડેલા  
હોદ્દો :- મિલિટરી ઇન્જિનીયર





## Photographs



Alkaline and highly odor containing w/w discharge is going on from the outlet of discharge pipe line provided in the Bathroom of M/s. Shchem Corporation.



Unit has provided outlet pie line with valve system at the bottom of third holding tank which is connected with @ 50 to 60 meter length of flexible pipe line up to the bathroom.



Generated w/w from the manufacturing process is been simply passing through ETP and the same is been transfer to final treated w/w holding tanks through provided fixed pipe line system.



Provided two w/w holding tanks are found connected at bottom level with common fixed pipe line and one electric motor pump system for transfer of w/w from these two tanks to third nos. of w/w holding tank.



During visit provided reactor in plant shed, natural gas fired boiler, cooling tower and other required industrial ancillaries are found in operation.



Sample ID:388756 - Analysis Completion:17/06/2023

Pharmaceuticals / LAB Inward : 51143

**TEST REPORT**

Test Report No. : 51143

Date: 19/06/2023

1. Name of the Customer : Shchem Corporation - 26937
2. Address : 4001/A-2,GIDC ANKLESWAR,-,-  
ANKLESHWAR-393002, Taluka : Ankleshwar, District : Ankleshwar,
3. Nature of Sample : REP-Representative/Grab, (Insp Type : ROU-Routine Visit)
4. Sample Collected By : L.U.Katariya, SSA
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 388756
7. Date & Time of Collection & Inwarding : 06/06/2023 , (2330 to 2330) & 07/06/2023
8. Date of Start & Completion of Analysis : 07/06/2023 & 17/06/2023
9. Sampling Point : From collection tank of ETP ~ ---
10. Flow Details (Remarks) : Yes
11. Mode of Disposal : into GIDC storm drain though flexible pipe line via holding tanks.
12. Ultimate Receiving Body : No generation of industrial wastewater
13. Temperature on Collection : 55 & pH Range on pH Strip :@ 9 - 10 on pH strip
14. Carboys Nos for : barcode & Color & Appearance :Whitish  
: Ind :5.000 , Dom :1.000 & Ind :5.000 , Dom :1.000
15. Water Consumption & W.W.G (KLPD) : 12 ,Cap No & Weight : --

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	55
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	8.66
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	40
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	213946
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	2048
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Stand	1 - 2000 mg/l.	1036
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	ence- at the er
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	nce- On addir
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-20	5.0- 50000 mg/l	20566
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	75.2
11	Phenolic Compounds	mg/l	4 Amino Antiprene method without Chloroform Extra	0.1 – 50 mg/l	BDL
12	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	5137

**Laboratory Remarks** : Approved By:399-lab\_399 Dt.: 19/06/2023

**R.C.VASAVA,S.O**

**Note :**

1. The results relate only to the items sampled and tested.
2. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
3. The report shall not be reproduced except in full or part without approval of the laboratory.
4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

\*\*\* END OF TEST REPORT \*\*\*



Sample ID:388755 - Analysis Completion:17/06/2023

Pharmaceuticals / LAB Inward : 51142

**TEST REPORT**

Test Report No. : 51142

Date: 19/06/2023

1. Name of the Customer : Shchem Corporation - 26937
2. Address : 4001/A-2,GIDC ANKLESWAR,-,-  
ANKLESHWAR-393002, Taluka : Ankleshwar, District : Ankleshwar,
3. Nature of Sample : REP-Representative/Grab, (Insp Type : ROU-Routine Visit)
4. Sample Collected By : L.U.Katariya, SSA
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 388755
7. Date & Time of Collection & Inwarding : 06/06/2023 , (2315 to 2315) & 07/06/2023
8. Date of Start & Completion of Analysis : 07/06/2023 & 17/06/2023
9. Sampling Point : From w/w discharge pipe line provided in bathroom at front side of the
10. Flow Details (Remarks) unit. ~
11. Mode of Disposal : Yes
12. Ultimate Receiving Body : In to GIDC storm water drain outside of the unit premises.
13. Temperature on Collection : No generation of industrial wastewater
14. Carboys Nos for : 50 & pH Range on pH Strip :@ 9 - 10 on pH strip  
: barcode & Color & Appearance :Whitish
15. Water Consumption & W.W.G (KLPD) : Ind :5.000 , Dom :1.000 & Ind :5.000 , Dom :1.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	50
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	8.30
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	35
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	184204
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	1868
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Stand	1 - 2000 mg/l.	655.2
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	ence- at the er
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	nce- On addir
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-20	5.0- 50000 mg/l	19925
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	24
11	Phenolic Compounds	mg/l	4 Amino Antiprene method without Chloroform Extra	0.1 – 50 mg/l	BDL
12	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	4779

**Laboratory Remarks** : Approved By:399-lab\_399 Dt.: 19/06/2023

**R.C.VASAVA,S.O**

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6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

\*\*\* END OF TEST REPORT \*\*\*



# Gujarat Pollution Control Board

Annexure-R17

PCB Id: 26937

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

## 1 Industry Details shchem corporation

Outward No: 41119-11/07/2023

Email : shchem@yahoo.com PLOT NO:4001/A-2,GIDC ANKLESWAR,  
 Telephone : 000000000000 ANKLESHWAR - 393002  
 DIST : Ankleshwar, TAL : Ankleshwar, SIDC : Ankleshwar  
 Inspection Id : 740512 ( On Complaint ) Ro Name : Ankleshwar

## 2 Type / Scale / Sector / Status : RED / SMALL / Pharmaceuticals / In Operation

## 3 Inspection Dt & Time : 10/06/2023 18:00 / Water Person Contacted : Mr. Devesh Desai

## 4 Env Audit Detail : Sch : N.A , , Year : , On Dt :

Commissioned Dt : 25/01/1985 Production Start Dt : 25/01/1985 Applicability of CRZ Rules : No

## 5 Water Consumption in Kilo Lts Per Day Ind : 5.000 Dom : 1.000 Borewells: 0

## 6 Waste Water generation / Discharge (klpd) : Ind : 5.000 Dom : 1.000 Tubewells: 0

## 7 Consumer No.(Electric Meter): Source of Water Supply: Tankers

## 8 Disposal Mode of Industrial / Domestic : Zero Discharge / Irrigation

## 9 Discharge Pt / Final Receiving Body (Ultimate): CETP (ETL) Member / No generation of industrial wastewater

## 10 Status of water consent Under the Water Act,1974: AWH-95266-02/06/2023 Last Inward:280690-15/05/2023[ONL]

## 11 Effluent Treatment plant (ETP) : Units, if provided and status :

ETP Details : P-Collection Cum Equalization,P-Collection Tank

## 12 Whether Industry is a member of CETP ? No

## 13 Boilers=1 , DG Sets=0 , Flue Gas =1, Process =1 , ETP Cap = 10 , Capacity of All =

APCM Details : Scrubber  
Fuel Used : Natural Gas  
Stack Attached to : Boiler

## 14 TSDF Name : B.E.I.L, Ankleshwar [14983]

## 15 Lab Charges Pending : Rs. 22865.00 Water Cess Charges Pending : NIL

## 16 Last Env. Form V : 2022-2023 Water Cess Return : 2017-2018 HW Monthly Return : 2023-04

## 17 Last 3 Legal Action :

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
14/10/2020	DIR	10/11/2020	33A,O15,	581437	DIR	REV	572954
25/05/2018	REV	21/06/2018	PER,	481903	REV	DIR	458957
28/02/2018	DIR	20/04/2018	33A,IMM,	470815	DIR	ROU	452487

## Monthly Patrak Data : Last Return : 202304 HAZD Waste Disposal : 0.000 (0 Trucks)

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 1358, ETP - 0, APCM - 0	Meter Reading - 0, Kilo Litre - 0	Meter Reading - 0, Kilo Litre - 0



# Gujarat Pollution Control Board

PCB Id: 26937

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

## General Observation

a	-	Is the Industry in Operation ??	No.	
a	-	R.O File No	ID:26937	
b	-	<b>Industry Operating without CCA</b>	Yes	
c	-	<b>Has Production exceeded (last 3 MTHs) than CCA-Qty</b>	No.	
d	-	<b>Any products-NOT in CCA, manufactured-Last 3 MTHs</b>	No.	
e	-	<b>Foul Odour/Fugitive Emission/Bye Pass in Premises ??</b>	No.	
f	-	Industry Name CHANGED in recent times ??	No.	
g	-	<b>Has Regn with CETP or TSDF expired ??</b>	No.	
h	-	Seperate Energy Meter for A.P.C.M ?	No.	
h	-	Provision of any STAND-BY Pump ??	No.	

## Water Parameter

b	-	Source of Water Supply	Tankers	
c	-	<b>W.W.G is EXCEEDING the CCA Limits</b>	No.	
d	-	<b>W.W Disposal as per the Consent Conditions ?</b>	No.	as per crux
e	-	Was the ETP in operation ?	Yes	as per crux
f	-	Treatment System ADEQUATE to handle existing effluent	Repair/Main Reqd	
g	-	<b>Did u observe ANY ILLEGAL Discharge ??</b>	Yes	
h	-	Nos of Samples collected	3	

## Remarks :

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

## Site Observations during Inspection, PCB-ID: ( 26937 )

Detail IR along with photographs and 3 day notice is uploaded as PDF [453]-17/06/2023

~ RO Comments/Reply :Strict action may be taken.-11/07/2023

**I recommend : g. Recommend Strict Action**

W.C Notings: -----[453-DEE]~

## Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

4. @150 drums having unknown material are kept near ETP area. please clarify regarding the content and disposal scheme.
3. During inspection only two seals, one on electric box and another on one reactor, other seals on other reactor are not observed at site. please clarify.
5. Submit letter from DGVCL regarding your disconnection status.
1. Your unit is visited with refernce to complain regarding seepage of waste water from your unit to GIDC strom water drain.
2. You are directed to stop seepage of w/w from your unit to GIDC strom water drain and collect all the effluent back in ETP.

## Compliance Observed in this Inspections.

11/07/2023

2/5 ( Through XGN )



# Gujarat Pollution Control Board

PCB Id: 26937

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
5. સદર સ્ટોરેજ ટેન્કના બોટમ વાલ્વ માંથી મોટર પમ્પ દ્વારા, ઔદ્યોગિક ગંદુ પાણી ત્રીજા નંબર ની સ્ટોરેજ ટેંક (૧૦ KL) માં ટ્રાન્સફર થતું જોવા મળેલ.	739930(06/06/23)	Still Pending
4. ઔદ્યોગિક ઉત્પાદનો દરમ્યાન જનરેટ થતા ઔદ્યોગિક ગંદા પાણીની ટ્રીટમેન્ટ માટે બનાવેલ પ્રાઈમરી ETP એકમોમાંથી ઔદ્યોગિક ગંદુ પાણી સિમ્પલી પાસ કરીને એકમની પાછળના ભાગમાં રાખેલ સ્ટોરેજ ટેન્કો ( ૨ નંગ ૧૦ KL ક્ષમતા વાળી) માં એકત્ર કરવામાં આવતું જોવા મળેલ.	739930(06/06/23)	Still Pending
3. મુલાકાત સમયે એકમમાં ઔદ્યોગિક ઉત્પાદનને લગતી કામગીરીઓ થતી જોવા મળેલ.	739930(06/06/23)	Still Pending
8. મુલાકાત દરમ્યાન ETP કલેક્શન ટેન્કમાંથી આલ્કલાઇન (@૯ થી ૧૦ PH માત્રા PH strip) ઔદ્યોગિક ગંદા પાણીનો નમુનો એકત્ર કરેલ છે.	739930(06/06/23)	Still Pending
7. આમ ઉપયુક્ત તમામ બાબતો જોતા જણાય છે કે એકમમાં ઔદ્યોગિક ઉત્પાદન દરમ્યાન જનરેટ થતું ઔદ્યોગિક ગંદુ પાણી કોયપણ જાતની ટ્રીટમેન્ટ કર્યા વગર એકમની બહાર જુઆઈડીસી ની વરસાદી પાણીની ડ્રેઈન માં રાત્રી દરમ્યાન કરવામાં આવે છે. આમ બિન અધિકૃત કામગીરી કરવી નહિ અને ઔદ્યોગિક ગંદા પાણીનો નિકાલ નિયમોનુસાર કરવો.	739930(06/06/23)	Still Pending
6. સદર ત્રીજા નંબરની સ્ટોરેજ ટેન્કની બોટમ માં આવેલ વાલ્વ સાથે આશરે ૫૦ થી ૬૦ મીટર જેટલી ફ્લેક્સિબલ પાઈપ લગાવીને એકમની આગળના દરવાજાની બાજુમાં આવેલ બાથરૂમ સુધી લંબાવીને સદર ટેન્કમાંથી ઔદ્યોગિક ગંદા પાણીનો નિકાલ બાથરૂમમાં લગાવેલ પાઈપ મારફતે એકમની બહાર થતો જોવા મળેલ.	739930(06/06/23)	Still Pending
1. આજરોજ નાઈટ મોનિટરીંગ દરમ્યાન આપના એકમની મુલાકાતની બાજુએ આવેલા બાથરૂમ માંથી પાણીના નિકાલ કરવાની પાઈપ લાઈન માંથી આલ્કલાઇન (@૯ થી ૧૦ PH માત્રા PH strip પર) વાસવાળા ઔદ્યોગિક ગંદા પાણીનો નિકાલ એકમની બાજુમાંથી પાસ થતી જુઆઈડીસી ની વરસાદી પાણીની ડ્રેઈન માં થતો જોવા મળેલ જે ગંદા પાણીનો એક નમુનો એકત્ર કરેલ છે.	739930(06/06/23)	Still Pending
2. ઉપરોક્ત મુદ્દા અન્વયે આપના એકમની મુલાકાત લેતા નીચે જણાવ્યા મુજબના અવલોકનો ધ્યાને આવેલ.	739930(06/06/23)	Still Pending
1. મુલાકાત સમયે એકમની મુખ્ય ઈલેક્ટ્રીક પેનલ તથા Reaction vessels (6 nos.) સીલ થયેલ ધ્યાને આવેલ. સદર સીલ ની જાળવણી કરવી.	692833(07/11/22)	Still Pending
2. આપના એકમને પાઠવવામાં આવેલ closure direction Dated 10/11/2020 ની તમામ શરતોનું ચુસ્તપણે પાલન કરવું.	692833(07/11/22)	Still Pending
2. ઉપરોક્ત જણાવેલ ક્લોઝર ઓર્ડરનું ચુસ્તપણે પાલન કરવું તથા ઓર્ડરમાં જણાવેલ દરેક શરતોનું compliance કરવું.	690097(11/10/22)	Still Pending



# Gujarat Pollution Control Board

PCB Id: 26937

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1. આપના એકમને તા. 10/11/2020થી પાણી અધિનિયમ-૧૯૭૪ની કલમ ૩૩-અ હેઠળ ઉદ્યોગને બંધ કરવાના હુકમના સંદર્ભમાં એકમ દ્વારા સદર હુકમનું પાલન ન થયેલ હોવાથી કૃપાબેન એમ. પટેલ, સર્કલ ઓફિસર, અંકલેશ્વર સિટી દ્વારા જીપીસીબીનાં અધિકારીઓની હાજરીમાં એકમમાં આવેલ મુખ્ય ઇલેક્ટ્રિક પેનલ બોર્ડ તથા કુલ છ નંગ રીએક્શન વેસલ્સને સીલ કરેલ છે. જેના માટે આપના એકમની મુલાકાત લેવામાં આવેલ છે.

690097(11/10/22)

Still Pending



# Gujarat Pollution Control Board

PCB Id: 26937

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

## Annexure Details - Air, Stack, Hazardous Waste & Samples PCB-ID: (26937)

### A Sample Details

Sr	Act	Ph/Temp/Air Sampled	Time	Type	Sampling Point	Col-Cond
1	W-12	9-10 on ph strip / 45	1815-1815	REP	w/w sample collected from leakage point of effluent collection storage tank. ~	Milky
2	W-12	9-10 on ph strip / 35	1805-1805	REP	w/w sample collected from ponding near boundary wall within premises ~	Brown
3	W-12	9-10 on ph strip / 35	1755-1755	REP	w/w sample collected from seepage from boundary wall of unit ~	brown

### B Process Stacks

Sr	Stack attached to	Mts	Remark	Details of APCM	Probable Pollutants.
1	Chloro-Sulphonation	11	reactor m-2	SCR	SO2-40, HCL-15, CHI-9,

### C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	Boiler	10	NON IBR BABY BOILER CAP. 0.4 TPH	NO	N.A	Natural Gas	100 SCM/DAY	

### D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Spent Catalyst	I -28.2	0.024-M.T	COL, DSS, STO, TRA, DST
2	Spent Solvents	I -28.6	66.000-M.T	COL, REU, STO
3	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	12.000-M.T	COL, DCO, DSS, REU, STO, TRA
4	Chemical sludge from waste water treatment	I -35.3	1.200-M.T	COL, DSS, STO, TRA, DST

### E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	3,4 di amino benzophenone	2.000	2.000 - M.T	0.000	
2	medendazole IP/BP/USP	2.000	2.000 - M.T	0.000	

### F Raw material :

### G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 6.000	WWG : 6.000	Water Source	Remark
1	Boiler Feed	0.500	0.100	Tankers	
2	Cooling Water	1.000	0.000	Tankers	
3	Domestic Purpose	1.000	1.000	Tankers	
4	Mnfg Process	3.000	4.400	Tankers	
5	Others .....	0.500	0.500	Tankers	for APCM

### H Solid Waste

Inspection Team : N H PARMAR, SSA

**I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.**

**Signature By (N H PARMAR, SSA)**

**Inspection report of Shchem Corporation, plot no 4001/A-2, GIDC Ankleshwar.**

This unit is visited with reference to complaint from Dharmesh Mistry regarding seepage of w/w from boundary wall of unit into GIDC storm water drain. With reference to this site is visited. It is observed that alkaline w/w from boundary wall of unit is going in to GIDC storm water drain. One w/w sample is collected which is going in to GIDC storm water drain for analysis. Then unit is visited and huge w/w ponding is observed within premises leading to GIDC storm water drain. One w/w sample is collected from this ponding. Person contacted informed that ponding is created due to leakage from drums which were being shifted to pucca flooring within premises and from 10 KL raw effluent storage tank. Bottom valve of raw effluent storage tank had broken and effluent was going to open land within premises leading to GIDC storm water drain. One w/w sample is also collected from leakage point of effluent storage tank. It is observed that unit has taken no preventive steps to stop the w/w going in to GIDC storm water drain. No measures were taken to control the flow of effluent from storage tank. Temperature of w/w from effluent storage tank was @ 45 degrees centigrade. During inspection production activity is found not going on, in ETP neutralization activity is found going on. So looking to the plant condition, ETP operation and temperature of raw effluent it seems that unit has started production activity. Unit has been issued closure direction by board. Unit is also sealed by circle officer- Ankleshwar. (as per IR dated 11/10/2022). During sealing process 6 reactors and one main electric panel board was sealed by officials. During inspection it is observed that out of 6 reactors only one reactor is having seal. Unit has removed seal from 5 reactors. Seal is observed in main electric panel board. During inspection @ 150 drums of unknown material is found stored within premises. 3 day notice given during inspection.

Photographs





w/w ponding near boundary wall within premises



Leakage in bottom valve of effluent storage tank



w/w ponding within premises



Drums containing unknown material



Neutralization tank of ETP



Sealed electric box



Reactor without seal



Reactor without seal



Reactor without seal



Reactor without seal



Reactor without seal



Reactor with seal



# GUJARAT POLLUTION CONTROL BOARD

Regional Office - 5009/4, GIDC Estate, Ankleshwar - 393 002. Dist. Bharuch (Gujarat)  
Ph. No. : (02646) 222 933 E-mail Id : ro-gpcb-ankl@gujarat.gov.in

## તપાસ માટે દાખલ થવાની સૂચના (નોટીસ)

નંબર : 26937

તારીખ : 10/6/2023

પાણી અધિનિયમ 1974ની કલમ-23, હવા અધિનિયમ 1981ની કલમ-24 અને પર્યાવરણ (સુરક્ષા) અધિનિયમ - 1986ની કલમ-10 હેઠળ અમોને મળેલ સત્તાની રૂએ અમો નીચે સહી કરનાર અમોને જરૂરી લાગે તેની સહાય લઈને તમામ સમયે નીચેના હેતુઓ માટે આપની જગ્યામાં દાખલ થવાનો અને તપાસ કરવાનો અધિકાર ધરાવીએ છીએ.

- (1) અમોને સોંપેલા રાજ્ય બોર્ડ/કેન્દ્ર સરકારનાં કાર્ય બજાવવાના હેતુ માટે,
- (2) આવા કોઈ કાર્યો બજાવવાના છે કે કેમ અને તેમ હોય તો કઈ રીતે તે બજાવવાના છે અથવા આ અધિનિયમ અથવા તે હેઠળ કરેલા નિયમોની અથવા આ અધિનિયમ હેઠળ બજાવેલી કોઈ નોટીસની, કરેલા કોઈ હુકમની, આદેશની અથવા આપેલા કોઈ અધિકારપત્રની કોઈ જોગવાઈનું પાલન કરવામાં આવી રહ્યું છે કે પાલન કરવામાં આવ્યું છે કે કેમ તે નક્કી કરવાના હેતુ માટે,
- (3) કોઈ સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય કોઈ મહત્વની વસ્તુની તપાસ કરવા અને તેની કસોટી કરવાના હેતુ માટે અથવા જે જગ્યામાં તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલા નિયમો મુજબ કોઈ ગુનો કરવામાં આવ્યો છે, અથવા થવાની તૈયારીમાં છે, તેવી કોઈ જગ્યાની ઝડતી લેવા માટે અને તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલ નિયમો હેઠળ શિક્ષાપાત્ર કોઈ ગુનો કર્યાનો પુરાવો, તેવા સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય કોઈ મહત્વની વસ્તુ કબજે લેવા માટે અમે નીચે જણાવેલ સમયે દાખલ થઈએ છીએ.

ઉદ્યોગ/કારખાનામાં દાખલ થવાનો સમય : સવારના/સાંજના 10 વા. 10/6/2023  
અમારી સાથે સહાય માટે નીચેની વ્યક્તિઓ પણ છે.

- 1.
- 2.
- 3.

પ્રતિ,

Shechem Corporation  
4001/A-2  
GIDC Ankleshwar

નકલ મળેલ છે.

આ સૂચના (નોટીસ) મેળવનારની સહી :-

Devash Desai  
Acet & Stone I/c.

સહી :-

અધિકારીનું નામ :- N. H. Parmar

હોદ્દો :-

ડી. ડી.

DRP/Devash  
10.6.23

સ્થળ તપાસ દરમ્યાન આપવામાં આવેલ લેખિત સૂચના

આપના એકમની આજ રોજ મુલાકાત દરમ્યાન પર્યાવરણીય કાયદાઓ સંદર્ભે ધ્યાને આવેલ વિસંગતતાઓ/ત્રુટિઓ તેમજ સ્થળ ઉપર માંગવામાં આવેલ વિગતો પૂરી પાડવા અંગેની નીચે મુજબની સૂચના આપને આપવામાં આવે છે. જે અંગેનો ખુલાસો/રજુઆત/પૂર્તતા દિન-૩ માં અત્રેની કચેરીએ તેમજ ગાંધીનગર ખાતેની વડી કચેરીએ જાણ કરવા જણાવવામાં આવે છે. સદર વિગતો બોર્ડના ઓનલાઇન XGN પોર્ટલ ઉપર પણ અપલોડ કરવું.

ગુ.પ્ર.નિ. બોર્ડના નામે અને વતી,

(નોટીસ મેળવનાર)

(નોટીસ આપનાર)

# ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ

સરનામું: પ્લોટ નં: ૫૦૦૯/૪, ૭ આઈડીસી અંકલેખર - ૩૯૩ ૦૦૨, ૭.૭૩૫

ફોન: (૦૨૬૪૬) ૨૨૨૯૩૩, Website <http://gpcbxgn.gujarat.gov.in>

Email ID (Regional officer) - [ro-gpcb-ankl@gujarat.gov.in](mailto:ro-gpcb-ankl@gujarat.gov.in), (Unit head) [uh-gpcb-ankl@gujarat.gov.in](mailto:uh-gpcb-ankl@gujarat.gov.in)



## સ્થળ તપાસની નિરિક્ષણ નોંધ

આઈ.ડી.નં: ૨૬૯૩૭, કેટેગરી/સ્કેલ: Red ૩, Latitude/ Longitude...../.....

શ્રીમાન,

આપશ્રીને જણાવવાનું કે, આજ તા. ૧૬/૬/૨૩ ના રોજ આપશ્રી ના એકમની મુલાકાત લઈ સ્થળ તપાસ કરી ઇન્સ્પેક્શન કરેલ છે જે દરમ્યાન હવા/પાણી/જોખમી કચરા/.....ના.....  
...૩./.../.....નમુના પૃથકરણ અર્થે એકત્રીત કરેલ છે.

આપશ્રીના એકમની મુલાકાત દરમ્યાન પર્યાવરણીય કાયદાઓના સંદર્ભે ટ્રુટીઓ/ક્ષતિઓ જોવા/જાણવા મળેલ છે જે આધારે પડતર અચ્છ સંદર્ભે નિર્ણય લેવા પહેલા અને/અથવા કાયદાકીય પગલાં લેવા અને/અથવા પર્યાવરણ નુકશાન વળતર લેવા પહેલા કુદરતી વ્યાયના સિધ્ધાંત મુજબ આપશ્રીને સાંભળવાની તક પુરી પાડવાના હેતુથી અત્રે લેખિતમાં સ્થળસ્થિતિ/મુદ્દાઓ/સુચનાઓ આપવામાં આવે છે.

આ પરત્વે આપશ્રી નીચે લેખિતમાં સ્પષ્ટતા કરી શકો છો અથવા લેખિત ખુલાસો/સ્પષ્ટતા/ પુર્તતા અહેવાલ કામકાજના દિન-૦૩ માં બોર્ડની વડી કચેરી, ગાંધીનગર તેમજ અત્રેની કચેરીને લેખિત માં અથવા XGN પર અથવા Email થી સ્પષ્ટ કરવા નોટીસ આપવામાં આવે છે.

સ્થળ તપાસ દરમ્યાન જોવા મળેલ સ્થળસ્થિતિ/ટ્રુટીઓ/ક્ષતિઓ/ખામીઓ:

① Your Unit is visited with reference to complain regarding seepage of waste water from your Unit to ETC storm water drain

② You are directed to stop the seepage of water from your Unit to ETC storm water drain and collect all the effluent back into ETP

③ During inspection only two seals are on electric box and another on one reactor. Other seals on other reactor are not observed at site. please clarify.

④ @ 150 drums having unknown material kept near ETP area. please clarify regarding the content and disposal scheme.



⑤ Submit letter from DEVEL regarding your disconnection status.

ગુ.પ્ર.નિ.બોર્ડના નામે અને વતી,

(અધિકારીઓના નામ, હોદ્દો, સહી):

N. H. Parmar  
J.O

મુલાકાત લેવામાં આવેલ હોય તે એકમના પ્રતિનિધીની રજુઆત: (જે લાગુ પડે તેની સામે જ સહી કરવી)

મુલાકાત દરમ્યાન અધિકારીશ્રીઓએ.....મુદાઓ માટે સ્થળસ્થિતિ/સુચનાઓ/સુધારાતક પગલાં ભરવા જણાવેલ છે જેમા,

(૧) આ સ્થળસ્થિતિ/સુચનાઓ સાથે હું નીચે સહી કરનાર સંપૂર્ણ સહમત છું.

૨)

(૨) જેમા દર્શાવેલ સ્થળસ્થિતિ/સુચનાઓમાંથી મુદા નં.....સાથે હું નીચે સહી કરનાર અસહમત છું. જેના માટે મારી નીચે પ્રમાણેની રજુઆત છે.

એકમના પ્રતિનિધી/આ નોંધ મેળવનાર નું નામ, હોદ્દો અને સહી:

DV Desai  
Devesh. V. Desai

તા.:

Acct G. S. Desai  
T. Desai



Sample ID:389159 - Analysis Completion:23/06/2023

Pharmaceuticals / LAB Inward : 51190

**TEST REPORT**

Test Report No. : 51190

Date: 26/06/2023

1. Name of the Customer : Shchem Corporation - 26937
2. Address : 4001/A-2,GIDC ANKLESWAR,-,-  
ANKLESHWAR-393002, Taluka : Ankleshwar, District : Ankleshwar,
3. Nature of Sample : REP-Representative/Grab, (Insp Type : COM-On Complaint)
4. Sample Collected By : N H PARMAR,SSA
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 389159
7. Date & Time of Collection & Inwarding : 10/06/2023 , (1815 to 1815) & 12/06/2023
8. Date of Start & Completion of Analysis : 12/06/2023 & 23/06/2023
9. Sampling Point : w/w sample collected from leakage point of effluent collection storage
10. Flow Details (Remarks) tank. ~
11. Mode of Disposal : Yes
12. Ultimate Receiving Body : On land for percolation
13. Temperature on Collection : No generation of industrial wastewater
14. Carboys Nos for : 45 & pH Range on pH Strip :9-10 on pH strip  
: Barcode & Color & Appearance :Milky
15. Water Consumption & W.W.G (KLPD) : Ind :5.000 , Dom :1.000 & Ind :5.000 , Dom :1.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	45
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	8.10
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	30
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	101550
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	632
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Stand	1 - 2000 mg/l.	314.72
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	ence at end pr
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	nce - on addi
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-20	5.0- 50000 mg/l	8813
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	4
11	Phenolic Compounds	mg/l	4 Amino Antipyrine method without Chloroform Extra	0.1 – 50 mg/l	BDL
12	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	2115

**Laboratory Remarks** : Approved By:399-lab\_399 Dt.: 26/06/2023

**R.C.VASAVA,S.O**

**Note :**

1. The results relate only to the items sampled and tested.
2. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
3. The report shall not be reproduced except in full or part without approval of the laboratory.
4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

\*\*\* END OF TEST REPORT \*\*\*



Sample ID:389154 - Analysis Completion:23/06/2023

Pharmaceuticals / LAB Inward : 51189

**TEST REPORT**

Test Report No. : 51189

Date: 26/06/2023

1. Name of the Customer : Shchem Corporation - 26937
2. Address : 4001/A-2,GIDC ANKLESWAR,-,-  
ANKLESHWAR-393002, Taluka : Ankleshwar, District : Ankleshwar,
3. Nature of Sample : REP-Representative/Grab, (Insp Type : COM-On Complaint)
4. Sample Collected By : N H PARMAR,SSA
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 389154
7. Date & Time of Collection & Inwarding : 10/06/2023 , (1805 to 1805) & 12/06/2023
8. Date of Start & Completion of Analysis : 12/06/2023 & 23/06/2023
9. Sampling Point : w/w sample collected from ponding near boundary wall within premises
10. Flow Details (Remarks) : ~
11. Mode of Disposal : No
12. Ultimate Receiving Body : On land for percolation
13. Temperature on Collection : No generation of industrial wastewater
14. Carboys Nos for : 35 & pH Range on pH Strip :9-10 on pH strip  
Barcode & Color & Appearance :Brown
15. Water Consumption & W.W.G (KLPD) : Ind :5.000 , Dom :1.000 & Ind :5.000 , Dom :1.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	35
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	8.23
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	400
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	167990
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	540
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Stand	1 - 2000 mg/l.	455.28
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	ence at end pr
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	nce - on addi
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-20	5.0- 50000 mg/l	11275
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	3
11	Phenolic Compounds	mg/l	4 Amino Antipyrine method without Chloroform Extra	0.1 – 50 mg/l	BDL
12	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	2707

**Laboratory Remarks** : Approved By:399-lab\_399 Dt.: 26/06/2023

**R.C.VASAVA,S.O**

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3. The report shall not be reproduced except in full or part without approval of the laboratory.
4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

\*\*\* END OF TEST REPORT \*\*\*



Sample ID:389133 - Analysis Completion:23/06/2023

Pharmaceuticals / LAB Inward : 51188

**TEST REPORT**

Test Report No. : 51188

Date: 26/06/2023

1. Name of the Customer : Shchem Corporation - 26937
2. Address : 4001/A-2,GIDC ANKLESWAR,-,-  
ANKLESHWAR-393002, Taluka : Ankleshwar, District : Ankleshwar,
3. Nature of Sample : REP-Representative/Grab, (Insp Type : COM-On Complaint)
4. Sample Collected By : N H PARMAR,SSA
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 389133
7. Date & Time of Collection & Inwarding : 10/06/2023 , (1755 to 1755) & 12/06/2023
8. Date of Start & Completion of Analysis : 12/06/2023 & 23/06/2023
9. Sampling Point : w/w sample collected from seepage from boundary wall of unit ~
10. Flow Details (Remarks) : yes
11. Mode of Disposal : into GIDC storm water drain
12. Ultimate Receiving Body : No generation of industrial wastewater
13. Temperature on Collection : 35 & pH Range on pH Strip :9-10 on pH strip
14. Carboys Nos for : barcode & Color & Appearance :brown  
: Ind :5.000 , Dom :1.000 & Ind :5.000 , Dom :1.000
15. Water Consumption & W.W.G (KLPD) : 12 ,Cap No & Weight :

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	35
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	8.18
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	500
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	186300
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	2724
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Stand	1 - 2000 mg/l.	700
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	ence at end pr
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	nce - on addi
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-20	5.0- 50000 mg/l	11513
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	2
11	Phenolic Compounds	mg/l	4 Amino Antiprene method without Chloroform Extra	0.1 – 50 mg/l	BDL
12	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	2762

**Laboratory Remarks** : Approved By:399-lab\_399 Dt.: 26/06/2023

**R.C.VASAVA,S.O**

Note :

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2. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
3. The report shall not be reproduced except in full or part without approval of the laboratory.
4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

\*\*\* END OF TEST REPORT \*\*\*



# 330 GUJARAT POLLUTION CONTROL BOARD

Annexure-R18

PARYAVARAN BHAVAN, SECTOR 10-A,  
GANDHINAGAR - 382010,  
(T) 079-23232152

## સ્મૃતિપત્ર-૧

નં: જીપીસીબી/એએનકે/સીસીએ-૯૭૭(૩)/આઈડી-૨૬૯૩૭/

તા. \_\_\_/૦૭/૨૦૨૩

પ્રતિ

ડિપ્યુટી ઈજનેર (ઓએન્ડએમ)

GIDC Sub-Division, DGVCL,

પ્લોટ નં U/4/2, જીઆઈડીસી પોલીસ સ્ટેશનની સામે,

જીઆઈડીસી અંકલેશ્વર, જિ: ભરૂચ.

વિષય: M/s Shechem Corporation, પ્લોટ નંબર: ૪૦૦૧/એ-૨, જી.આઈ.ડી.સી. અંકલેશ્વર, જી.ભરૂચના તમામ વીજ પૂરવઠા કાપવા બાબત

સંદર્ભ: (૧) ગુ.પ્ર.નિ.બોર્ડનો તા. ૨૨/૦૮/૨૦૨૨ નો પત્ર

(૨) એકમને પાઠવેલ બંધ કરવાનો હુકમ, તા. ૧૦/૧૧/૨૦૨૦

સાહેબશ્રી,

ઉપર્યુક્ત વિષય અન્વયે સવિનય જણાવવાનું કે, મેસર્સ સ્કેમ કોર્પોરેશનને પાણી અધિનિયમ-૧૯૭૪ ની કલમ-૩૩(અ) હેઠળ તા.૧૦/૧૧/૨૦૨૦ના રોજ ઉદ્યોગને બંધ કરવાનો હુકમ પાઠવેલ છે. જેના સંદર્ભે એકમનો વીજ જોડાણ કપાયેલ છે, તેમ છતાં તા. ૧૫/૦૪/૨૦૨૨ તેમજ તા. ૦૨/૦૭/૨૦૨૨ની મુલાકાત દરમિયાન એકમ કાર્યરત જણાય છે તેમજ એકમ ઉદ્યોગને બંધ કરવાનો હુકમનું પાલન ન કરતું હોવાનું જણાય છે. જેને ધ્યાને લેતા એકમના તમામ વીજ પૂરવઠા (Electricity Supply Including Single Phase) તાત્કાલિક અસરથી કાપવા તેમજ તે બાબતની જાણ અત્રેની કચેરીને કરવા આપશ્રીને સંદર્ભવાળા પત્ર (૧) મારફત જાણાવેલ. પરંતુ, તાજેતરની તા. ૦૬/૦૬/૨૦૨૩ તેમજ ૧૦/૦૬/૨૦૨૩ની મુલાકાત દરમિયાન એકમ સીંગલ ફેઝ સપ્લાય પર ચાલુ જણાય છે જેને ધ્યાને લઈ આપશ્રીને એકમના તમામ વીજ પૂરવઠા (Electricity Supply Including Single Phase) તાત્કાલિક અસરથી કાપવા તેમજ તે બાબતની જાણ અત્રેની કચેરીને કરવા ફરી જણાવવામાં આવે છે.

ઉપરોક્ત પત્ર સક્ષમ અધિકારીશ્રીની મંજૂરી મેળવ્યા બાદ પાઠવવામાં આવે છે.

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડના નામે અને વતી,

*Always*  
19/07/2023  
(અરૂણ જી. પટેલ)

પર્યાવરણ ઈજનેર

Clean Gujarat Green Gujarat

Website : <https://gpcb.gujarat.gov.in>

નકલ રવાના:-

- પ્રાદેશિક અધિકારીશ્રી, ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ, પ્રાદેશિક કચેરી અંકલેશ્વર, પ્લોટ નં ૫૦૦૯/૪, જીઆઈડીસી અંકલેશ્વર-૩૯૩૦૦૨, જી. ભરૂચ..... ઉપરોક્ત બાબતે DGVCL ના અધિકારીઓ સાથે સંકલન કરી પત્રમા જણાવેલ સૂચનાઓનું પાલન કરાવવા બાબત.



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# 332 GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN

Sector-10-A, Gandhinagar-382 010

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નં.ગુ.પ્ર.નિ.બોર્ડ/લીગલ-ઈપીએ-અંકલેશ્વર-૮૧૬/ ૨૫૭૧૭૩

કોર્ટમેટર/તાત્કાલિક

પ્રતિ,  
પ્રાદેશિક અધિકારીશ્રી,  
ગુજરાત પ્રદુષણ નિયંત્રણ બોર્ડ,  
પ્રાદેશિક કચેરી  
અંકલેશ્વર.

વિષય: M/s. Shchem Coporation, પ્લોટ નં. ૪૦૦૧,એ-૨ જી.આઇ.ડી.સી.,  
અંકલેશ્વર - ૩૯૩૦૦૨, તા. અંકલેશ્વર, જી. ભરૂચ, સામે E(P) Act  
1986 હેઠળ ફરીયાદ દાખલ કરવા બાબત.

શ્રીમાન,

ઉપરોક્ત વિષય અન્વયે જણાવવાનું કે, M/s. Shchem Coporation, પ્લોટ નં. ૪૦૦૧,એ-૨ જી.આઇ.ડી.સી., અંકલેશ્વર-૩૯૩૦૦૨, તા. અંકલેશ્વર, જી. ભરૂચ,, તથા તેના જવાબદાર સંચાલકો/ભાગીદારો ધ્વારા E(P) Act 1986ની જોગવાઈઓનો ભંગ કરેલ હોય તેઓ સામે E(P) Act 1986ની કલમો હેઠળ ફરીયાદ દાખલ કરાવવા આપની કક્ષાએથી જરૂરી દસ્તાવેજો પેનલ એડવોકેટને મોકલી નામદાર કોર્ટમાં ફરીયાદ દાખલ કરી તેની નકલ ફરીયાદ નંબર સાથે અત્રેની વડી કચેરી, ગાંધીનગરને મોકલી આપવા વિનંતી.

આ પત્ર સક્ષમ કક્ષાએથી મંજૂરી મેળવી પાઠવવામાં આવે છે.

આભાર સહ.

ગુ.પ્ર.નિ.બોર્ડના નામે અને વતી

(આર.બી. ત્રિવેદી)

I/C કાયદા અધિકારી

નકલ રવાના:- યુનિટ હેડ,(અંકલેશ્વર) વડી કચેરી ગાંધીનગર.

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૩૧/૦૭/૨૦૨૩  
Clean Gujarat Green Gujarat

ISO - 9001 - 2008 &amp; ISO - 14001 - 2004 Certified Organisation



# Gujarat Pollution Control Board

Annexure-R20

PCB Id: 26937

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

**1 Industry Details** shchem corporation Outward No: 41399-05/09/2023

Email : shchem@yahoo.com      PLOT NO:4001/A-2,GIDC ANKLESHWAR,  
 Telephone : 000000000000      ANKLESHWAR - 393002  
 DIST : Ankleshwar, TAL : Ankleshwar, SIDC : Ankleshwar

Inspection Id : 747122 ( On Complaint )      Ro Name : Ankleshwar

**2 Type / Scale / Sector / Status :** RED / SMALL / Pharmaceuticals / In Operation

**3 Inspection Dt & Time :** 02/08/2023 17:10 / Water      **Person Contacted :** Mr. Vijay R. Sheth - Partner

**4 Env Audit Detail :** Sch : N.A , , Year : , On Dt :

Commissioned Dt : 25/01/1985      Production Start Dt : 25/01/1985      Applicability of CRZ Rules : No

**5 Water Consumption in Kilo Lts Per Day**      Ind : 5.000      Dom : 1.000      **Borewells: 0**

**6 Waste Water generation / Discharge (klpd) :**      Ind : 5.000      Dom : 1.000      **Tubewells: 0**

**7 Consumer No.(Electric Meter):**      **Source of Water Supply:** Tankers

**8 Disposal Mode of Industrial / Domestic :**      Zero Discharge / Irrigation

**9 Discharge Pt / Final Receiving Body (Ultimate):**      CETP (ETL) Member / No generation of industrial wastewater

**10 Status of water consent Under the Water Act,1974:**      AWH-95266-02/06/2023      Last Inward:280690-15/05/2023[ONL]

**11 Effluent Treatment plant (ETP) : Units, if provided and status :**  
ETP Details : P-Collection Cum Equalization,P-Collection Tank

**12 Whether Industry is a member of CETP ?**      No

**13 Boilers=1 , DG Sets=0 , Flue Gas =1, Process =1 , ETP Cap = 10 , Capacity of All =**

APCM Details : Scrubber  
Fuel Used : Natural Gas  
Stack Attached to : Boiler

**14 TSDF Name :**      B.E.I.L, Ankleshwar [14983]

**15 Lab Charges Pending :**      Rs. 36480.00      **Water Cess Charges Pending :**      NIL

**16 Last Env. Form V :**      2022-2023      **Water Cess Return :**      2017-2018      **HW Monthly Return :**      2023-99

**17 Last 3 Legal Action :**

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
14/10/2020	DIR	10/11/2020	33A,O15,	581437	DIR	REV	572954
25/05/2018	REV	21/06/2018	PER,	481903	REV	DIR	458957
28/02/2018	DIR	20/04/2018	33A,IMM,	470815	DIR	ROU	452487

**Monthly Patrak Data :**      Last Return : 202304      **HAZD Waste Disposal :**      0.000 (0 Trucks)

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 1358, ETP - 0, APCM - 0	Meter Reading - 0, Kilo Litre - 0	Meter Reading - 0, Kilo Litre - 0



# Gujarat Pollution Control Board

PCB Id: 26937

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

## General Observation

a	-	Is the Industry in Operation ??	Yes	
a	-	R.O File No	ID:26937	
b	-	<b>Industry Operating without CCA</b>	No.	
c	-	<b>Has Production exceeded (last 3 MTHs) than CCA-Qty</b>	No.	
d	-	<b>Any products-NOT in CCA, manufactured-Last 3 MTHs</b>	No.	
e	-	<b>Foul Odour/Fugitive Emission/Bye Pass in Premises ??</b>	No.	
f	-	Industry Name CHANGED in recent times ??	No.	
g	-	<b>Has Regn with CETP or TSDF expired ??</b>	No.	
h	-	Seperate Energy Meter for A.P.C.M ?	No.	
h	-	Provision of any STAND-BY Pump ??	No.	

## Water Parameter

b	-	Source of Water Supply	Tankers	
c	-	<b>W.W.G is EXCEEDING the CCA Limits</b>	No.	
d	-	<b>W.W Disposal as per the Consent Conditions ?</b>	No.	
e	-	Was the ETP in operation ?	No	
f	-	Treatment System ADEQUATE to handle existing effluent	Repair/Main Reqd	
g	-	<b>Did u observe ANY ILLEGAL Discharge ??</b>	Yes	
h	-	Nos of Samples collected	03	

Remarks :

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

**Site Observations during Inspection, PCB-ID: ( 26937 )**



## Inspection Crux:

### General Observation:

This unit is visited with reference to telephonic complaint received to this office from anonymous person (mob no. 6354813935) who provided google location regarding wastewater discharge in to GIDC Storm water drain (SWD). We have visited the above said shared location where complainant was present and said that this unit is discharging wastewater and found that alkaline wastewater is flowing (pH @ 9-10 on pH strip) in to GIDC SWD besides this unit. During visit, it is observed that on the right side of the material gate of this unit contaminated water was flowing from the unit which directly open to GIDC SWD through boundary wall hole and on checking found alkaline wastewater (pH @ 9 -10 on pH strip). We have collected sample from this stream for analysis purpose. On right side of material gate, brownish colored wastewater small puddle observed near boundary wall which was coming through seepage and going in to GIDC SWD. We have collected sample from this seepage puddle for analysis purpose which is located on right side of the material gate. In the unit premises RCC flooring work was under progress. After entering plant, it is observed that, previously stamped seal by the authority was not seen on the 0.7 KL SS Reactor and 6 KL SS Reactor. Also, the surface of the 0.7 KL reactor was found hot on touch in and in-process material was also found inside the reactor. Nitrogen cylinder is seen connected with 6 KL reactor. MB-III Batch Sheet in the plant, lot no. MB-III/082, dt. 01/08/2023, batch size 685 Kg log sheet found in the plant area. Visible smoke was seen on the surface of the Electric Hot Oil unit and its surface felt hot on the touch in, which is connected with reactor – 0.7 KL. Hence it came to know that unit is in operation and manufacturing process is started illegally. In addition to that, AOD Pump was found with the Separator Vessel of the unit, the suction was inside the separator and a flexible pipeline was provided at the discharge point which is going to the collection cum neutralization tank of ETP. Water is seen coming out near the end point at ETP by lifting the pipe from the backside which proves that unit was transferring material by AOD pump. Unit is asked to clarify the same. Huge quantity of drums filled with wastewater / intermediate / RM / product / waste material were found haphazardly stored openly in ETP area, near material gate and plant area. Brownish color w/w seepage was found from the drums lying near material gate and going outside the premises through seepage. During the inspection, Collection cum neutralization tank & treated w/w collection tank was filled with w/w & sample from treated w/w collection tank is taken for analysis purpose. Unit has not furnished any details regarding production, raw material purchase, fuel consumption and water consumption etc. during visit. Looking at all the above details, it is found that unit is not following the closure order/ direction given by the Board and have started illegal production activity and wastewater discharging outside the unit premises. DGVCL was instructed to disconnect the power supply of unit including single phase vide letter dated - 19.07.2023, however during the inspection, single phase power connection is observed in the unit. Written instructions are given in 3-day notice to clarify all this matter. Photographs taken during inspection and 3-day notice are attached here with. [677]-03/08/2023

~ RO Comments/Reply :Strict action may be taken. -05/09/2023

### Water Observation:

### Air Observation:

### Hazard Observation:

I recommend : g. Recommend Strict Action

W.C Notings: -----[677-DEE]~

**Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance**



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6. મુલાકાત સમયે કોઈપણ પ્રકારના Raw material પરચેઝ, પ્રોડક્શન, Fuel consumption, water consumption વગેરે ની વિગતો રજુ કરેલ નથી.

4. એકમના Separator Vessel સાથે AOD Pump જોવા મળેલ જેનું સકશન સેપરેટર ની અંદર હતું અને ડીસચાર્જ માં flexible pipeline લગાવી ETP નાં collection cum neutralization tank સુધી પાઈપ જતી હતી સદર પાઈપને પાછળનાં ભાગથી ઉચી કરતા End Point પાસે પાણી નીકળતું જોવા મળેલ જે દર્શાવે છે કે આપના દ્વારા AOD પમ્પ ચલાવી મટીરીયલ ટ્રાન્સફર કરવામાં આવે છે જે બાબતે ખુલાસો કરવો.

5. ઉપરોક્ત બધીજ વિગતો જોતા માલુમ પડેલ છે કે આપ દ્વારા બોર્ડ દ્વારા આપાચેલ closure order/ direction નું પાલન કરવામાં આવતું નથી અને અનઅધિકૃત રીતે પ્રોડક્શન અને w/w discharge પ્રીમાઈસીસની બહાર કરવામાં આવે છે. જે બાબતે ખુલાસો કરવો.

3. ETP એરિયામાં, પ્લાન્ટ એરિયામાં તથા મટીરીયલ ગેટની આસપાસ મોટી માત્રામાં drums કે જેમાં w/w / intermediate / RM / product / waste material ભરેલ જોવા મળેલ. મટીરીયલ ગેટ પાસેના drumsમાં brownish કલરનું w/w સીપેજ થઈને પ્રીમાઈસીસની બહાર જતું માલુમ પડેલ જેનો ખુલાસો કરવો.

આપના એકમની મુલાકાત અત્રેની કચેરીને મળેલ ટેલીફોનિક ફરિયાદ, આપના એકમમાંથી GIDCની Strom Water Drain (SWD) માં ગંદા પાણીનો નિકાલ કરતા હોવાની બાબતે કરવામાં આવેલ.

1. મુલાકાત સમયે એકમના મટીરીયલ ગેટની બાજુમાં આલ્કલાઈન વેસ્ટ વોટર (pH @ 9-10 on pH strip) તથા ગેટની બાજુની boundary wall ની પાસે સીપેજ થઈને જુઆઈડીસીની SWDમાં જતું માલુમ પડેલ જે તાત્કાલિક બંધ કરવું.

2. મુલાકાત સમયે એકમના 0.7 KLના SS Reactor તથા 6 KLના SS Reactor પર અગાઉ ઓથોરીટી દ્વારા મારેલ સીલ જોવા મળેલ નથી તેમજ 0.7 KLના રીએક્ટરની સરફેસ ટચ કરતા ગરમ જોવા મળેલ તથા સદર રીએક્ટરની અંદર in-process material પણ જોવા મળેલ. વધુમાં Electric Hot Oil યુનિટના સરફેસ પર visible ધુમાડા જોવા મળેલ તથા તેની સરફેસ ટચ કરતા પણ ગરમ માલુમ પડેલ. 6 KLના રીએક્ટર સાથે Nitrogen cylinder connected જોવા મળેલ. પ્લાન્ટમાં MB-III Batch Sheet, lot no. MB-III/082, તા. 01/08/2023, batch size 685 Kgની લોગશીટ ભરેલી જોવા મળેલ. આથી જણાય છે કે આપ દ્વારા ઉત્પાદન પ્રક્રિયા કરવામાં આવે છે જેનો ખુલાસો કરવો.

## Compliance Observed in this Inspections.

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
4. @150 drums having unknown material are kept near ETP area. please clarify regarding the content and disposal scheme.	740512(10/06/23)	Still Pending
3. During inspection only two seals, one on electric box and another on one reactor, other seals on other reactor are not observed at site. please clarify.	740512(10/06/23)	Still Pending
5. Submit letter from DGVCL regarding your disconnection status.	740512(10/06/23)	Still Pending
1. Your unit is visited with refernce to complain regarding seepage of waste water from your unit to GIDC strom water drain.	740512(10/06/23)	Still Pending
2. You are directed to stop seepage of w/w from your unit to GIDC strom water drain and collect all the effluent back in ETP.	740512(10/06/23)	Still Pending
5. સદર સ્ટોરેજ ટેન્કના બોટમ વાલ્વ માંથી મોટર પમ્પ દ્વારા, ઔદ્યોગિક ગંદુ પાણી ત્રીજા નમ્બર ની સ્ટોરેજ ટેંક (૧૦ KL) માં ટ્રાન્સફર થતું જોવા મળેલ.	739930(06/06/23)	Still Pending



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4. ઔદ્યોગિક ઉત્પાદનો દરમ્યાન જનરેટ થતા ઔદ્યોગિક ગંદા પાણીની ટ્રીટમેન્ટ માટે બનાવેલ પ્રાઇમરી ETP એકમોમાંથી ઔદ્યોગિક ગંદુ પાણી સિમ્પલી પાસ કરીને એકમની પાછળના ભાગમાં રાખેલ સ્ટોરેજ ટેન્કો ( ૨ નંગ ૧૦ KL ક્ષમતા વાળી ) માં એકત્ર કરવામાં આવતું જોવા મળેલ.	739930(06/06/23)	Still Pending
3. મુલાકાત સમયે એકમમાં ઔદ્યોગિક ઉત્પાદનને લગતી કામગીરીઓ થતી જોવા મળેલ.	739930(06/06/23)	Still Pending
8. મુલાકાત દરમ્યાન ETP કલેક્શન ટેન્કરમાંથી આલ્કલાઇન (@૯ થી ૧૦ PH માત્રા PH strip) ઔદ્યોગિક ગંદા પાણીનો નમુનો એકત્ર કરેલ છે.	739930(06/06/23)	Still Pending
7. આમ ઉપયુક્ત તમામ બાબતો જોતા જણાય છે કે એકમમાં ઔદ્યોગિક ઉત્પાદન દરમ્યાન જનરેટ થતું ઔદ્યોગિક ગંદુ પાણી કોચપણ જાતની ટ્રીટમેન્ટ કર્યા વગર એકમની બહાર જુઆઇડીસી ની વરસાદી પાણીની ડ્રેઇન માં રાત્રી દરમ્યાન કરવામાં આવે છે. આમ બિન અધિકૃત કામગીરી કરવી નહિ અને ઔદ્યોગિક ગંદા પાણીનો નિકાલ નિયમોનુસાર કરવો.	739930(06/06/23)	Still Pending
6. સદર ત્રીજા નંબરની સ્ટોરેજ ટેન્કની બોટમ માં આવેલ વાલ્વ સાથે આશરે ૫૦ થી ૬૦ મીટર જેટલી ફ્લેક્સિબલ પાઇપ લગાવીને એકમની આગળના દરવાજાની બાજુમાં આવેલ બાથરૂમ સુધી લંબાવીને સદર ટેન્કમાંથી ઔદ્યોગિક ગંદા પાણીનો નિકાલ બાથરૂમમાં લગાવેલ પાઇપ મારફતે એકમની બહાર થતો જોવા મળેલ.	739930(06/06/23)	Still Pending
1. આજરોજ નાઈટ મોનિટરીંગ દરમ્યાન આપના એકમની મુલાકાતની બાજુએ આવેલા ભાથરૂમ માંથી પાણીના નિકાલ કરવાની પાઇપ લાઇન માંથી આલ્કલાઇન (@૯ થી ૧૦ PH માત્રા PH strip પર) વાસવાળા ઔદ્યોગિક ગંદા પાણીનો નિકાલ એકમની બાજુમાંથી પાસ થતી જુઆઇડીસી ની વરસાદી પાણીની ડ્રેઇન માં થતો જોવા મળેલ જે ગંદા પાણીનો એક નમુનો એકત્ર કરેલ છે.	739930(06/06/23)	Still Pending
2. ઉપરોક્ત મુદ્દા અન્વયે આપના એકમની મુલાકાત લેતા નીચે જણાવ્યા મુજબના અવલોકનો ધ્યાને આવેલ.	739930(06/06/23)	Still Pending
1. મુલાકાત સમયે એકમની મુખ્ય ઇલેક્ટ્રીક પેનલ તથા Reaction vessels (6 nos.) સીલ થયેલ ધ્યાને આવેલ. સદર સીલ ની જાળવણી કરવી.	692833(07/11/22)	Still Pending
2. આપના એકમને પાઠવવામાં આવેલ closure direction Dated 10/11/2020 ની તમામ શરતોનું ચુસ્તપણે પાલન કરવું.	692833(07/11/22)	Still Pending



# Gujarat Pollution Control Board

PCB Id: 26937

( Inspection Report ) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

## Annexure Details - Air, Stack, Hazardous Waste & Samples PCB-ID: (26937)

### A Sample Details

Sr	Act	Ph/Temp/Air Sampled	Time	Type	Sampling Point	Col-Cond
1	W-12	@ 9-10 on ph strip / 30	1720-1720	REP	etp final treated w/w holding tank ~	Tinge Yellow
2	W-12	@ 8-9 on ph strip / 30	1715-1715	REP	w/w discharge in gide swd from left side of material gate through seepage ~	Brown
3	W-12	@ 9-10 on ph strip / 30	1710-1710	REP	w/w discharge in gide swd from left side of material gate ~	Tinge yellow

### B Process Stacks

Sr	Stack attached to	Mts	Remark	Details of APCM	Probable Pollutants.
1	Chloro-Sulphonation	11	reactor m-2	SCR	SO2-40, HCL-15, CHI-9,

### C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	Boiler	10	NON IBR BABY BOILER CAP. 0.4 TPH	NO	N.A	Natural Gas	100 SCM/DAY	

### D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Spent Catalyst	I -28.2	0.024-M.T	COL, DSS, STO, TRA, DST
2	Spent Solvents	I -28.6	66.000-M.T	COL, REU, STO
3	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	12.000-M.T	COL, DCO, DSS, REU, STO, TRA
4	Chemical sludge from waste water treatment	I -35.3	1.200-M.T	COL, DSS, STO, TRA, DST

### E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	3,4 di amino benzophenone	2.000	2.000 - M.T	0.000	
2	medendazole IP/BP/USP	2.000	2.000 - M.T	0.000	

### F Raw material :

### G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 6.000	WWG : 6.000	Water Source	Remark
1	Boiler Feed	0.500	0.100	Tankers	
2	Cooling Water	1.000	0.000	Tankers	
3	Domestic Purpose	1.000	1.000	Tankers	
4	Mnfg Process	3.000	4.400	Tankers	
5	Others .....	0.500	0.500	Tankers	for APCM

### H Solid Waste

Inspection Team : Bhumika A. Bhuvu, AEE - Acharya Ravikumar j, AEE

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

Signature By (Bhumika A. Bhuvu, AEE)



Contaminated alkaline wastewater going outside through boundary hole near material gate



Brownish colored wastewater small puddle near boundary wall coming through seepage from drums stored



0.7 kl SS reactor, 6 KL reactor connected with nitrogen cylinder and electric hot oil unit



Material was transferred by AOD Pump connected with Separator Vessel and a flexible pipeline open at ETP



RCC flooring was under progress



Openly stored drums filled with various materials near ETP area and in plant area





Sample ID:392965 - Analysis Completion:25/08/2023

Pharmaceuticals / LAB Inward : 51832

**TEST REPORT**

Test Report No. : 51832

Date: 25/08/2023

1. Name of the Customer : Shchem Corporation - 26937
2. Address : 4001/A-2,GIDC ANKLESWAR,-,-  
ANKLESHWAR-393002, Taluka : Ankleshwar, District : Ankleshwar,
3. Nature of Sample : REP-Representative/Grab, (Insp Type : COM-On Complaint)
4. Sample Collected By : Bhumika A. Bhuva, AEE
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 392965
7. Date & Time of Collection & Inwarding : 02/08/2023 , (1720 to 1720) & 03/08/2023
8. Date of Start & Completion of Analysis : 04/08/2023 & 25/08/2023
9. Sampling Point : ETP final treated w/w holding tank ~
10. Flow Details (Remarks) : No
11. Mode of Disposal : Presently stored
12. Ultimate Receiving Body : No generation of industrial wastewater
13. Temperature on Collection : 30 & pH Range on pH Strip :@ 9-10 on pH strip
14. Carboys Nos for : Barcode & Color & Appearance :Tinge Yellow  
: Ind :5.000 , Dom :1.000 & Ind :5.000 , Dom :1.000
15. Water Consumption & W.W.G (KLPD) : 12 ,Cap No & Weight :

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	30
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	9.49
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	20
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	158976
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	318
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Stand	1 - 2000 mg/l.	912.8
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	Time interferen
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	1670
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-20	5.0- 50000 mg/l	9919
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	BDL
11	Phenolic Compounds	mg/l	4 Amino Antipryrene method without Chloroform Extra	0.1 – 50 mg/l	BDL
12	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	2277

**Laboratory Remarks** : Approved By:399-lab\_399 Dt.: 25/08/2023

**R.C.VASAVA,S.O**

Note :

1. The results relate only to the items sampled and tested.
2. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
3. The report shall not be reproduced except in full or part without approval of the laboratory.
4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

\*\*\* END OF TEST REPORT \*\*\*



Sample ID:392964 - Analysis Completion:25/08/2023

Pharmaceuticals / LAB Inward : 51831

**TEST REPORT**

Test Report No. : 51831

Date: 25/08/2023

1. Name of the Customer : Shchem Corporation - 26937
2. Address : 4001/A-2,GIDC ANKLESWAR,-,-  
ANKLESHWAR-393002, Taluka : Ankleshwar, District : Ankleshwar,
3. Nature of Sample : REP-Representative/Grab, (Insp Type : COM-On Complaint)
4. Sample Collected By : Bhumika A. Bhuva, AEE
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 392964
7. Date & Time of Collection & Inwarding : 02/08/2023 , (1715 to 1715) & 03/08/2023
8. Date of Start & Completion of Analysis : 04/08/2023 & 25/08/2023
9. Sampling Point : w/w discharge in GIDC SWD from left side of material gate through
10. Flow Details (Remarks) seepage ~
11. Mode of Disposal : Yes
12. Ultimate Receiving Body : GIDC storm water drain
13. Temperature on Collection : No generation of industrial wastewater
14. Carboys Nos for : 30 & pH Range on pH Strip :@ 8-9 on pH strip  
: Barcode & Color & Appearance :Brown
15. Water Consumption & W.W.G (KLPD) : Ind :5.000 , Dom :1.000 & Ind :5.000 , Dom :1.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	30
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	8.22
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	150
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	15160
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	68
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Stand	1 - 2000 mg/l.	369.6
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	4975
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	3780
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-20	5.0- 50000 mg/l	1531
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	BDL
11	Phenolic Compounds	mg/l	4 Amino Antipryrene method without Chloroform Extra	0.1 – 50 mg/l	BDL
12	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	350

**Laboratory Remarks** : Approved By:399-lab\_399 Dt.: 25/08/2023

**R.C.VASAVA,S.O**

Note :

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2. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
3. The report shall not be reproduced except in full or part without approval of the laboratory.
4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

\*\*\* END OF TEST REPORT \*\*\*



Sample ID:392963 - Analysis Completion:25/08/2023

Pharmaceuticals / LAB Inward : 51830

**TEST REPORT**

Test Report No. : 51830

Date: 25/08/2023

1. Name of the Customer : Shchem Corporation - 26937
2. Address : 4001/A-2,GIDC ANKLESWAR,-,-  
ANKLESHWAR-393002, Taluka : Ankleshwar, District : Ankleshwar,
3. Nature of Sample : REP-Representative/Grab, (Insp Type : COM-On Complaint)
4. Sample Collected By : Bhumika A. Bhuva, AEE
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 392963
7. Date & Time of Collection & Inwarding : 02/08/2023 , (1710 to 1710) & 03/08/2023
8. Date of Start & Completion of Analysis : 04/08/2023 & 25/08/2023
9. Sampling Point : w/w discharge in GIDC SWD from left side of material gate ~
10. Flow Details (Remarks) : Yes
11. Mode of Disposal : GIDC storm water drain
12. Ultimate Receiving Body : No generation of industrial wastewater
13. Temperature on Collection : 30 & pH Range on pH Strip :@ 9-10 on pH strip
14. Carboys Nos for : Barcode & Color & Appearance :Tinge yellow  
: Ind :5.000 , Dom :1.000 & Ind :5.000 , Dom :1.000
15. Water Consumption & W.W.G (KLPD) : 12 ,Cap No & Weight :

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	30
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	9.48
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	10
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	4870
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	174
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Stand	1 - 2000 mg/l.	75.6
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	1275
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	826
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-20	5.0- 50000 mg/l	609
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	BDL
11	Phenolic Compounds	mg/l	4 Amino Antiprene method without Chloroform Extra	0.1 – 50 mg/l	BDL
12	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	139

**Laboratory Remarks** : Approved By:399-lab\_399 Dt.: 25/08/2023

**R.C.VASAVA,S.O**

Note :

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4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

\*\*\* END OF TEST REPORT \*\*\*



# 345 GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,  
GANDHINAGAR - 382010,  
(T) 079-23232152

**BY R.P.A.D.**

**DIRECTION UNDER SECTION 33-A OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT-1974 [HEREINAFTER REFERRED TO AS THE WATER ACT] AS AMENDED FROM TIME TO TIME**

WHEREAS, you M/s. SHCHEM CORPORATION is having an industrial plant at Plot No: 4001/A-2, GIDC ESTATE ANKLESHWAR, DIST.BHARUCH.

AND WHEREAS, Gujarat Pollution Control Board had issued consent under the provisions of Water Act-1974 by its Consent Order No. AWH -95266, which was valid up to 02/06/2023 for operation of the industrial plant with various conditions mentioned therein and whereas, you have applied for the renewal of the same which is under consideration.

AND WHEREAS, you have committed various non-compliances in the past, which is a matter of records and in particular, due to no compliances observed during inspection on 14/10/2020, this Board had issued closure direction with 15<sup>th</sup> day effect vide order no. GPCB/ANK-CCA-977/ID: 26937/572954 on date: 10/11/2020.

AND WHEREAS, as stated above, on various instances during inspection of your unit on 27/11/2020, 12/02/2021, 17/03/2021, 31/03/2021, 15/04/2022, 02/07/2022, 06/06/2023, 10/06/2023 and 02/08/2023, unit was found non-complying with closure direction and discharging contaminated effluent into Storm Water Drain of GIDC causing damage to the environment. Various telephonic complaints were also received against your unit regarding illegal effluent discharge in Storm Water Drain of GIDC Ankleshwar and for which, detailed scrutiny and inspection has been carried out by GPCB.

AND WHEREAS, you are found in operation in spite of Board's closure order dated 10/11/2020, which also on the face of it is a blatant violation committed by you. Under such circumstances, the Board had to issue Directions to District Collector, Bharuch to seal your unit vide letter dated 07/04/2021 and 22/08/2022 and accordingly, District Collector sealed your unit on 11/10/2022

AND WHEREAS, this Board has filed Criminal case on 20/12/2023 vide case no. CC/5570/2023 in civil court of Ankleshwar against your unit for violation as stated above.

AND WHEREAS, the non-compliance found during the inspection seems severe and also deliberate, as can be very clearly seen from your past records and has potential to cause damage to the Environment severely.

AND WHEREAS Hon. NGT has directed for levying Environment Damage Compensation (EDC) in the matter of O.A. no. 593 of 2017 and O.A. 95 of 2018 and in various other matters.

AND WHEREAS in line with Hon'ble NGT Orders in the matter of OA no. 593 of 2017 and others, Central Pollution Control Board (CPCB) has framed methodology for levying of Environment Compensation (EC). Your case is liable for levying EDC under the criteria **(a) of the said methodology i.e. Discharges in violation of consent conditions, mainly prescribed standards / consent limits.**

AND WHEREAS you have applied for Revocation to this Board to start operating your plant along with required documents i.e. Assurance in the form of Bank Guarantee of Rs. 1, 50,000/- which was valid upto 31/12/2023 and undertaking dated 31/10/2022 to comply with CC&A conditions and closure direction. This Board has considered your revocation application along with assessment of EDC as per standard procedure.

AND WHEREAS looking to non-compliance observed over period of 2020 to 2023 during various inspections on 27/11/2020, 12/02/2021, 17/03/2021, 31/03/2021, 15/04/2022, 02/07/2022, 06/06/2023, 10/06/2023 and 02/08/2023, this Board has assessed EDC based on number of days and unit is liable to pay total EDC amount of Rs. 53,15,000/-, which was communicated to you through SMS by the Board's official portal XGN by generating payment link on 28/02/2024, after payment of EDC only Trial Revocation for 03 months can be issued for restoring electricity supply and water supply by Board. In furtherance to the same, the captioned order is being issued.

UNDER THE CIRCUMSTANCES, as directed, I Arun G. Patel, Environment Engineer, Gujarat Pollution Control Board issue the direction under Section 33(A) of the Water Act - 1974 to pay Rs. 53,15,000/- as interim Environment Damage Compensation (EDC).

If you are aggrieved by the aforesaid direction, you may file appeal under section 33-B of the Water (Prevention and Control of Pollution) Act, 1974 before National Green Tribunal within thirty days from the date of this order.

This is issued with the approval of the competent authority.

For and on behalf of  
Gujarat Pollution Control Board

*Arun G. Patel*  
20.05.2024  
(Arun G. Patel)

ENVIRONMENT ENGINEER



# 347 GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,  
GANDHINAGAR - 382010,  
(T) 079-23232152

NO: GPCB/ANK/CCA-977(3)/ID-26937/

Dated: /05/2024

Issued to:

✓  
M/s. SHCHEM CORPORATION,  
PLOT NO: 4001/A-2,  
GIDC ESTATE ANKLESHWAR,  
DIST: BHARUCH, GUJARAT.

**COPY TO:**

**1. Regional Officer**

Gujarat pollution Control Board,  
Regional Office,  
Ankleshwar..... For your information.

**For and on behalf of  
Gujarat Pollution Control Board**

*Arun G. Patel*  
20-05-2024  
(Arun G. Patel)

**ENVIRONMENT ENGINEER**

Outward No:811745, 20/05/2024

977

# SHCHEM CORPORATION

**FACTORY:**

A-2/4001, G.I.D.C. Estate,  
Ankleshwar - 393 002.  
District: Bharuch, Gujarat.  
Phone : (02646) 220653  
Email : shchem@yahoo.com

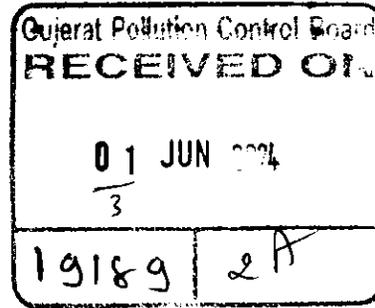
**REGISTERED OFFICE:**

72, Shamaldas Gandhi Marg,  
Room No. 33, 3<sup>rd</sup> Floor,  
Mumbai - 400 002.  
Phone : (022) 22032841  
Fax : (022) 22032940.

Ref.No.: 001.

COURIER / HAND DELIVEREDMay 30, 2024.

Gujarat Pollution Control Board  
Paryavaran Bhavan  
Sector 10-A  
Gandhinagar - 382010.



ID : 26937.

Dear Sir,

Subject : Revocation Of Our Closure Order - With Regards To Our Appeal  
No.32/2024(WZ), I.A. No.86/2024(WZ) & I.A.87/2024(WZ).

The Hon. Mr. Justice Dinesh Kumar Singh, Judicial Member and Hon. Dr. Vijay Kulkarni, Expert Member of The National Green Tribunal, Western Zone Bench, Pune have sympathetically considered our Appeal against your order No. GPCB/ANK/CCA-977(3)/ID-26937/811745 dated 20.05.2024, to Stay the payment of Rs.53,15,000/- by way of EDC, for grant of Trial Revocation for 03 months.

We have enclosed the said order, dated 28-05-2024 and uploaded on the NGT site on May 30, 2024. We also acknowledge receipt of your Order No. GPCB/ANK/CCA-977(3)/ID-26937/811745 dated 20.05.2024, received by us today, 30.05.2024.

We take this opportunity to highlight that we have strictly followed the closure directions issued to under Section 33-A of The Water (Prevention And Control Of Pollution) Act-1974 vide letter No. GPCB/ANK/CCA-977/ID-26937/572954 dated 10.11.2020. Our power and water supply has been disconnected since November 25, 2020. Sir, we have not committed any such crime that can justify CLOSURE for such a long period (3 Years & 6 Months).

Sir, any further delay in revocation of our closure order will make us terminally sick (financially). **We earnestly request you to issue to us the Revocation Order at the earliest and oblige.**  
Assuring you of our best co-operation at all times, We Remain, Dear Sir,

Truly Yours,  
FOR SHCHEM CORPORATION

Vijay Sheth (Partner).

Encls. : As above.

C.C. : Regional Officer, G.P.C.B., Ankleshwar.

2024 @  
04/06

Item No.10

(Pune Bench)

**BEFORE THE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE**

THROUGH PHYSICAL HEARING (WITH HYBRID OPTION)

**I.A. No.86/2024(WZ)****In****Appeal No.32/2024(WZ)****I.A. No.87/2024(WZ)**

M/s. SHCHEM Corporation

*Versus*

.....Appellant

Gujarat Pollution Control Board

....Respondent

Date of hearing: 28.05.2024

**CORAM: HON'BLE MR. JUSTICE DINESH KUMAR SINGH, JUDICIAL MEMBER  
HON'BLE DR. VIJAY KULKARNI, EXPERT MEMBER**

Appellant : Mr. Saurabh Kulkarni, Advocate

Respondent : Mr. N.R. Mehta, Advocate

**ORDER****I.A. No.86/2024(WZ)**

1. This I.A. has been filed by the appellant seeking condonation of delay of 29 days in filing the present appeal, alleging therein that the partner of applicant- Mr. Vijay Sheth had fallen critically ill, therefore, he was unable to follow the process at that time.
2. The said I.A. is being opposed by the learned counsel for Respondent- GPCB by filing reply dated 27.05.2024 stating therein that not a single documentary evidence is submitted from the side of appellant in support of the partner being sick. Therefore, it is prayed that the delay condonation application may be rejected.
3. We are of the view that the reason given by the appellant in this I.A. appears to be genuine and the delay in filing the present appeal is

only 29 days, which is within our discretionary period. Therefore, we deem it appropriate to exercise our discretionary power in favour of the appellant and accordingly, we allow this I.A.

I.A. No.86/2024(WZ) stands disposed of accordingly.

**Appeal No.32/2024(WZ)**

4. We admit this appeal and direct the Respondent- GPCB to file full-fledged reply affidavit within a period of four weeks and a copy of the same shall also be served upon the appellant, who may file rejoinder affidavit against the same, if any, within two weeks thereafter.

5. The learned counsel for Respondent- GPCB submits that a formal order has also been passed in the present matter on 20.05.2024. But the learned counsel for appellant is denying to have received a copy of any such order. Therefore, we direct the Respondent- GPCB to serve a copy of the same through e-mail upon the applicant and as well as to this Tribunal through e-mail.

6. We expect that till the next date of hearing, realization of the amount of Rs.53,15,000/- by way of EDC would not be done by the Respondent-GPCB, as the matter is ripe for final hearing.

Put up this matter for final hearing on 30.07.2024

Dinesh Kumar Singh, JM

Dr. Vijay Kulkarni, EM

May 28, 2024  
I.A. No.86/2024(WZ) In  
Appeal No.32/2024(WZ)  
I.A. No.87/2024(WZ)  
P.Kr